[Mr. Chairman]

elected to be a member of the said Committee.

THE EMPLOYEES' PROVIDENT FUNDS (AMENDMENT) BILL, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI RATANLAL KISHORI-LAL MALVIYA); Sir, I move for leave to introduce a Bill further to amend the Employees' Provident Funds Act, 1952.

The question was put and the motion was adopted.

RATANLAL KISHORILAL Shri MALVIYA: Sir, I introduce the Bill.

THE OFFICIAL LANGUAGES BILL, 1963—Continued

SHRI ROHIT M. DAVE (Gujarat): Mr. Chairman, Sir, while the House adjourned on Thursday, I was submitting that during the last twelve years after the Constitution came into force, the various regional languages, including Hindi, have made States these progress and in many languages have become the official While all the developlanguages. ment is to be welcomed, it does not solve the problem of inter-State transactions as well as the transaction between the States and the Centre. It is this problem which we are still to solve. We have now got nearly 12 more years to discuss this question and to solve it, in case this Bill becomes law, and it becomes a regular statutory provision that after 10 years, another Committee might be appointed to go into the question of the official language. In that case, we have still got 12 more years and I think these 19 years should be utilised more energet cally and more fruitfully than the past 12 years which we have not been able to utilise to the same extent. In this connection, we have to take certain steps on the expert

level because so far Hindi has not been accepted as a link language and has not even developed as a link language with the result that there is a lot of resistance on the part of the non-Hindi speaking areas regarding Hindi becoming the official language. It is only for the experts to find out how best Hindi can be made the link language and for that purpose, suggestion perhaps that there ought to be language institutes in all the State capitals of India as well as in the important educational centres might be considered. We have got the testimony of Prof. Dinkar who has some authority to speak on this matter that Hindi can be made the link language, a language which become acceptable to the whole country. This could become acceptable only if Hindi is able to absorb a large number of words from the South Indian languages including These are not any fantastic ideas when one considers that Telugu. Malayalam and other South Indian languages have been able to absorb a large number of Sanskrit words, and if these languages that have not got their origin in Sanskrit, could easily adopt words from Sanskrit, I see no reason why it should not be possible for Hindi to accept and absorb a large number of words from the South Indian languages which have not got Sanskrit as their origin,

Bill, 1963

We have got also another glorious example of Urdu which has also been able to synthesise the rich Persian language and the languages of India and create a language of which Indian can justly be proud. We have got past precedents in the matter and if the experts really apply their minds to this problem and are determined to solve this problem, it can be solved on that level.

Then there is also the question of the political aspect which has to be taken into consideration. I am sure that even after the experts have evolved a language which can acceptable to all the parties of the

-2075

country, there will be a political resistance to it. That was quite clear from the speech of Mr. Annadurai yesterday. His whole thesis seems to be that India is not a nation. India is not a country and in order to support that thesis, in order to emphasise this point of view perhaps he is carrying on this relentless fight against Hindi being accepted as an official language. It would be an additional argument for insisting that India is a sub-continent and is not a nation. This is purely a political question and we have to fight it on the political front. We have to carry on the propaganda in all parts of the country in favour of full integration of every part our country into a nation and insist that anyone who tries to come in the way of this complete integration of the various parts of the country into a nation will not be serving not only the cause of India but also of this part of Asia because in the modern world it is only by building up sound, strong, big nations that it will be possible for us to maintain peace and to work for prosperity of the people inhabiting this part of Asia. This has become quite clear from the developments elsewhere. We have the example of the attempts at Malaysia being brought into existence. We have the United Arab Republic also being born with a large number of States being part of that Republic. we have the Central American Union, we have the Western American Union, we have the South American Union. They are all attempts to integrate and not to disintegrate. Here also we have to see that this integration process goes on unhindered and we can help that process if we are in a position to build up a language acceptable to all.

Then there is also the question of realising the genuine difficulties of those who are not prepared at this stage to accept Hindi as the official language. We have to adopt a sympathetic attitude towards this point of view. It is no use bringing in the argument of 42 per cent. of people

speaking Hind's because as it has been rightly pointed out by Shri Annadurai yesterday, it is only in a compact area that the Hindi-speaking people are concentrated. In the non-Hindi-speaking areas, we find that perhaps English is better known than Hindi and even those who know Hindi, large numbers of them, know English also and are more at home in English than in Hindi. This is the practical reality which we cannot ignore and we have to take steps to see that a link language that might be evolved is really acceptable and becomes popular in all parts of the country. Apart from evolving a language, there is a political task of popularising that language and making it a part and parcel of the intellectual equipment of as many citizens in India as possible. In this case a special heavy responsibility rests on the protagonists of Hindi. They should not become impatient because of the resistance that is being offered by people who so far have found it difficult to master this language. They should adopt a sympathetic attitude and give a clear indication that the Prime Minister's assurance that Hindi will not be made the sole official language of India without the full consent of the non-Hindi-speaking area will be honoured and honoured fully. It is for the protagonists of Hindi to give this assurance and this clear indication. The Government has already given that assurance and the Home Minister was pleased to repeat that assurance in this House also, but apart from the Government assurance, it is necessary that the protagonists of Hindi should also give that assurance that they will go on carrying on propaganda, they will try to convince, they will try to facilitate the mastering of the Hindi language in all parts of the country. It is only after they have succeeded in winning over a large number of people who have not got any special political axe to grind in the matter but who have got genuine difficulties when they are opposing Hindi as the sole official language. It is only then will Hindi be accepted

[Shri Rohit M. Dave.]

2077

as the sole official language. If that clear assurance is given by the protagonists of Hindi, it will be easier for everyone to create a sense of oneness, a sense of sympathetic understanding and genuine endeavour spread a national language which is our own because, whatever we may say, English is a foreign language and cannot continue to be the official language for all time to come. this connection, Sir, there is a very good provision in clause 6 of the Bill which is now under consideration in which it has been suggested that for certain purposes an authorised Hindi translation of State Acts would be made compulsory. Here we have got an actual machinery meaning that Bills which have been based in the regional languages will have to be translated into Hindi and if at the time these translations are undertaken, attempts are made to retain as many words as possible of the original regional language in the Hindi translation and thereby all these words are absorbed into Hindi, perhaps it will be easier for us to reach the goal in the quickest possible time.

Lastly, Sir, as long as we have not been able to reach the goal, it will be necessary and desirable that all the regional languages that I see are developing very fast are given some importance and status at the Centre also and here I wholeheartedly support the suggestion that arrangements should be made for simultaneous proceedings of the House in the fourteen national languages that have been included in the Schedule to Constitution.

An Hon. MEMBER: Fourteen?

SHRI ROHIT M. DAVE: Yes, fourteen. Translation should not be at all difficult. It has been done in Moscow. There are simultaneous translations. I do not know what is the cost involved but it should be possible even in this country,

(Maharash-SHRI LALJI PENDSE tra): Not only in Moscow but it is done in all international conferences.

SHRI ROHIT M. DAVE: Yes, it done in all international conferences.

Mr. CHAIRMAN: No interruptions, please.

SHRI ROHIT M. DAVE: He is only helping me, Sir, by giving some information. This is being done in all international conferences and I do not see why it should not be done here also. This will help in creating a better atmosphere and in creating better understanding among the various people speaking various languages and thereby giving a language which can become the link language. We may call it Hindi or by some other name but a new link language will have to be created out of the synthesis of the various languages in country. It is only by that that we will be able to solve this problem.

[Shri Maithilisharan Gupta was allowed by the Chair to speak while sitting.]

श्री मेथिलीशरण गुप्त (नाम-निर्देशित): सभापति महोदय, मैं इस विशेष कृपा के लिए श्रापका अनुगृहीत हूं । मैं अस्वस्थ नहीं होता तो ऐसी धृष्टता नहीं करता । मैं पहले ग्रंग्रेजी के पक्षपातियों को, जिनकी विजय हुई है, बधाई देना चाहता हं।

श्रीराम

म्रंग्रेज़ी के पक्षपातियों. लो ऋंग्रेज़ी: बर्नाः माननीयों के ग्राप श्रमीष्ट था, हन्ना वही। ऐसे मतवालों के साव. पाइये सन्तोष । सूख ग्राज हम हिन्दी भाषी न दें दैव को भी क्या दोख। क्या स्वदेश का ऐक्य हमीं पर. नहीं म्राप पर कुछ दायित्व ? कीजिये,

कैसे ग्रावेगा उसमें स्थायित्व। वह देशात्मभाव जिससे करे विदेशी भाषा होड। वह नगण्य हो जहा बीस-बाईस करोड? शंकराचार्य, रामानुज, जय जय चैतन्य, राममोहन इसी धरा की कामधेन किया जिन्होंने दिव-दोहन । ग्राप उन्हीं की पुण्य-भृमि के हमारे चिर जात श्रद्धेय, विध्य-हिमालय, गंगा-यम्ना, राम-कृष्ण ही है निज देय। व्यापक हुई हमारी हिन्दी तो क्यों उस पर यों आक्रोश? स्वयं भ्रापकी भी है वह तो लेकर ग्रपना धन-जन-कोश। प्राप्त राष्ट्रभाषा कें नाते उसका ग्राप ग्रौर सबसे स्वल्प पदों के पीछे फिर भी रहा उपेक्षित वह कब शासन करे ग्राप थोडे हम बहुतो पर जी भर के, हृदय-परिवर्तन बाट हम हेरेगे थे।रज धर के। भावक हो प्रथवा बौद्धिक हो किन्त् जान रक्खें यह स्राप, ग्रपने ग्रनाचित्य पर करना पडना है श्रनुताप । है पाया हमने स्वराज्य, पर क्या स्वबोध हमें **श्राया** ? हम परावलम्बी है स्रब भी, ग्रहण गया, न गई छाया हो सकता है भला ग्रौर क्या किसी ग्रर्थ का यहां ग्रनर्थ जाना था जिस अगरेजी को वह ग्रा गई सदा के ग्रर्थ। हम स्वदेश में भी विदेश की अनकृति के अभिलाषी ग्रपनों द्रोही निर्मोही पर-भाषी है । पर-भावक

कैसे हम स्वाधीन हो गए, स्वयं हमीं को विस्मय है। एक महामानव ही ग्राकर दिला गया हमको जय है। **अंग्रेजों से** बचा लिया घोरज के साथ. हंत न विकना पड़े ग्रंत में हमको **अग्रेज**(कें हाथ । जो कर देना नहीं उनको भी देना पड़ता । तो हिन्दी के लिए उचित है क्या विधान की यह जडता। निज विधि पुरी करवाने शासन करता नही एकमात्र हिन्दी ही उसका सिद्ध हो रहा है भ्रपवाद। उसी का भाव देश की सब भाषात्रों का यह भंग फुल ग्रौर फल सकती वह भ्रपनी बहनों के ही संग। सच तो यह है यहा देश का बंदर-बांट उन्हीं को तुच्छ स्वार्थवश हिन्दी के प्रति जो है ग्रमहनशील ग्रशिष्ट। मन का नहीं, मान का है यह प्रश्न हमारे लिए प्रधान, स्वयं विधान बना कर उससे मुकर जाये हम हा भगवान। दे न सके विश्वास हमे जो क्या है उसका स्राश्वासन, पहले स्वय प्रतिश्रुति देकर ग्रप्रस्तून है ग्रब शामन । हिन्दी का उद्देश्य यही भारत एक रहे 'ग्रविभाज्य', यों तो रूस ग्रौर ग्रमरीका जितना है उसका जन-राज्य। बिना राष्ट्र-भाषा स्वराप्ट्र की गिरा श्राप गुगी ग्रमभर्थ एक भारती बिना हमारी भारतीयता का क्या **ऋंग्रेजी** को रखने का

[श्री मैथिलीशरण गप्त] किया गया है श्रम इतना उससे द्विन्दी के विकास का न हो जाता कितना। न कि दूर से भी हिन्दी से ने सीधे पर-शासन निज शासन ने निकट बला कर किया ग्राज उस पर ग्राघात। न हो राजभाषा पर वही प्रजा की वाणी की ग्रर्थ वाहिनी राष्ट् जन की कल्याणी से देख पर-भाषा भला कौन निज भाषा-भक्त रूपिणी सबकी वाणी. मात वह भ्रशक्त वा रहे सशक्त। किन्त विमाता बन विदेश की कोई माता तो वह यहां पूतना की गति में ग्राप ग्रंत पावेगी। हे से च्प रहते वीर एन्थोनी-से मिली ग्रोढने को उनको ही. ब्रिटिश सिंह की सुखी खाल। हिन्दी को भय नही किसी का. मैंने देने में संतोष यही । मुझे एक

SHRI AKBAR ALI KHAN (Andhra Pradesh): Mr. Chairman, Sir, before I refer to some of the points referred to by the hon. Shri Annadurai and Dr. Dinkar, I would like to place a few views before you which are also intimately connected with this.

Sir, certain observations have been made regarding English language. I quite appreciate that while we were under the domination of the British our reactions were entirely different but now as free citizens of independent India I acknowledge that on account of the English language we have been able to achieve to a great extent administrative and to a certain

extent political unity and the English language has opened the door of knowledge of science and technology to us and for it we are really happy. I am also happy that the Government through its three-language formula has suggested the continuance of English and in that way we are linked not only with those who speak English in India but we are linked throughout the world with the English-knowing people and on account of this policy I am able to give my greetings to all the English-speaking peoples of the world.

While I say that I must admit-and I will show when I refer to the speech of Shri C. N. Annadurai-that the decision to replace English by Hindi has been a deliberate one, taken in consultation with the representatives of all the States and we have come to this conclusion that Hindi will replace English as the State language or as the Prime Minister calls it as link language and it will not affect any other language. In fact, it will help the growth of the regional languages because as has been pointed out, in Federal India we have got to encourage and help regional languages as well as replace English by an Taking all these Indian language. considerations that are relevant to this subject. Hindi has been chosen, rightly chosen, and it will be the lingua franca of India. At the same time let us appreciate that apart from the fact that there is sentimental objection on the part of some of our friends from the South, by and large and generally speaking the South also welcomes this decision. When I say this I am not stating my view. In order to understand that you have to go to the nationalist movement of 1920. Since 1920 till 1950 when the Constitution framed, at every stage, as at every Congress session, this has been made clear and again I say in consultation with the representatives of South India and other parts of India that English will be replaced in course of time. But when to be replaced, I am sure, for that we will have to consider-

two factors. One is the inherent difficulties of the situation and the other is the sentiment of our friends in southern India. So far as the inherent difficulties are concerned, I am sure, the hon. Home Minister is perfectly right when he said that even though there is no opposition but there is fullest co-operation to switching over to Hindi in 1965, it is pracimpossible; efficiency tically suffer, the administration will suffer and the progress and advancement of the country will suffer if we switch over in this automatic way. On this question of when to switch over I would certainly plead with my hon. Hindi-speaking friends to appreciate the apprehensions of the people on the basis of economic and political domination and on the basis of language in services there is a great apprehension that it will give an undue vantage to people of Hindi-speaking areas if Hindi is introduced at the Centre, in Parliament, with undue haste. Again I am glad that the Home Minister has given an assurance that the services will not be affected.

Now, coming to my friend, Mr. C. N. Annadurai, I am very happy and I welcome him to Parliament because that is the way; that is where we can exchange our views, where we can persuade each other, where we can argue with each other and as representatives of not only the States but of the whole of India when a decision is taken by Parliament, I am sure Mr. Annadurai will honour and respect it as anybody else. Now, what is the position that he has taken? He has pointed out three main points. First, he referred to the discussion of this question in the Constituent Assembly and with great difficulty he could find only Mr Das who could in a very lightway help or support him. But what about the other represen-The great Mr. Satyamurti tatives? was there; my friend Mr. Santhanam was there. And I am sure there were several other representatives from the South. Not only that; there was the great Mr. Srinivasa Iyengar with whom I had the honour of being a junior and discussing this matter. And although he differed in many respects I can tell you that he said that—of course he said Hindustanı-Hindustani will have to replace English. A greater or more brilliant man in law I have not seen but of course he said it will have to take time and that it should not be done with haste otherwise it will do great harm. Now, after all these things, after the representatives have come to this conclusion, after the Language Commission's recommendations, after the deliberations in the Constituent Assembly, after the decision reached during the freedom movement, this is being done. My friend Mr. Annadurai is verv young but I am sure if he had been in the freedom struggle he would have given his support to the introduction of Hindi at a proper stage. politics unfortunately in Madras developed in a queer way. His associations were mostly with the Justice Party; then came the D.K. and then came the D.M.K. I can quite understand that they have their own difficulty but let me point out that so far as the nationalist struggle is concerned, those people who were there attached great importance to this fact but those who were simply thinking of their own rights as the Muslim League or the D.M.K. of course took a slightly different view.

Bill, 1963

12 Noon

Now, he referred to the 15 years' was his experience. That second point. What is the experience of fifteen years? Here my friend was blaming and charging the Government that they have not done sufficiently to advance Hindi Here my friend says in fifteen years you have harmed us. But he has not given a single instance how during these fifteen years the South has suffered I think, with your permission, I will pay my humble tribute to the Education Ministry and to the Government of India for having moved very cautiously. They have all the respect and desire to advance Hindi. took into consideration the genuine difficulties. Really the position, as I

[Shri Akbar Alı Khan] see it, is this Since 1955—it may be a year or two earlier-after the hard effort of the Education Ministry, the States in the South and the other States have started Hindi as a compulsory language in most of the Now, Sir, for a student who has taken up Hindi, in order to become a graduate, it will take some time I think the period will be about 1970-Then, to adjust the whole thing 75 in the environment, in the departments and in public life, you will have to see that an atmosphere is created which will be very propitious for I would only give you one instance When my father wanted to learn English, my grandfather knew it He called him and said "You have started learning English Do you want to become a Feringhi?" He "Sircar, I will not do that" replied Then, he was able to send out, of four sons, three sons for education to England So what I say is patience required Therefore, I would appeal to my friend, Prof Dinkar, and his friends to exercise patience, to exercise control These things should grow in the natural course the people of South India learn it. I am sure they will be more enthusiastic than my friend, Prof Dinkar So far as the services are concerned, my learned friend has not given any instance where injustice has been done to the people of the South

Official Languages

Now, the third point he mentioned was about the Prime Minister's assur-Coming to the Bill, I do feel that in a substantial measure the assurance of the Prime Minister has been fulfilled and kept in this Bill I do feel it was a great hour of trial for the Government They had a difficult task I am happy that they have come out of this difficulty with strength I am reminded of Shakespeare when he says -

> "There is a tide in the affairs of men,

> Which, taken at the flood, leads on to fortune,

Omitted, all the voyage of their lıfe

Bill, 1963

Is bound in shallows and in miseries "

I congratulate the Government of India I congratulate the Home Miniscongratulate my dynamic Through their wisdom, leader through their far-sightedness, through their statesmanship, we have been able to evolve a formula What is that formula? According to the Constitution as it stands, English as the link language and official language for use in Parliament and other official purposes will cease in 1965 Now, it may not cease It will continue to be used, of course, with I am quite sure there is a difference, as it has been said I will not go into the question of "shall" and "may" But the Government could not take any other decision appeal again to my Hindi would friends It is for them to come forward and say Yes, for ten years you use the word "shall" Let it be bilingual Let Hindi and English be used That would be more graceful So far as the Government is concerned, I appreciate it They have to quite balance the difficulty They have to see to the commitments that the Government has already made They have to see to the unity and strength of the country I am sure if it is a choice between language and unity of the country, I would undoubtedly vote for the unity of the country do not mind whether it is Hindi, whether it is English whether it is Tamil or whether it is Kannada that is the main consideration we are discussing this Bill, let us look at it from this point of view. In a difficult position, we had to bring out some solution Regarding this my friend, Mr Reddy, has given a formula and I have seen it in his amendment I would commend it for the consideration of the Home Minister because I think that to a certain extent it meets the objections of Hindi-speaking as well as the non-Hindi speaking people I would not go into details

at this stage. So, what I submit is that so far as the assurance of the Prime Minister is concerned, continuance of English after 1965 has been fulfilled.

Now, they refer to the other aspect, namely, the consent and willingness of the non-Hindi speaking people. I would with great respect ask you: Is it right to put it in the law, that such and such thing will not happen unless the non-Hindi speaking people will Will it be proper from the agree? constitutional point of view? Will it be proper from the democratic point of view to give the right of veto to any section of the people? I suppose no one would say that we should put this in the Constitution itself. At the same time, what have we provided in the Bill? We have provided that after ten years a Review Committee will be appointed. That Committee will give its report which will be sent to all the Governments of the States. After getting their opinions and after having discussions, it would be placed before both Houses of Parliament. I am sure both Houses of Parliament will discuss it. Only after taking all these factors into consideration, the Government will decide and take the responsibility for the decision that it will make. So, the substance and the essence of the assurance of the Prime Minister, I respectfully submit, is met, but we cannot put anything which would either create a permanent difficulty or which would give an undue preference or the right of veto to any section.

So, I feel that these are political matters. We are not to look at it from the point of view of legality or formality. This is a political matter and, if I may say so, this is a human matter. This cannot be looked at from the point of view of narrow technicalities. With great respect I feel, whether it is Swami Rameshwaranand or whether it is Shri Sampath—they may be very good persons—they are unfit for the democratic age.

SHRI ARJUN ARORA (Uttar Pradesh): What about Mr. Annadurai?

SHRI AKBAR ALI KHAN: No. I would not put Mr. Annadurai in that place. I think Shri Sampath and Swami Rameshwaranand are the persons who are fit for an autocratic age.

MR. CHAIRMAN: I think you might avoid the biographical references.

Shri AKBAR ALI KHAN: Right, Sir. I leave it there. I respectfully submit that so far as this Bill is concerned, it is a happy compromise, the only possible compromise. It is a compromise which meets the sentiments of the South, which meets the assurances of the Prime Minister and which is in the best interests of the country.

I support the Bill.

MR. CHAIRMAN: The Prime Minister will intervene at this stage.

PRIME MINISTER THE (Shri JAWAHARLAL NEHRU): Mr. Chairman, this question which is before the House has been discussed in the other House and in the country for some considerable time. Criticism has been made, I believe, in this House also of the fact that this does not fulfil or carry out the assurances or pledges that I gave. I confess, Sir, that I am wholly unable to understand that criticism. What is this Bill? essentially a Bill removing a certain barrier in the Constitution which laid down that English would practically cease to be the official language of the Centre after 1965. It removes that barrier. It does not put another date even except to say that in ten years' time there should be consideration of how Hindi has progressed and other questions like that. I should have thought that that in itself was as much as one could expect from any point of view, and it was suggested that one should put in in the form of a statute, when this matter comes up. that it should only be decided by

[Shri Jawaharla] Nehru.] representatives from the non-Hindi States in India. I have been unable to understand how this kind of thing can be put down in a statute. would create an extraordinary situation and would be a wrong precedent, I think. But what I said was-I do believe in it, I have repeated it there and I wish to repeat it here-that any change which affects the South, any change in the language policy which affects not the South only but the non-Hindi speaking areas, should have their assent, or to put it differently, no change should be made in this respect which puts a handicap on those who do not know Hindi. Now, we at the present moment are dealing with Hindi and English as official languages of the Centre. It must be recognised, and I entirely agree with Mr. Annadurai when he said, that India is a multilingual country, to some extent also there are various ethnical differences, but they overlap so much that it is very difficult to draw a line. Even in this multilingual country we know that there are two groups of languages, one derived in the North from Sanskrit and relatively resembling each other fairly closely and a group in the South of which Tamil is the most ancient, very ancient language, coeval, I believe, with Sanskrit, which, although entirely different, has added to it a number of words from Sanskrit. I believe an attempt is being made to retain what is called the purity of the Tamil language. It is not for me to say anything about it except to venture to say that it is always a good thing for any language, whatever it may be, to absorb words from other languages, whether classical or other. sign of the life and the richness of the language, it is the capacity of it to absorb words from other languages. Only the dead languages stop absorbing words. That is a sign of their not being alive. The English language which has spread and grown greatly and is probably the most widespread language in the world today has an amazing capacity for absorbing words, adapting words for its own

use from other languages. Therefore, it is not for me to say what should be done to the Tamil language because I am no scholar in Tamil, but I would be sorry to learn that any language has shut its door to outside words. I think the process which is already going on in North India certainly and to some extent in the South too of absorbing words from other languages and giving its own version of words of other languages is a happy one, is good for all the languages. It makes them richer and brings them somewhat closer.

We have decided, and perhaps the House knows, that as far as possible and scientific words all technical should be based on international usage, maybe with certain minor changes in them to make them fit in with the genius of the language, but it should essentially be international words. If that is done, as I hope it will be done and it is being done, that means two or three things. One is that we keep in touch with an international language which is growing very fast dealing with technical and scientific terminology, adapting that terminology in India with minor variations. We bring the Indian languages close together in regard to that terminology, whether it is Tamil or whether it is Bengali or Hindi or Marathi or Gujarati or any language. As a matter of fact the proportion of technical and scientific words in all the advanced languages is growing very rapidly. In numbers alone they are almost overwhelming. The other parts of the language probably will go on in the world as they are. So, all these efforts to bring the languages of India somewhat closer together are to be welcomed therefore, and any effort to keep them apart, to keep them rigid, to keep them unabsorbing of other words is to weaken them, to prevent their growth. To some extent I have had some opportunity of observing these forces at work as President of the Sahitya Academy which is interested not in one but in all the languages of India, and as a matter of fact we

have included English also in our list. It has made me happy to see this interchange going on. Books are being published in all the Indian languages and the same books are being translated from one language into another, and thus the contacts of the literary figures are brought closer and the languages also are brought closer.

Now, what is our policy? We have said in our Constitution that there are 14 national languages of India including Sanskrit. We have given them all the honour of being national Some may be language of India. more prevalent than others. The only thing said about Hindi was that in future it should be the link language, the language for official purposes of the Central Government. Essentially the national language character would apply to all the languages. Today I think Mr. Annadurai said that Tamil is the official language of Madras State. I welcome that, and I do not see why all other languages should not be official languages in their respective regions, and they are, in fact, becoming both in education That is official and other purposes. bound to grow. If they grow as they are bound to, what should be their contacts with each other? That is a point we have to consider. How can they influence each other? How can they deal with other parts of the country? For official purposes how can people go about from place to place and be links between different Thus for English has been such a link language, and presumably it will continue to be that link language for some considerable time. I do not know, I am not prepared to put a limit to that. I do not know how long it will be. It may gradually, while being still a link language, perhaps a little less so in become use, although it is so, it can be so, nothing to prevent it. But the main difficulty as was pointed out is, if Hindi is made such a language, it will mean a grave handicap to the non-Hindi-speaking people. That is a valid point and I think that any

change which should be made should keep in view that it creates no handicaps for large sections of our people in the interests of the services and in other ways. But, first of all, after much thought and much discussion and argument, we decided to give it a special place in our Constitution. I think, f I may venture to say so, that the decision taken then was a Anyhow, it was a right decision. decision taken and we cannot deal with it lightly. But when we find that to some extent at this stage it comes in the way-that particular decision-that is, not to allow English to continue as such a language, we bring this Bill forward to remove that barrier so that English should continue as such, so far as this Bill is concerned, indefinitely or till some other action is taken. Or it may be that other action while possibly encouraging Hindi, may also give a place to English. I do not know my-My own conception is that in some form or other, English is likely to be used in India apart from foreign purposes, for link purposes also, for a considerable time. I do not like the idea, as has been suggested by some friends, that English should be made the official language of India for these purposes more or less for ever. It is not that; I hope that I am not too narrowly nationalistic in this matter but I do think that we would create a big barrier between the Englishknowing people, however big in number they might be, and the other masses of India, and that is not a good thing. The masses of India will really come into contact with the regional languages; that is true; they should come into contact with the link languages too-a sufficient number of them, not all. I do think that we will not weaken the minds of our masses if we continue to function basically in the English language. It is not the functioning in the English language that I object to but it is the surrounding it which I psychology think is a bad psychology. I say so without offence to anyone because I have myself suffered from that psychology, being a member of what is,

[Shri Jawaharlal Nehru.] called the new caste that arose in the 19th century which has continued even now, the English-knowing caste India. which considered itself superior to those people somewhat who did not know English. It is a fact; even today it is so unfortunately. I do not mind, and I would like English to be as widespread as possible, and I think it is going to be; because English is now the compulsory second language in our schools, probably far more people will know English in future than they have done in the past. But however much they may know, it cannot spread to the hundreds of millions of our people. and this kind of feeling, this kind of a vested interest even in our social life, even in other things, apart from the official life, is a bad thing. It has a limiting factor and it limits the growth of our own languages to some extent and gives a rather spurious importance to persons who know bad English to put their heads over the people who know very well the other languages of India. I do not think that is right. Therefore, I do believe that however much we may consider English important, however much we may encourage its teaching and use, English cannot be described as a national language of India, it should not be. How then are we to face the present situation? All the national languages They develop. should develop and that is the right way for even Hindi to develop in its own States which are widespread, and these create a certain strong basis for its being used for other purposes, even inter-State purposes. That is all right. But, nevertheless, as a link language, should we develop should we use it progressively or not? Everyone knows it. At least I do not think anyone claims that Hindi is a far superior language to the other national languages of India; in some ways the other languages are better. So far as the South is concerned, as I said Tamil is much more ancient, coeval with Sanskrit but because of various circumstances, Hindi is not

only a widespread language in India; not only in numbers but in other has developed and is wavs Hindi Without any official developing. patronage, Hindi is a kind of lingua franca, not perhaps for the peasantry, all of them, but in cities one can get on with Hindi. And I mentioned the other day that even our cinema was helping to propagate world There are so many factors Hindi. working for it. It is not conceivable for me that any other language could progress as much as Hindi has done in extent and in numbers. You will Sir, that some time ago remember, we suggested the three-language forwhich was suggested the mula in regional language plus Hindi plus Where the regional langu-English. age was Hindi, he was asked to learn some language of the other areas in India, especially the South. All this was based upon the idea of spreading the knowledge of the various languages in India as much as possible, to bring them nearer to each other. It is quite extraordinary that we in India object to learning another language. It is a most ordinary thing in Europe and other places for a person to learn at least three, if not four languages. And I can mention the countries. Everybody knows the cases of Switzerland and Yugoslavia where they have two or three scripts, I think four or five languages, all So, I do not see any difficulty about it, about persons in the north learning the languages of the south and the people in the south learning the languages of the north. Of course, education, though it opens out many doors, is sometimes a bit of a burden to carry but it is a desirable burden, and we should carry it.

So, who are the critics of the present Bill? They are the Hindi critics and the anti-Hindi critics, on both sides. The Hindi critics think that extending the life of English is not mecessary, is not desirable, is harmful. Well, I entirely disagree with In the circumstances as we are situated today, I think this is

inevitable, that has to be done. But I go further than that. I say, if Hindi has got to progress-and it applies also to other languages of India-it can only progress really in modern world, not because it has got some very fine master-pieces of literature in it of the past, which is so, but modern ideas have come to India practically only in the 19th century through the English language chiefly. A few translations have not brought them; through the English language they had to come to our writers and others. Hindi has progressed more in the 19th century than through long periods previously because of its contact with the foreign living languages, with foreign ideas. And so others. Bengali which has made treprogress, which is a very mendous rich language, has progressed because of the ideas that have come to it from the West because the West happened to be a living, dynamic place in the world, changing rapidly, and we were rather static. Therefore, I believe that a language, not English particularly but any language, representing the modern world is an essential thing for us to know, to vivify, to encourage, to strengthen and to make Hindi dynamic. That applies to every language in India, I think. Therefore, some kind of association with English is, I think, essential for the development Hindi. of Otherwise. we shall fall into the position, which we had been in for a long time, not from the language point of view, but generally in life, being cut off from the modern world, cut off from modern ideas, and living an inwardlooking life of our own, without taking advantage of the changes in the world. We want to become dynamic; we are becoming dynamic. Language plays a very important part. and therefore, I consider it important from the point of view of both the growth of India and the association of India with the modern world, which is so important for the languages of India to remain in close contact with the dynamic languages of the Western countries which represent this new world today. Of those

languages it so happens that we are more acquainted with English any other language. I am equally happy to be acquainted with and I would like large numbers of people to be acquainted with French or Russian. They are all dynamic growing languages, but English is obviously easier for us and we draw on it. Therefore we keep it and use it over though we may do progressively more and more work in Hindi or Tamil or Bengali or whatever the language might be. It seems to me a very vital point that if we continue psychologically attached to Englishpractically, I do not mind what the attachment is, and I think it should remain, but psychologically, attachment to English, which brings about certain complexes in our minds, social groups, etc., which will come in the way of the growth of our languages, well, that, I think, is bad. Therefore, I do not want to give that place of English permanently although, practice, I would welcome its association in some way, and it is bound to be associated in some way, whether you call it from official association or not. Thus, Sir, whether you look at it from the point of view of those who are protagonists of Hindi, or that of those who are afraid that Hindi will mean a handicap for them, I think the way we have suggested in this Bill is as happy a compromise between extreme views as is possible in this imperfect world. I do not say it is perfect, and in some things, even now, I admit that at least in some of the States where sometimes bilingual people live on the borders and other places difficulties arise difficulties not created by the language, but difficulties in working and implementing it, and objections are raised. Well. that is a Govenmental matter which should looked into and should be remedied. But I do not think that, in the general approach of this Bill, or the actual propositions laid down, there is anything which can really be criticised unless one takes up an attitude, say, from the Hindi side, that we must remove English completely from this country, which I [Shri Jawaharlal Nehru.]

entirely disagree with, and I think Hindi will suffer more. Hindi may be used, of course, by more clerks and others in offices. That is possible. But the progress of a language does not depend on the number of clerks and the like using it, but on the inner growth, the dynamic growth of a language. I think Hindi has got enormous capacity for that dynamism provided it does not keep its mind and windows closed-that is very important-which it has always tended to do in the past. The controversy between Hindi and Urdu was an example of that. Hindi can become ever so much stronger as a language by keeping its mind open to English words, to Urdu words, to Persian words, to Tamil words-whatever it may be-also Russian words. It will thus become stronger and bigger keeping the basic framework of the Hindi language but accepting words from some other languages which can be fitted into the genius of the Hindi This applies to every language, language. But this narrow outlook of thinking that Hindi will grow merely by pushing it into an office-I can understand, it may be done, gradually will be done, no doubtthat way, the language will not grow. The language will probably remain a stilted language as it had tended to become in the early years since It had made rapid independence. translations of vocabularies producing words which have no history behind them, which have no meaning except for the elite and that, I think, injured and harmed Hindi more than anything else. A language is a living, dynamic, growing language; it is like a beautiful flower which grows. You cannot pull it out of the ground expecting it to grow more rapidly, and I am afraid Hindi has been much misused in this manner by the very people who want it to grow. We all, I hope, want it to grow. I certainly want it to grow, because I think it is a fine language and it has the makings of an infinitely richer language. Although I think that foreign

languages are necessary 0117 for scientific and technological development, even then I believe that, essentially, scientific education in schools must be given in the regional languages because, otherwise, burden on the child of learning a foreign language so as to learn something else, is too great. At a somewhat later stage, if he wants to learn scientific or technological steps a little more, he will have to learn other languages-there is no help for it. Every scientist knows at least three, if not four, languages. Otherwise he cannot get on. At the present moment about 50,000 new books are appearing every year for the scientific and technological subjects. It is not a question of translation. No translation bureau can cope with this situation. Therefore, I submit, Sir-I cannot bind down, I cannot say what will happen in the future, but I do think—the circumstances existing in India have been created and are being further created by us, that is, by Parliament, by Government, etc., makes it next to impossible which for any major step to be taken, which will put a big handicap in the way of any part of India over the language issue. Certainly, as I have said, you must always bear in mind that no change is made which puts that handicap, and do not think any such change will be made After all, the major languages being the national languages. they develop. They come into contact with each other and people get to know more than one language, and in addition we have used all other languages also. We are encouraging, for instance, the use of French in the Pondicherry area. Why? Pondicherry area is a small area, but it has got a background of French education, French learning and French speaking there. We want to develop that language, one of the great languages of the world. We want to develop it, not only for its own sake. but so that it may influence our own languages, whether it is Hindi or any

other language, more especially Tamil, which is there, because languages have an enriching effect by keeping in contact with another language, and I do not understand the narrowminded outlook which is afraid of another language and thinks that if the other language grows, it will limit somehow the growth of its so-called rival languages. This rivalry in languages is a wrong approach to this question, especially in India. It is a big country; it has many languages, fortunately closely allied to each other, and even those which are not closely allied are, in some basic ways, allied. Some of my friends have suggested that Sanskrit should have been made the national language of India. Now, I have great respect for Sanskrit, and I think Sanskrit embodies, more than anything else, the great culture of India, culture and thought of India, but I do not agree and cannot agree to calling it a national language of India. It will be as bad as calling English a national language. Not psychologically, but practically asking millions of people to know Sanskrit will be a terrible thing. I should like more and more people to learn Sanskrit, and I hope they will do so because that will enrich their own languages.

So, I feel, Sir, that the opposition to this Bill is more sentimental on either side than logical. I do not think this is going to harm-certainly it will not harm—the progress Hindi. What I am apprehensive about is that Hindi will be harmed by the strong advocates of Hindi; I am really apprehensive about that. They will make it a stilted language, and they will make it a narrow-minded language representing a narrow-minded people.

Sir, language is the biggest expression of the kind of people we have. I believe Milton has written somewhere, "Show me the language of the people, and without knowing them at all, I can tell you what they are"whether they are people of character, people of learning, people of ability

because a language represents that. If you bring up a language full of artificial words, stilted phrases, you really affect the character of a people. and I am afraid our character has been affected in the past few generations by this kind of thing plus also the dominance of English. I do not like this dominance of English affecting our character and mind. I do think it is important for us to derive benefit from English, for Hindi and Gujarati and Marathi and Tamil, if I may say so, all these languages to derive benefit from their association with English as from their association with French or German or Russian

Again, I beg to say that this particular Bill is really limited to indeed removing a barrier which came in the way of English not being continued after 1965. If anybody opposed to that, then, of course, he should express himself and against it. But if anybody agrees with that, and especially those wanted English to continue, I do not understand at all how they speak against the Bill or oppose it. At the most it can be said that they accept this Bill. But they are not guite happy at what might happen in the future. All one can say about future is that we can create conditions which will govern the future but we cannot control the future. All kinds of curious things are happening in this world. We are passing through enormous revolutionary changes over the world chiefly because of scientific and technological developments. And that is why it is most necessary that we should take no steps, linguistically even, which limit knowledge of these developments, scientific and technological, from coming to us. And that makes it necessary for association with foreign languages. But at the same time it is equally important and most important that our people must have a sense that we are using their own languages and that we are not depending on [Shri Jawaharlal Nehru]

2101

a foreign language however much we may take its help. So, we have to steer between these two. And I think what is suggested in this Bill is eminently right from that point of view. It is not a kind of artificial compromise between two extremes.

Sir, I can well admit that sometimes an extreme view or the view of some extreme people is the right one. A compromise is not always a good thing; it may have no virtue in it. We have just a mean of both the extreme views. And I think that this is not a compromise in this sense but a very reasonable, logical and practical way of looking at the problem that we have to face, because the problem of languages is always a difficult one.

We have seen the difficulties come up even between two States after this linguistic States Reorganisation Committee. I think our Constitution has dealt with it very wisely, recognising all these languages as national languages and providing for link languages also. What the distant future will be, I do not think any one in this House can say.

Sir, I mentioned the other day in the Lok Sabha a certain new development which does affect language. Because of the growth of scientific and technological phrases and words a new language is developing which is very largely a language of symbols. It is quite extraordinary to open a book and find that probably threefourths of the book is of symbols and nothing else, except a quarter, maybe a few words here and there. Those symbols are common throughout the world for scientists and people who understand technology. And they read it. So in a sense a common script of a symbolic type is developing, is bound to develop. Now, that was the reason why when the Constitution was being made, it was decided, and wisely decided, that inter-

national figures should be used, by us for official purposes and the like, the international figures being, course, in their origin Indian figures. Perhaps some people do not realise that one of the biggest discoveries of Indian thinkers was the discover**y** of the zero sign, discovery of the spread metrical sign system which from here to Arabia and from there to Europe and were called Arabic numerals, the Arabic numerals being essentially Hindu numerals, of Indian origin. Those numbers and numerals have developed and developed into tens of thousands of symbols today representing various forms of mathematical and scientific thought. And if we stick to the old ways, we shall be left behind and not participate in the progress of the human race, Therefore, I submit. Sir, that it is right, as of course this Bill that English as an additional or associate official language should continue to be there, and meanwhile we should do all that we can to encourage the regional languages because it is through them only that we can reach the people. It is very important that education should And education will ultimately spread certainly if the schools teach only through the regional languages, whether they are Hindi, Bengali or Tamil, it does not matter. They have to be encouraged.

Thirdly, we have to encourage and make it easier for Hindi to occupy the place gradually as a link guage. We should do all we can for that purpose but, again, whatever we do should be done not in a forcible way, in a forceful way to coerce other people to accept it as an all-India language. But let us go into There are all kinds of forces in India at work which are making it grow, but by overdoing it we will that growth as we shall spoil it by obstructing it. Therefore, Sir, I beg the House to consider this Bill as a good Bill and to pass it with as great a majority as possible.

श्री ए० बी० वाजपेयी (उत्तर प्रदेश): सभापति जी, मैंने प्रधान मंत्रा जी के भाषण को बड़े ध्यान से सूना है ग्रौर इस विधेयक के समर्थन में उन्होने जो तर्क प्रस्तृत किये है उन पर विचार किया है। इस बात से इन्कार नहीं किया जा सकता है कि जिस वर्तमान परिस्थित का हवाला देकर इस बिल का समर्थन किया जाता है वह परिस्थिति सरकार ने स्वयं पैदा की है। संविधान सभा ने निर्णय किया था कि १५ वर्ष तक स्रंग्रेज़ी राजकाज की भाषा रहेगी स्रौर उसके बाद प्रातों में प्रांतीय भाषाएं और केन्द्र में अंतप्रातीय व्यवहार के लिये हिन्दी भाषा काम में लाई जायेगी । यह निर्णय सर्वसम्मति से हुम्रा था; ग्रौर इस विश्वास के साथ हुग्रा था कि १५ वर्ष में शासन हिन्दी को ग्रौर ग्रपने कर्मचारियों । को, ग्रपने ग्रफसरों को इस योग्य बना देगा कि १५ वर्ष की अवधि के पश्चात राजकाज की भाषा के रूप में अंग्रेजी की आवश्यकता नहीं होगी । ग्रब यदि हिन्दी इस योग्य नहीं बनी ग्रौर केन्द्रीय शासन के कर्मचारी हिन्दी के माध्यम से शासन नहीं चला सकते तो इसकी जिम्मेदारी किसके ऊपर है ? केन्द्रीय शासन इस जिम्मेदारी से बच नहीं सकता। होना तो यह चाहिये था कि शासन अपनी कमी के लिये क्षमा मांगता और उस कमी को दूर करने के लिये थोड़े समय की ग्रवधि भ्रौर दी जाये यह प्रस्ताव लेकर संसद के सामने श्राता । लेकिन शासन ने जो कर्तव्य नहीं किया, 🖫 उसके लिये खेद का प्रकटीकरण कहीं नहीं है। अवधि को थोड़ा बढ़ाने की बात भी नहीं है। संविधान ने १५ वर्ष की मर्यादा निर्धारित की थी. जिसके फलस्वरूप हिन्दा ग्रीर ग्रन्य भारतीय भाषायें १५ वर्ष के लिये निर्वासित कर दो गई। ग्रब यह विधेयक १५ वर्ष के निर्वासन को अनंत काल के निर्वासन में बदलना चाहता है। इस विधेयक की तारीफ के रूप में यह पेश किया जाता है कि हम म्रंग्रेजी के प्रयोग पर समय की कोई सीभा नहीं लगा रहे हैं। क्या संविधान सभा ने जो सीमा लगायी वह गलत थी ? वया भारतीय

संविधान के निर्माता ग़लत निर्णय लेने के दोषी थे? असली कारण यह है कि स्वतंत्रता की जो ज्योति संविधान के निर्माण के समय हमारे हृदयों में जाग रही थी वह आज मंद हो गई है, दब गई है। राष्ट्र के सांस्कृतिक और साहित्यिक जागरण का प्रश्न पाछे पड़ गया है और मुट्ठी भर नौकरियां भाषा के महत्वपूर्ण प्रश्न पर निर्णयक बन कर सामने खड़ी हो गई हैं।

इस विधेयक के द्वारा हिन्दी को नाम के लिये राजभाषा बनाया जा रहा है । अधिक से अधिक वह अनुवाद की भाषा होगी, ऐसा अनुवाद जी अदालतों में नहीं चलेगा, क्योंकि हाई कोर्ट में, सुप्रीम कोर्ट में तो अप्रेजी चलती रहेगी । नाम की राजभाषा हिन्दी और राज करेगी अप्रेजी । दिल्ली में यह कोई नई बात नहीं है । एक बार यहां अप्रेजी ने नारा लगाया था—"खल्क खुदा भिका, मुल्क बादशाह का और हुकृमत अप्रेज बहादुर की"। इस विधेयक के बाद क्या होगा ? राज होगा प्रजा का, राजभाषा गिनी जायेगी हिन्दी और राज चलेगा अप्रेजी का ।

यह सवाल हिन्दी श्रीर श्रंग्रेजी का नहीं है।
यह मेरा दुर्भाग्य है कि मैं एक हिन्दी प्रान्त में
पैदा हुग्रा हूं, लेकिन पैदा होना किसं के हाथ
में नहीं है। मैं हिन्दी प्रान्त में पैदा हुग्रा हूं,
इसलिये यदि मैं श्रंग्रेज को हटाने कर बात करू
तो मैं प्रतिक्रियावादी बन जाता हूं, मुझे नाम
धरा जाता है, मुझे देश की एकता के मार्ग में
बाधक समझा जाता है। हिन्दी किसी प्रान्तीय
भाषा की जगह नहीं लेना चाहती। हिन्दी
राजिंसहासन पर बैठने के लिए इतन उत्सुक
भी नहीं है। लेकिन श्रंग्रेजी कब तक हमारे
राज काज की, शिक्षा की, न्यायालय की भाषा
बनी रहेगी, इसका उत्तर देना होगा।

प्रधान मंत्रीं जी का भाषण परस्पर विरोधी बातों से भरा हुआ है। एक स्रोर वह कहते हैं कि स्रंग्रेजी जानने वालों की जाति बन गई है, जो श्रपने को बड़ा समझती है,

[श्री ए० बी बाजपेयी]

भ्रग्रेज। न जानने वालो को छोटा समझता है ग्रौर वह इसे ग्रच्छा नहीं मानते।लेकिन ग्रग्रेजी जानने वालो का जाति को कम करने के लिये वे कुछ करना नहीं चाहते । उलटे वे इस जाति को बढ़ाना चाहते है, अग्रेज। श्रौर भारतीय भाषाग्रो के सधर्ष को उग्र बनाना चाहते है। ग्रग्रेजा जानने वालो श्रौर ग्रग्रेजा न जानने वालो के बीच मे जो दीवार खड़। है वे उसे ढाहना नहीं चाहते, वे उसे गिराना नही चाहते. वे उसे कुछ ऊचा करना चाहते है। चाहते है या नहीं मगर हो यह ही रहा है। हमारे देश में अग्रेजि ि ने लोग जानते हैं ? सभापति जो, मैंने १६ माल तक अग्रेजी पढी है, लेकिन में ग्रंग्रेजो मैं श्रपने को उत्ती उत्कटता से प्रगट नहीं कर मकता जितना मैं भ्रानो मानुभाषा से कर नकता ह। देश में ऐमे लोग है जो बड़े अग्रेजीदा है, जो शायद अग्रेजों से भी अच्छी अग्रेजी लिखने का दावा करते होंगे, लेकिन ऐसे लोगों की संख्या कितनो है ? भ्रग्नेजी राज्य में जब भ्रंग्रेजी के विना नौकरो नही मिलतो थी, प्रोत्साहन प्राप्त नहीं होता या तब एक फीसदी से ज्यादा लोग भ्रग्रेजो नही जान सके। १५ वर्षों में हम हिसाव लगाकर देखे अग्रजी जानने वालों की संख्या बढ़ी है या हिन्दी जानने वाली की सख्या बढ़ी है। मे ऐसे स्नाकडे उपस्थित कर सकता हं, जो यह प्रमाणित करेगे कि ग्रहिन्दी प्रान्तों मे भी श्रंग्रेजी जानने वालों से हिन्दी जानने वाले **ग्र**िक है। दो फीसदी की भाषा राजकाज की भाषा रहे तो यह लोकतन्त्र नहीं है, लोकतन्त्र का मखौल है। लोकतन्त्र का अर्थ है जनता का राज्य, मगर जनता का राज्य. जनता को भाषा में चलना चाहिये। दो फीसदी लोग कैंगी अम्रेजी जानते हैं इसकी चर्चा न करना ही ठीक होगा। हमारे देश मै जैसी श्रग्रेजी बोली जाती है, लिखी जाती है, उसे श्रगर शेक्सपीयर श्रौर मिल्टन कभी पढे या सूनें तो शायद कन्न में वे छटपटाने लगेगे। तेकिन, श्रंग्रेजी के माथ एक सम्मान जुडा है, जो श्रंग्रेजी बोलना नहीं जानते वे भी अग्रेजी बोलते ह:

क्योंकि अग्रेजी बोलने से शान बढती है, अग्रेजी बोलन से प्रतिष्ठा बढती है।

1 P.M

SHRI M. GOVINDA REDDY (Mysore) Those days are gone.

श्रीए० बी बाजवेयी मेरे माथ एक विरोबी दल के सदस्य दिल्ली कारपोरेशन के चनाव में भाषण देने गये। वे इस सदन के नहीं है, कोई यहा बैठे हुए मदस्यो पर मदेह न करे। वे भ्रंग्रेजी पढ़े नहीं है मगर भ्रग्रेजी छाटते हैं। जनता को सबोधन करके वे कहने लगे कि काग्रेम के पास पहले ही 'पावर' ज्यादा है ग्रब हम उस को 'म्रोवरपावर' नही करना चाहते हैं -दिल्ली के श्रोता अग्रेजी से परिचित है, वे हंसने लगे। लेकिन लोगो की हसी को उन्होंने ममझा कि उन्होंने कोई बहुत पते को बात कही है। फिर बाद में उनका कुरता खीचा गया ग्रौर कहा गया कि पावर के ग्रागे ग्रोवर लगाने से उसका मतलब बदल जाता है। लेकिन ग्रग्रेजी की यह बारीकी वे नहीं समझते यद्यपि अग्रेजी बोलने का शौक उन्हे जरूर चढता है। एक दूसरे सदस्य है, उनसे गाय के लोग मिलने ग्राये । गाव के लोगों से ग्रग्नेजी बोली जाय इसकी म्रावश्यकता नहीं है। मगर नई दिल्ली के वातावरण में एक ऐसा जादू है जो अग्रेजी बुलवाता है। वे कहना चाहते थे कि मेरे पास समय नही है, बाद में भ्राना । कहने लगे come behind, I am not vacant at thi time. यह उदाहरण है अग्रेजी जानने वालों का ।रि

Shri BHUPESH GUPTA (Wess Bengal): We have got in Bengal Ministers who are interesting in the same way.

श्री ए० बी० वाजपेयी क्या यह भाषा हमारे राष्ट्रीय जागरण का माध्यम बन सकती है निया यह भाषा हमारे राष्ट्र की ग्रात्मा को ग्राभिक्यिक्त का साधन वन सकती है निया उह भाषा जनता को ग्राधिक ग्रीर सामाजिक परिवर्तन के लिये प्रोत्माहित करने का काम कर सकती है ने प्रथान मंत्री जी टीक कहते है

कि अंग्रेजी भाषा से हम भारत की जनता के हृदय तक नहीं पहुंच सकते । मगर यह कहते हुए भी वे स्रंग्रेजी को बनाये रखना चाहते है, अंग्रेजी की अवधि को बढाये रखना चाहते हैं। क्या यह इसलिए किया जा रहा है कि दक्षिण में कुछ लोग है जो अंग्रेजी के मोह में पड़े हए हैं ? मैं यह मानन के लिये तैयार नहीं हं। में अभी कर्नाटक के दौरे पर गया था। मै रामदुर्ग गया, मै गोकाक गया । ये बड़े नगर नहीं है, गांव हैं । श्रौर जब भाषण करने के लिये खड़ा हम्रा तो मेरे भाषण का कन्नड भाषा में अनवाद किया जाय, या न किया जाय, यह प्रश्न पैदा हुन्ना, और कन्नड़ में अनुवाद करने के लिये एक हमारे कार्यकर्ता खडे भी हो गये। मगर जोगों ने कहा हमें अनवाद की ग्रावश्यकता नहीं है, हम हिन्दी समझ सकते हैं।

भी श्रर्ज् न श्ररोडा : यह प्रोफेसर रत्नस्वामी को समझाइये।

श्री ए० बी० वाजपेयीं कुछ ऐसे हैं जो ममझने से इनकार करते हैं। वे अगर चाहें तो समझ सफते हैं। श्रीर श्रगर उन्हें समझने में कोई कठिनाई भी हो तो भी यह जरूरी है कि वे धाने वाली संतति के पैरों में धंग्रेजी की जंजीर न डालें। जो पीढ़ी बीत गई वह भविष्य के लिये बंबन का कारण न बने। जो भृत है वह भारत के उज्वल गले मैं भार दन कर न लटक । कुछ, लोगों के लिये ग्राज समझने में म्ब्लिल हो मकती है, उनके लिये व्यवस्था की जा सकती है । लेकिन भारत के सम्पूर्ण सास्कृतिक, यायिक स्रीर शैक्षणिक विकास को मटठी भर लोगों के श्रंग्रेजी के मोह के कारण सदा सर्वदा के जिये रुद्ध नहीं किया जा सकता। मैं आंध्र प्रदेश में राजमहेन्दरी गया, वहां मरे हिन्दी भाषण के ग्रनवाद की ग्रावश्यकता नही पड़ी । जसा कि प्रधांन मत्री जी ने हा, राजमहेन्दरी के ६ सिनेमा घरों में से ६ मिनेमा घरों मे हिन्दी के चित्र चल रहे थे। श्रीर यहां कहा जाता है कि हिन्दी विदेशी

है । अंग्रेजी श्रपनी है श्रौर हिन्दी विदेशी है ।

SHRI N. SRI RAMA REDDY (Mvsore): Nobody said that.

SHRI AKBAR ALI KHAN: I think you and Mr. Annadurai better settle the matter.

SHRI A. B. VAJPAYEE: No. no. It is not a question of Mr. Annadurai and myself. Let Mr. Akbar Ali join with me.

हिन्दी ग्रगर दिदेशी भाषा होती तो वया हिन्दी के चित्र ग्रहिन्दी प्रान्तों में चल सकते थे ? ग्रौर चित्र देखने जनता जाती है, चुने हए लोग नहीं जाते । मैं नही समझता, जनता श्रंग्रेजी को बनाए रखना चाहती है। श्रंग्रेजी को कौन रखना चाहता है, इसका हम जरा विश्लेषण करें। श्री ग्रण्णाद्रै ग्रंग्रेजी को बनाए रखना चाहते हैं। लेकिन उनकी स्थिति मैं समझ सकता हूं क्योंकि वे तो भारत को राष्ट्र मानने के लिये ही तैयार नही हैं । उनके लिए भारत एक जमी**न** का टुकड़ा है जिसे बांटा जा सकता है, काटा जा सकता है। मेरे लिए भारत जीता जागता राष्ट्र पुरुष है। मैं नही जानता हिमालय को देख कर उनके हृदय मे क्या भावनाएं उठती हैं, लेकिन जहां भारत की भिम का सागर चरण धुलाता है उस कन्या-कुमारी के तट पर खड़े हो कर मेरे हृदय में जो भावनाएं उठती है वे हिन्दी को दूसरे पर लादने की भावनाएं नहीं है। जो राष्ट्रीयता मे विज्वास नही करते, जो भारत को एक राष्ट्र नही मानते वे ग्रगर ग्रंग्रेजी को बनाए रखने की बात करे, अन्तर्भान्तीय व्यवहार के लिये हिन्दी को लाने का विरोध करें तो किसी को ग्राश्चर्य नहीं होना चाहिये। मुझे तो अपनी सरकार पर हंसी आती है। एक तरफ तो एन्टी सेशेशन बिल पास किया जा रहा है और दूसरी तरफ मेरे मित्र श्री ग्रण्णाद्रै के हाथ में एक नया हथियार दिया जा रहा है। क्या यह भ्रावश्यक था कि

[श्री ए० बी बाजवेयी]

यह विधेयक इसी समय लाया जाता ? क्या १६६५ तक अंग्रेज़ी को चलाने की पूरी छट नही है--क्या १६६५ तक हम प्रतीक्षा नहीं कर सकते थे, क्या संकट काल जिसका हवाला दे कर पहले विधेयक न लाने की बात कही गई थी, वह समाप्त हो गया है ? भ्रमी दो वर्ष बाकी है । कांग्रेस पार्टी का प्रचंड बहुमत है। वह थोड़े ही दिनों में कोई भी विधेयक संसद से पास करा सकती है। इस विधेयक को इतनी जल्दी क्यों लाया गया. इसका कोई संतोषजनक उत्तर नहीं दिया गया है सिवाय इसके कि श्री ग्रण्ण दूरै भ्रब भारत से पथक होने की मांग तो नही करेंगे-वह कान्न से जुर्म बनाया जा रहा है—मगर वे हिन्दी का बहाना बनायेंगे भीर पृथकतावादी शक्तियों को उभारने के लिये हिन्दी का हौवा खड़ा करेंगे ग्रीर भ्रंग्रेजी की वकालत के नाम पर भारत से भ्रलग होने की प्रवृत्ति को बल प्रदान करने का प्रयत्न करेंगे। लेकिन ग्राज मैंने देखा कि सारा प्रयत्न श्री ग्रण्णादुरे को यह समझाने के लिये किया गया कि इस विधेयक से म्रंग्रेजी हटने वाली नही है---म्राप भरोसा रखिये, ग्रंग्रेजी चलेगी, कयामत तक चलेगी, कोई सीमा नही है। मेरा निवेदन है कि संविधान में पन्द्रह वर्ष की अवधि रख कर, एक लक्ष्य सामने बना कर जो शासन तंत्र अंग्रेजी को नही हटा सका, हिन्दी को नही ला सका, वह जब लक्ष्य विहीन हो जायगा तो कितना पीछे पड जायेगा, यह समझने के लिए विशेष बृद्धिमानी की भ्रावश्यकता नहीं है। ग्राखिर सरकार वही है, सरकार के कर्मचारी वहीं हैं, सरकार को चलाने वाले श्रफसर भी वही है जिनका श्रंग्रेज़ी के साथ निहित स्वार्थ जुड़ा हुग्रा है । शास्त्री जी के भाषण में ऐसी कोई योजना सामने नही श्राई जिस से पता लगे कि जो काम पिछले १५ सालों में नही हो सका वह भ्रागे दस साल में हो जायेगा।

विधेयक के भ्रनुसार १० साल के बाद एक सिमिति बनाई जायेगी जो हिन्दी की प्रगति की रिपोर्ट देगी। क्या इतनी लम्बी भ्रविध भ्रावश्यक है ? बड़ी विचित्र बात है कि यहां केन्द्रीय शासन के हर एक मंत्रालय की रिपोर्ट प्रति वर्ष ग्राती है। कोयले की कितनी प्रगति हुई, बिजली कितनी पैदा हुई, खाद कितनी पैदा हुई, इसकी प्रतिवर्ष रिपोर्ट ग्राती है। मगर हिन्दी कितनी ग्रागे बढी, ग्रंग्रेज़ी कितनी पीछे हटी, इसकी रिपोर्ट १० साल बाद श्रायेगी । मैं समझ सकता था कि ग्रगर कहा जाता कि हम १० साल का लक्ष्य इसलिये निर्धारित करते हैं कि इस बीच में हिन्दी म्रागे बढ जायेगी, फैल जायेगी; हमने गलती की कि हम श्रपने कर्मचारियों को नही सिखा सके, हम दोषी हैं। कुछ विरोध भी है जो राजनीतिक रूप ले सकता है इसलिये थोड़ी अवधि बढ़ा दीजिये। लेकिन उस भ्रवधि के बाद फिर उस में से निकलने के लिए कोई रास्ता न छोडा जाय । विधेयक के अनुसार जो समिति बनेगी वह विचार करेगी, वह सिफारिश करेगी, वह रिपोर्ट देगी श्रीर फिर सरकार विचार करेगी । अभी राजभाषा आयोग की पहली रिपोर्ट पर सरकार ग्रन्तिम निर्णय नहीं ले सकी । उसके बाद जो पार्लियामेन्ट की कमेटी बनाई गई थी उस पर भी ग्रन्तिम निर्णय नहीं ले सकी । दूसरा आयोग कायम नही हुआ, दूसरी समिति नही बनी । क्या हम यह विद्ास कर लें कि १० साल के बाद जो समिति बनेगी, उसके सामने ऐसी स्थिति ग्रायेगी. जिसमें श्रंग्रेजी को चलाने की जरूरत नही पडेगी। काश, ऐसा होता । मगर पिछले १५ सालों से इसकी गवाही नही मिलती। ग्रौर इसलिए इस विवेयक का विरोध बढ जाता है। बड़ा धर्म संकट होता है जब इस विधेयक का विरोध श्री ग्रण्णाद्रै भी करते है श्रौर में भी करता हूं । वे पृथकतावादी हैं श्रौर मैं राष्ट्रवादी हूं। वे विघटन के ग्रग्रदूत है ग्रौर मैं संग-ठन का संदेशवाहक हं। मेरे लिए देश सब से बड़ा

है ग्रौर ग्रन्य प्रश्न गौण हैं। इसलिये वे धम दिया दे सकते हैं, मैं नहीं दे सकता ह।

एक माननीय सदस्य धन्यवाद ।

श्री ए० बी० बाजवेपी यह धन्यवाद देने की बत नहीं है। मै यह कह कर आप के ऊपर उपकार नहीं कर रहा हू। या लडाई सरकार ग्रौर हिन्दी समर्थको की नही है, लेकिन ग्रगर शासन यह समझता है कि केवल ग्रग्रेजी के हिमायती ही विरोध कर सकते है स्रौर स्रग्रेजी के विरोबी विरोब नहीं कर सकते है तो यह गलतफहमी उसे दूर कर फ़्रोनी चाहिये। जो ग्रोर प्रान्त है उनमे भी एक जागरण आ रहा है। जैसा श्री दिनकर जी ने कहा हम क्रान्ति का ग्राहवान कर रहे है ब्रार उससे डरने की गलती नहीं कर सकते । एक ग्रोर हम प्रान्तीय भाषात्रो को ग्रागे बढा रहे है, उन्हें राजकाज का माध्यम बना रहे है, विश्व-विद्यालयो तक उन्हे शिक्षा का माध्यम बनाया 🛈 जा रहा है। ग्रभी प्रवान मत्री जी ने कहा कि वैज्ञानिक विषयो की शिक्षा प्रादेशिक भाषात्रो के द्वारा होनी चाहिये । दूसरी ग्रोर हम नई दिल्ली मे ग्रग्रेजी की जड मजबूत करने जा रहे है। भ्रगर कल हते से, बम्बई से, मद्रास से अग्रेजी हट गई तो क्या नई दिल्ली मे रह सकती है ? ग्रगर हम नई दिल्ली मे अप्रेज़ी रखना चाहते है तो या तो प्रान्तो में ग्रपनी भाषाए श्रायेगी नही अर्थार अगर प्रान्तो मे आयेगी तो देश की एकता के लिये खतरा बन कर ग्रायेंगी। म्राखिर प्रान्तो को केन्द्र से जोडने की कडी कान सी होगी ? क्या अग्रेजी होगी ? लेकिन अग्रेजी का स्तर गिर रहा है । इंग्लैंड से अग्रेजी के प्रोफेसर बुला कर भी हिंम अग्रेजी का स्तर ऊचा नहीं कर सकते है। स्राप उत्तर प्रदेश की परीक्षात्रों के परिणाम उठाकर देखिये। अग्रेजी मे फेल होने वाले विद्या-थियो की सख्या बढ़ रही है। यह शिकायत हर यूनिवर्सिटी का वाइस चान्सलर कर

रहा है। केवल उत्तर प्रदेश मे ही नही, अन्य प्रदेशों मे भी प्रग्रेजी का स्तर गिर रहा है 👆 मगर यह कोई रोने की बात नही है। अग्रेजी का स्तर ग्रीर गिरेगा क्योकि ग्रग्नेजी की श्राय् खत्म हो रही है। ऊची शिक्षा मे अग्रेजी पढाने का विरोव नहीं है, लोग अग्रेजी भाषा पढे, जर्मन पढे, फ्रेच पढें, रिशयन पढे, हम श्रफीका की भाषा पढे, ग्रनेक भाषाग्रो को पढना चाहिये, विरोध नहीं है। लेकिन प्रश्न यह है कि जिस तीव गति से भारत की आर्थिक, सामा-जिक प्रगति करनी है क्या अग्रेजी उस गति से चल सकती है ? स्रभी प्रवान मत्री जी ने कहा कि हम भाषा के साथ ग्रौर विषय भी पढे। ग्राज हमारे विद्यार्थियो की सारी शक्ति श्रग्रेजी भाषा को रटने मे खर्च हो जाती है म्रोर विषय म्रलग रह जाते है। जो पास हो कर। आते है उन्हें न तो भाषा आती है न विषयें ही ग्राते है। ऐसी स्थिति कब तक चलेगी ? अगर प्रदेशों में प्रान्तीय भाषायें ग्रानी है, ग्रानी चाहिये, तो नई दिल्ली मे अग्रेज़ी कैसे चलती रहेगी ? यही कारण है कि पश्चिमी बगाल मे भी नही ग्राई । ग्रब ६ तारीख को पश्चिमी बगाल की सरकार जाग गई श्रौर कह दिया कि बगला मे राजकाज चलेगा । सरकारी घोषणा तो हो गई है उसे ग्रमल मे लाया जायेगा यह भी ग्रभी विश्वास के साथ नही कहा जा सकता है। इस प्रकार की घोषणाए केन्द्रीय सरकार से भी पहले सून चुके है। नई दिल्ली की ग्रोर सब लोग देखते है। नई दिल्ली की नजर किथर है इस पर उनकी दृष्टि रहती है। ग्रोर माज भी नई दिल्ली भाषा के सवाल पर स्पर्ष्ट विचार नही रखती, परस्पर विरोबी बाते करती है। एक विभक्त दृष्टिकोण है जो हमारी भाषा के लिए ठीक नहीं है। सवि गान के अनुसार हम भारत मे प्राथमिक शिक्षा अनिवार्य कर रहे है, हम भारतीय भाषात्रो को शिक्षा का माध्यम बना रहे है और पचायत से ले कर पार्लियामेन्ट तक हम बालिग)मताधिकार पर चलने वाले

[श्री ए० बी० वाजपेयी]

2113

लोकतत्र को प्रतिष्ठापित देखना चाहते है। लेफिन साथ ही हम ग्रग्रेजी को लाद रखना चाहते है। यह दोनो बाते माथ नही चल सकती है। नौकरी की बात कही जाती है ग्रौर मेरे मित्र श्री ग्रण्णाद्रै का सबसे बडा तकं यह है कि अभेजी हट गई तो जो अहिन्दी प्रान्त है उन्हे 'डिमएडवान्टेज' होगा, जिसका प्रथं यह है कि उन्हें नौकरी कम मिलेगी ग्रौर जो हिन्दी-प्रान्त वाले है वे फायदे में रहेगे, उन्हें नौकरी में ज्यादा रखा जायेगा। क्या नौकरी का सवाल इतना बडा है ? म्राखिर कन्द्रीय सरकार के कर्मचारियों की संख्या कितनी है ? २० लाख से ज्यादा नही है । तो प्या हम २० लाख के लिए ४५ करोड की उपेक्षा करे, मबहेतना करे 🗗 कैंग नोकरी के लिए कोई ऐसी व्यवस्था नहीं हो सकती है कि जिससे महिन्दी प्रान्तों के हितों की रक्षा हो ? क्या हमारे ने ।। श्रों की बुद्धिमत्ता के लिए यह ऐसा प्रश्न है जिस का कि वह कोई हल नहीं खोज सकते ? लेकिन इस सम्बन्ध मै मै एक बात कहना चाहना हू अग्रेजी के हिमायितयो से कि अग्रेजी मे यूनियन पब्लिक 🗲 सर्विस कमीशन की परीक्षाए चलती है इस-लिए ग्रहिन्दी प्रान्त बहुत ग्रागे बढ गये है, उन्हे इस म्गालते मे नही रहना चाहिये। श्रभी ६ ग्रप्रैल को पी० टी० श्राई ने एक समाचार दिया है, मै उसकी दु अवाने ग्रापके सामने रखना चाहता हू। उनका कहना यह है कि पिछले १५ सालों में १६४८ से १६६२ तक इडियन एडिमिनिस्ट्रेटिव सर्विस के लिए 🗸 जो भी विद्यार्थी चुन कर ग्राये उनमे ग्रान्ध्र के विद्यार्थियो का प्रतिशत ३ ६ था, बम्बई का २ : प्रप्रतिशत, मैसूर का ४ ५ प्रतिशत। केवल मद्रास का प्रतिशत ग्रधिक है---२३ ३ प्रतिजत । लेकिन सभी अहिन्दी प्रान्त नौकरियो में पिछड़ जायेगे यह कहने का कोई भ्रर्थ नहीं है। प्रग्रेजी चल रही है फिर भी उत्तर प्रदेश, मदास से थोडा ही कम है, बहुत कम नहीं है। उत्तर प्रदेश, बगाल से ज्यादा है। उत्तर प्रदेश गुजरात से ज्यादा है, मह राष्ट्र

से ज्यादा है अजतर प्रदेश के लोगो को नौकरियाँ मिल जायेगी, इसलिये मैं हिन्दी की वकालत नहीं करता ग्रौर मद्रास के लोगों को नौकरियाँ नहीं मिलेगी इसलिए अग्रेजी की वनालत की जाये, यह उजित नहीं है। हम नौकरियों के लिये ऐसी व्यवस्था कर सकते है कि किसी भी प्रान्त के, किसी भी भाषा के बोलने वालो को कठिनाई न हो। जब कोई उम्मीद-वर पब्लिक सर्विस कमीशन के द्वारा चुन लिया जाये, उसको परीक्षा मात्भाषा मे ली जाये तो चनाव के बाद हम उसे हिन्दी सीखने के लिये थोड़ा समय दे सकते है। क्या यह भ्रंग्रेजी काल मे नही होता था ? भ्रग्रेज तो उत्तर प्रदेश के जिलों में जाकर डिप्टी कमिश्नर बन कर काम चलाऊ भाषा सीख लेते थे। एक यह भी भूझाव दिया गया है कि ग्राज जिस भ्रतुपात में जिस प्रान्त से लोग म्राल इन्डिया सर्विसेज मे लिये जाते है, हम निर्घारित कर दे कि उसी अनुपात मे अग्रेजी के हटने के बाद भी निये जायेगे। इम के लिये ग्रावश्यकता हो तो संविधान मे सशोधन कर दिया जाये, लेकिन मुट्ठी भर नौकरियों के लिये भारतीय भाषात्रो के जागरण को रोका नही जा सकता। मैंने कहा कि हिन्दो विरोध ग्रान्ध्र मे नही है, करनाटक मे नही है, केरल मे नही है। दक्षिण के नाम से एसा दिखाया जाता ह कि जैसे भारत मे उत्तर ग्रौर दक्षिण ही हो, पूर्व ग्रौर पश्चिम हो है। नहीं । हमारे यहाँ ग्रनेक झगडे पहिले से ही है। ग्रब उत्तर ग्रौर दक्षिण का भी झगडा चल रहा है। मैं कहता ह कि उत्तर कहां खत्म होना है ग्रौर दक्षिण कहा युरु होता है ? हमारे लिये तो महाराष्ट्र भी दक्षिण मे है, मगर तमिलनाड श्रौर बगाल मे कुछ विरोध है। लेकिन यह विरोध हिन्दी से नही है, उनकी अपनी प्रान्तीय भाषात्रों से भी है। यह अग्रेजी के व्यामोह का परिणाम है, यह पराधीनता की देन है, यह हमारी विकृति का द्योतक है, यह हमारे स्वाभिमान के प्रतिकूल है और उसके साथ नही हो मकता।

[4 MAY 1963]

श्री राजगोपालाचारी का भी नाम लिया जाता है। वह बड़े बुजुर्ग नेता है। मेरे छनके मतभेद है, किन्तु मैं उनके प्रति हलके शब्दो का प्रयोग नहीं करना चाहगा। मझे याद है कि एक बार उन्होंने कहा था कि भारत की स्वतत्रता बगाल ग्रौर पजाब के लिए नहीं रुक सकती । मै उनसे कहना चाहता ह कि भारतीय भाषात्रों का जागरण ग्रौर प्रचलन भी बंगाल श्रौर मद्रास के मुटठी भर लोगो के कारग नही रुक सकता ग्रौर ग्रगर वह रुकेगा तो भारत की स्वतत्रता ग्रध्री होगी, भारत की ग्रार्थिक कान्ति, सामाजिक प्रगति बेमानी होगी । दो फीसदी या नुद्ठी भर लीग शासन मे, उद्योग मे, व्यापार मे, शिक्षा मे अधिकार जमा कर बैठे रहे ग्रौर ६८ फीसदी जनता को शासन से. शिक्षा से ग्रौर ग्रधिकार के पदो से विचत[।] कर दे यह परिस्थिति विस्फोटक है, इस से कांति के बीज छपे हुए है। इसीलिये मैने कहा कि अग्रेजी के हिमायती धमकियाँ न दे, श्रंग्रेजी के विरोधीं भी धमिवयाँ दे सकते है श्रौर श्रभी तो हिन्दी जानने वाले जागे नहीं है श्रीर हमने उन्हे जगाया भी नहीं है श्रोर हम उन्हे जगाना भी नहीं चाहते हैं क्योंकि भाषा पीछे है, देश पहिले है। लेकिन हम जिस देश को पहिले कहते है वह देश अग्रेजी से अपने स्वत्व की रक्षा नहीं कर सकता।

कहा जाता है कि स्रग्रेजी खिडकी है, दुनियाँ को देखने की खिडकी है, मगर ग्रग्नेजी की खिडकी से हम ही दुनिया को नही देखते, दुनिया भी हमको देखती है। दुनिया देखती है कि एक प्राचीन, पुरातन राष्ट्र जिस की भाषायें विकसित है, समृद्ध है, एक विदेशी भाषा को ले कर उसकी झुठन से श्रपना काम चलाये जा रहा है। ग्रमेरिका मे मैने देखा कि जो भारतीय विद्यार्थी प्रपने घरो को **श्रग्रेजी** में चिट्ठियाँ लिखते है, उनके श्रम**री**की ेभित्र उनसे पूछते है कि क्या ग्रापकी कोई भाषा नही है, जिसे सुन कर उन के ऊपर घडो पानी पड जाता है। जब भारत का कोई राजदूत नास्को मे स्रग्नेजी मे परिचय पत्र पेश करता है यार मोवियत सरकार उस परिचय

पत्र को वापिस कर देती है तो वह तमाचा राजदत के मुह पर नहीं लगता, नई दिल्ली के देवतास्रो मुह पर लगता है । खिडकियाँ ठीक है । म्गर खिडकियो के लिये नीव तो चाह्यि, दीवारे तो खड़ी करे. छत तो बनाये । यहाँ नीव नदारद है, दीवारे गायब हे, छत का पता नही है ग्रौर खिडकियाँ खोली जा रही है। यह भारत का राष्ट्र भवन बनाय। जा रहा ह, था जयपूर का हवा महल तैयार किया जा रहा है [?] मेरा निवेदन है कि ऐसा कोई भी तर्क जो हमे राष्ट्रीय धारा से दूर ले जाता है वह भाषा की समस्या को हल करने मे सहायक नहीं हो सकता । श्रग्रेजी के साथ मेरा कोई द्वेष नही है। हम अग्रेजी का बहिष्कार नही करना चाहते। मैने निवेदन किया कि ऊची शिक्षा, ऊची कक्षात्रों में त्रग्रेजी चल सकती है, लेकिन अग्रेजी राज काज की भाषा नही होनी चाहिये। यह केयल हिन्दी के विकास को ही अवरुद्ध नहीं करेगी, यह भारतीय भाषात्रों के लिए सकट का कारण बनेगी। यह हमारे ब्रात्मनेज को प्रगट होने से रोकेगी।

नेफा मे हमारी जो सैनिक पराजय हुई, लोग कहते है कि उसका एक कारण यह भी है कि ग्रफसर ग्रग्नेजी मे सिखाते है ग्रौर जवान अग्रेजी जानते नहीं। सैनिक शिक्षा अग्रेजी में दी जाती है ग्रौर जवान मातुभाषा जानते है। जवानो ग्रौर ग्रफमरो के बीच मे ग्रग्रेजी की दीवार खडी है । मुझे गलत न समझा जाये, उन चीनी सैनिको को हम देखे जिन्होने हमारी सीमा पर खडे होकर हमारी भाषा मे नारे लगाये क्यों कि वे हमे जीतने के लिये ग्राये थे। हमे जीतने के लिये वह हमारी भाषा सीखे, यह चीनी समझ सकते है, मगर हम जीवित रहने के लिये अपनी भाषा सीखे यह हम समझने के लिये तैयार नही है।

श्री मुल्लिगि गोविन्द रड्डी हम चायना के प्रोपेगडा में फस गये।

श्री ए० बी० वाजवेशी: सभापति जी. मेरा निवेदन है कि इस विधेयक के स्वरूप में परिवर्तन किया जाये ग्रीर एक मर्यादा निश्चित की जाये जिसके बाद किसी समिति के. श्रायोग के निर्माण के लिये गजायश नहीं रहनी चाहिये। हम एक लक्ष्य निर्घारित कर दें कि तब तक ग्रंग्रेजी चलेगी. उसके बाद नहीं चलेगी भ्रौर इस बीच में श्रंग्रेजी को हटाकर भारतीय भाषात्रों को लाने के लिये योजनाबद्ध ग्रौर दढतापर्वक प्रयास किया जाये।

मैं सुझाव दंगा कि केन्द्र में एक हिन्दी मंत्रालय की स्थापना की जाये जिसकी रिपोर्ट प्रति वर्ष सदन के सामने रखी जाये।

राष्ट्रपति के भ्रादेशानसार केन्द्रीय लोक सैवा स्रायोग की परीक्षाओं के लिये सगले सत्र से हिन्दी को वैकल्पिक माध्यम बनाया जाये।

संसद के समक्ष पेश किये जाने वाले सभी विधेयक हिन्दी में पेश किये जायें श्रीर साथ में उनका अंग्रेजी अनवाद भी हो। इस विधेयक में जो व्यवस्था की गई है कि हिन्दी में विधेयक पेश किये जायेंगे मगर ग्रदालत में उन्हें ग्रधिकृत नहीं माना जायेगा, यह व्यवस्था ऐसी है जिसे कभी स्वीकार नहीं किया जा सकता।

साथ ही केन्द्रीय सरकार हिन्दी के विकास के लिये एक पंचवर्षीय योजना तैयार करे श्रीर उसके लिये विपल धनराशि दे। विश्व के ग्रन्छे से ग्रच्छे साहित्य को भारतीय भाषाग्रों में लाने का एक प्रचंड प्रयास किया जाये। हिन्दी प्रान्तों के साथ केन्द्र उनकी भाषा में पत्र व्यवहार करे।

यह अंग्रेजी का व्यामोह जो हमारी आत्मा को खाये जा रहा है, हमारे स्वाभिमान को कुंठित कर रहा है, हमारे सांस्कृतिक श्रीर साहित्यिक विकास के मार्ग में रोडा बन कर खड़ा हो गया है। अंग्रेज़ी का यह व्यामोह एक बार यदि नई दिल्ली से दूर हो जाये तो फिर कलकत्ता या मद्रास में कोई कठिनाई पैदा नहीं होगी ।

SHRI BHUPESH GUPTA: I can tell you that Calcutta is not so bad as you make out. We are all for Bengali.

Bill. 1963

Mr. CHAIRMAN: That is all right. Dr. Ray.

Dr. NIHAR RANJAN RAY (West Bengal): Mr. Chairman, I am happy to associate myself with the supporters of this Bill: indeed, to extend my fullest support to the measure. I sorry I cannot speak as surcharged with emotion as my previous speaker did. I shall just speak in a very cold. calculating manner.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.]

Sir, it is crystal clear that this is a compromise Bill, at the same time a very realistic and practical onereasonable, balanced and fully adea quate in the context of the relevant situation. We must not forget that Parliament legislates in a given time and space, in a given context.

The point at issue is a very simple and transparent one. There are as many as fourteen national languages in our land in varying stages of evolution, each one existing by its own right but each one understood by those born to and reared up by the language and circumscribed more or less within its own geographical frontiers. Of these fourteen there are however two languages only which may be said to have a wider claim, geographically at any rate. One is English which for historical reasons, which I need not enter into, is spoken and understood all over India, but only by two per cent of the entire population which, unfortunately, is perhaps today the dominant minority. The other is Hindi-Hindusthani spoken by at least 42 per cent of the entire population but understood over by far the largest segment of the country and by at least 60 per cent, of the total population. Obviously, by sheer logic of mathematics Hindi has therefore, a much better claim to be recognised as the link and hence the official language of the Federal Republic of India.

When this claim was recognised and inscribed into the Constitution, it was only as the most convenient and practical arrangement in the linguistic context of our country. This did not and does not even now involve any question as to the superiority or inferiority of Hindi to any other language or languages of India. We did not concede this claim to English not because it was foreign. We have accepted so many things foreign including this parliamentary democracy. including even the very mode manner of doing and thinking in the present context of the world. Therfore, its being foreign is not the main reason, but because being a language of two per cent. of the population it did not meet and does not meet even today the demands of the situation in which we find ourselves,-the demands of inter-communication in a democratic society and in an increasingly socialist economy of a linguistically federal country. This is sheer logic of facts. There is therefore no escape from Hindi being recognised as the link and official language of Let us have no illusion that eventually the writing of the Constitution will have to be honoured not because of our sentiments and emotions but because of the very, sheer logic of the facts of the social situation.

I have said "eventually," because everybody knows and recognises that Hindi has not yet reached such an evolved stage as to answer to the complex demand of the contemporary society. Language is a social product. It grows and expands with the growth and expansion of the society horizontally and vertically. All the modern Indian languages reflect the characteristics of a society which was by and large rural and agricultural, and it is no cynicism to say that our languages have not yet been able to catch up with the demands of an increasingly scientific and technological civilisation, urban and industrial economy, and a politically democratic and humanistic set-up. Therefore, it will take some time for Hindi to replace English entirely which for historical reasons still serves us as an associate or additional link or official language of our country.

Bill. 1963

The present Bill, therefore, extends to English another ten years' lease of life at the end of which the position of Hindi will be reviewed by a Parliamentary Committee and their report considered by the President as well as by the State Governments and finally by the Parliament itself. it will be for the Parliament at that time to decide whether Hindi will be the only link and official language or whether English would be extended a further lease of life as an associate or additional language. This is all that the Bill seeks to do, nothing more, nothing less, and I do not see any reason why there should be any opposition to its basic proposition or to any of its clauses.

The crux of the problem therefore is are we prepared to advance the cause of Hindi in the next ten years and, if so how and to what extent? I agree with my hon, friend Dinkarji that we have not done during the last fifteen years all that was possible to do to further the development of Hindi. Coming from Bengal, I know that there is a great dearth of Hindi teachers there. You all know that a language cannot be taught by one who is not born to it. A language is not mere grammar or syntax or words. It has its shades of meaning, nuances, idioms and phrases, accents, pronunciations, and so on and so forth, and one who is not born to the language cannot teach it well. Therefore, this Government should have found avenues to build up teachers that could serve as such in the non-Hindi-speaking areas This is thing.

Secondly, and here I hope my Hindi friends will not take me amiss I have noticed it with regret that scholars and intellectuals in the Hindi-speaking world never write in Hindi. They write in English and the results of their research or their intellectual [Dr. Nihar Ranjan Roy.]

2121

pursuits are hardly ever written in Hindi. Take, for instance, a man like Dr. Kothari, one of the front-rank men in science. He has never written a line, to my knowledge, about any of his scientific researches in Hindi. But there were others before him like Jagadish Bose who wrote as many pages in Bengali as he did in English, like Acharya Prafulla Chandra Ray who wrote almost as many pages in Bengali as he wrote in English. Speaking humbly for myself, if I have written one thousand pages in English, I have written four thousand in Bengali. This is how the cause of the language is advanced expanded and deepened, and unless we take measures of this kind, unless we can persuade our leading intellectuals, scholars and writers to write in their languages, in this case, to write in Hindi, the language will not achieve that flexibility, that richness and resilience and that modern accent which enable a language to express the demands of a very complex civilisation. I am not giving any piece of advice, it does not lie in my mouth to do so. But I would ask those who love Hindi and who want Hindi to develop, to consider these points, and unless some such steps are taken, ten years hence we shall find ourselves in the same position as we do today.

Lastly, I am proud to come from a State of this big land of ours Bengal. I felt sorry about the way in which the previous speaker, my esteemed friend. Shri Vajpayee, spoke about Bengal. I also felt sorry when my esteemed friend, Shri Bhupesh Gupta spoke yesterday sigling out two instances. mentioning a letter written to "The Statesman" by Prof. Nirmal Bhattacharya, and about a resolution on national language, not on the official language, by the Senate of the Calcutta University, forgetting all the time that beginning from Raja Ram Mohan Roy through a galaxy of names like those of Keshab Chandra Sen to Bhudev Mukhopadhyay

SHRI BHUPESH GUPTA: How can I ever forget them? I never forget.

Bill, 1963

DR. NIHAR RANJAN RAY: These were the men throughout the nineteenth century

SHRI BHUPESH GUPTA: I pointed out exactly for the same reason. I was astonished. Mr. Bhattacharya is also a member of the Senate. I read out a resolution given by him. That was why I was shocked. Is it not a fact that Mr. Surajit Lahiri, Vice-Chancellor of the Calcutta University, in his speech at the Convocation at Calcutta said that English should remain the medium of instruction in the Calcutta University and he pleaded for it?

SHRI B. D. KHOBARAGADE (Maharashtra): The Emotional Integration Committee recommended . . .

SHRI BHUPESH GUPTA: Shrimati Vijayalakshmi Pandit also joined him In her Convocation Address she said that English should remain the medium of instruction. These exceptions. That was what I pointed out

Dr. NIHAR RANJAN RAY: These are exceptions indeed and certain solitary voices. Even when Mr. Surajit Lahiri said that at the Convocation he was questioned and was told that he had no right, as a spokesman of the University, to speak in that way. Anyway....

SHRI BHUPESH GUPTA: That is good.

Dr. NIHAR RANJAN RAY: Raja Ram Mohan Roy, Bhudev Mukhopadhyay and Sarada Charan Mitra, even in those distant days, they thought of Hindi as being the link or the official language of India. Even in those days of British domination, they stood up and pleaded for Hindi the link and being recognised as official language. In fact, as Dinkarme, Bhudev Mukhopaji reminds dhyay became the leader of the

Hindi movement and the cry came out of Bengal that this was preeminently the language which should be accepted as the official language of the entire country. Today. than fifty years later I re-echo those sentiments on the floor of this House.

شری پیارے لال کریل دد طالب ،، (أتر پرديش) : وائس چيرمين صاحب - اس سے پہلے کہ میں اسے وچار اس سدن کے سامنے رکھوں میں يه كهديذا أجت سمجهتا هور كه ية جو بل همارے سامنے لايا گيا هے وا سنودهان کے ورودھ ھے۔ سنودھان میں اِس کی ۳۵۱ دھارا کی جو منشاء ھے اس بل میں اس کا النگھن هوتا هے۔ اس طرح سے همارے راسٹرپتی جی نے اس بل کو سدن میں لانے کے لئے جو سویکراتی دی هے وہ اِن ایدی کویت هے جیسا که سنودهان کا پروسیجر هے اس کے مطابق یہ بل نہیں لایا گیا ھے اور اس سے دهارا ومم اور ممم كا النكهن هوتا هـ-مين سمجهتا هون كه يه جو بل اليا جا رها هے وہ غیر قانونی طور پر لایا جا رها هے اور یہ رت کا موضوع بن سکتا ھے - هم سب لوگ مانتے هيو كه سدودهان ایک بودر گرنتهه هے اور سب ہانوں کو هم سنودها یکے مطابق مانتے اور کرتے ھیں ، اس کی مریادا قائم رکھتے ھیں اور چاھتے ھیں کہ سرکار ھر ہم کو سنودھاں کے مطابق کرے تو پهر يه سمجهه مين نهين آتا كم ا بل اس سدن میں سرکار اس شرکار ا

کیوں لا رھی ھے - سلودھاں کوئی ایسی چیز نہیں ھے جس کو جب جاهیں تبدیل کر دیا جائے جب چاهیں ادھر اِدھر کر دیا جائے ، جو جاهیں اس میں جوز دیا جائے یا اسے فلیکسیبل بنا دیا جائے - سنودھاں جو بلتا هے وہ همیشه کے لئے مکمل وتا هے اس میں معمے کی گنجائش نهیں رھتی - آج سرکار کی اکثریت ھے، اِس لئے ولا جو جاھے کر سکتی ہے -صرف یه نهیل کر سکتی که مرد کو عورت بنا دے اور عورت کو مرد بنا دے۔ هماری سرکار یهی نهین کر سکتی لیکی باقی سب باتیں کو سکتی ھے -

Bill, 1963

همارے سلودھان میں ھندی کو رأشتر بهاشا مانا گیا ہے۔ یونہی نہیں مان لیا گیا هے اس پر عرصه تک وچار ہوا۔ ہمارے دیس کے بوے بوے ودوانوں نے اس میں بھاک لیا -دکشن بھارت کے لوگوں نے، اتربھارت کے لوگوں نے، ینجاب، بنکال اور سب پرانتوں کے لوگوںنے اس ميں بهاك ليا اور اور غور خوض کے بعد طے ہوا که هندی هماری راشتر بهاشا هونی چاهئے - جہاں تک زبان كا سوال هے كنستى تيويند اسىبلى نے ایک درافتنگ کمیتی بنائی تھی جس کے تی - تی کرشداماچاری ، راج گویال آچاری جو اب هندی کے مخالف هس ارر انگریزی چاهتے هیں ور شری گوپالا سوامی آئینگر اور سنتاتم

اس اپیزمنت کی بالیسی کی وجه سے همارے پردهان منتری جی نے کشمیر میں پلےبی سائٹ کرنے کا ذکر کیا جس کا نتیجه یه هوا که یه کشمیر کی پراہلم انڈی کٹھن ھو گئی ھے - کیونکہ پردھان منتری نے اپنے مله سے ایک بات نکالی - اور اس طرح سے کشمیر کی سمسیا کو جاتل بدا دیا - اس سب کی ذمهداری نهرو حکومت پر ھے - آج سرکار اس سدن میں جو بل لا رھی ہے اس سے ولا پهر ديهي مين زبان کا جهگوا کهوا کر رهی هے اس کی ذمه داری کس پر آتی ہے? - آس کی مجرم کانگریس سرکار هے اور کانگریس هی کناه کار هے۔ آج اس بل کو لاکر سرکار ایک مقے ھوٹے جھگڑے کو پھر سے کھڑا کر دینا چاهتی هے - جس سمے سنودهان سبوا میں بھاشا کے معاملہ پر بحث ہوتی تھی تو بحث مباحثہ کے بعد ہلدی كو راشتر بهاشا مانا گيا ليكن آب سركار ایک ایسا بل لارهی مے جو دیمس درودھی م ھے دیھی کے خلاف ھے۔ میرہی سمجهم مين نهين آتا كه سركا س طرح کی بات کیوں کر رھی ھے – مين اس سلسله مين ايک بات کهذا چاہوں کا جو ہانما کاندھی نے کہی تهی یه بات بهت پرائی هے-

Bill, 19**63**

کسی نے ان سے سوال کیام کسی یاتھک نے ، اور اس کا جواب دیتے ھوئے مہاتما گاندھی نے کہا تھا۔ میرے

آشری پیارے لال کریل دوطالب ع اس کمیٹی کے ممبر تھے۔ ان سب لوگوی نے اِس بات پر غور کیا که هندوستان کی کونسی راستر بهاشا هو سکتی ہے - ان لوگوں نے بہت غرو ر خوض کے بعد یہ فیصلہ کیا که هلدی هی ایک ایسی بهاشا هے جو که سارے دیش کی راستر بهاشا بن سکنی هے -اور اس کو بنایا گیا اب سرکار اینی کنزوری کو چهپانا چاهتی هے کیونکه اس نے ابھی تک اِس کی درائی کے لئے کوئی قدم نہیں اُتھایا اور صحیم طور پر کوشھ نہیں کی که هندی سارے ملک کی راشتر بھاشا ہو سکے۔ هماری سرکار کو راج کرتے هوئے پلدرہ سال ھو گئے ایکن اس نے ھلدی کو راشتر بهاشا بنانے کے لئے تھنی کے ساتھ كوئى قدم نهين التهايا حالانكه سنودهان مين يه دَائريكتيو ديا هوا هـ که هندی کو راشتر بهاشا کے روپ میں سرکاری کام کاج میں لایا جانے لیکن هماری سرکار نے اس کو نہیں کیا -سرکار نے اس طاف بھا۔ البیروائی اور غفلت کی - اور ان سب جیزوں کو چھپانے کے لئے وہ اس طرح کا بل لارهی هے - سرکار کی جو اس طرح کی اپیزملت بالیسی هے اس سے وہ همیشه همپشه کے لئے حکومت کی کدی پر بیتها رهنا چاهتی هے - هماری سركار كى اس اپيزمنت باليسى كى وجه سے همارے دیش کا بتوارہ هوا -

خیال میں ۱۹۱۸ع کے لگ بھک کی بات ہے انہوں نے جو کہا تھا وہ ده هدد سوراج عه دد اتدین هوم رول عه اور ده ينك الديا ، مين چهپا تها - سوال یه تها:

"Do I then understand that you do not consider English education necessary for obtaining Home Rule?"

ا مہاتما جی نے اس کا جواب دیا

"My answer is yes and no. To give millions a knowledge of English is to enslave them. The foundation that Macaulay laid of education has enslaved us. I do not suggest that he had any such intention, but that has been the result."

اس کے بعد وہ کہتے ھیں:

"We write to each other in faulty English, and from this even M.As. are not free. Our best thoughts are expressed in English. The proceedings of our Congresses are conducted in English. best newspapers are printed in English. If this state of things continues for a long time, posterity willit is my firm opinion-condemn and curse us."

یہ اس وقت مہاتما کاندھی نے کها تها - کتا عرصه هو گیا اور ابهی تک هم آزاد هونے کے پددرہ سال کے بعد بهی هندی کو راشتر بهاشا صحیم طور پر نہیں بنا سکے - اس طرح سے ابھی ھمارے پردھان منتری حی نے تقویر کی ہے - وہ بہت سے باتیں کیا کرتے ھیں اور بہت عرصے سے کوتے چلے آ رہے ھیں - آپ ذرا ان کی باتوں پر غور کیجئے ۔ آج کی تقریر ان کی

ديكهيم، كوئى فرق نهين هے - الما عرصة كذر جانے پر بھى ولا وھى بات کہ، رہے ھیں - میں چند بایں آپ کے سامنے ان کی بھی رکھنا چاھتا ھوں - شوی جواهر لال نہرو نے كنستى توينت اسمبلى مين ١٣ ستمهر و١٩٢٩ع كو كها تها -

Bill, 1963

"But at the same time it created a great gulf between us, who knew English, and those who did not know English, and that was fatal for the progress of the nation. That is a thing which certainly we cannot possibly tolerate today. Hence this problem. However good, however important English may be, we cannot tolerate that there should be an English elite, and a large mass of our people not knowing Therefore we must have our own language."

و۱۹۳۹ع میں کہا تھا اور اس کے بعد آج 194۳ع هے پهر بھی ولا آے وہی بات کر رہے میں۔ وہی بات آج ولا پهر دوهرا رهے هيں - اس دوران مهی هندی کو صحیم طور پر راشتر بھاٹا بنانے کے لئے سرکار نے کوئی تدم نہیں اُٹھایا - کتلا روپیہ انہوں نے هندی کے پرچار کے لئے دکشی بھارت میں خربے کیا - وہاں کے لوگوں نے خود لاکھوں روپیہ هلدی سیکھنے کے لئے خربے کیا مگر ہماری سرکار نے کجھ نهین کیا - هماری سرکار کتنا وظیفه لن لوگوں کو دیتی ھے تاکہ وہ هدى سيكهين- كتنى ايسى سوسائتيان هیں جو ان کو هندی پرهانے کی کوشش کرتی هیں - کتلے ایسے لیگ [شری پیارے لال کریل دوطالب، آ هیں جو ان کو هندی کا پیغام پہنچاتے

چهپا کرکے اس قسم کا بل یہاں پر یاس کرانا چاهتی هے - اِس کا مطلب صرف یه هے که وہ ایدی حکومت قائم رکھنے کی طرف زیادہ دھیاں دینا

هیں - آج لانگریس اینی غلطی کو

چاهدی هے - اپنے سوارتھ کو پورا کرنا . چاهتی هے اور هندی کو صحیم طور

پر راشتر بهاشا بنانا نهین چاهتی هے۔ آج بنگال اسمبلی میں انگریزی کے خلاف بل پاس هوا هے - همارے داکتر

شیاما پرساد مکرجی نے ۲۲ ستمبر 1949ع مين كانستى تيونت اسبلى

میں کیا کہا تھا۔ انہوں نے یہ بات ضرور کہی تھی کہ کٹھن ھندی نہیں

هونی چاهیئے، سرل هندی هونی چاهیئے۔ اس میں سنسکرت کے الفاظ نہیں

هونے چاھئیں - بہرکیف انہوں نے جو

کچھہ بھی کہا ھو انہوں نے ایدی سنتی دی تهی که راشتر بهاشا هدی هو-

انہوں نے یہ کہا تھا:

"If you want that Hindi is to really occupy an all-India position and not merely replace English for certain official purposes, you make Hindi worthy of that position and allow it to absorb, by natural process, words and idioms not only from Sanskrit but also from other sister languages. I can speak Hindi in my bwn way. Mahatma Gandhi spoke Hindi in his own way. Sardar Patel speaks Hindi in his own Gujarati way. If my friends from Uttar Pradesh or Bihar come and say that theirs is standard Hindi, which

they have laid down, anyone who cannot speak this language will be tabooed. It will mean a bad thing not nly for Hindi, but it will be a bad thing for the country. I am glad, therefore, that provision has been incorporated in the draft article-suggestions as to how this language should develop in this country."

Bill, 1963

تو انہوں نے یہ بات کہی تھی -میرے خیال میں اِس وقت اس کے خلاف کوئی آواز نهیں اتھی تھی۔ اور نھ کسی قسم کی سنسیا کهوی هوئی تهی - اب اس سمسیا کو دوباره کهوا کیا جا رہا ہے ۔

اب دیکهنا یه هے که هندوستان مين كونسى بهاشا صعفيم معنون میں راشقر بھاشا بن سکتی ہے۔ هندی هی کر لے لیجیئے - اتر پردیش میں ھلدی ہولی جاتی ھے – بہار میں هندی برلی جانی هے - ازیسه میں بھی ریادہ تر لوگ ھندی كو سمجه ليته هيل - پنجاب ميل بھی سمجھ بیتے ھیں - دلی میں بهی سمنجه لیتے هیں - راجستهان میں بھی سمجھ لیتے ھیں - یہاں تک کہ کشمیر سے کنیا کماری تک لوگ اس کو سمجھتے ھیں - آندھر یردیش کے لوگ بھی هلدی کو سمجھ لیتے هیں - هندی اور اردو ملی هوئی بولی تو هندستان میں سب جگه سمجهی جاتی هے - آج آپ دیمی کے کسی کونے میں چلے جایئے، آپ کیرل میں چلے جائیے ای 2131 Official Languages [4 MAY 1963] مدراس میں چلے جائے - ہندی میں آپ ایفا کاروبار نکال لینگے - وہ لوگ هندی کو سمجه لینگے که آپ کیا کہنا چاہتے ھیں -آپ کے سامنے اب میں، ھارے

آفیشیل لنگویج کمیشن نے جو آنکوے دئے هيں وہ رکھنا چاهتا هوں۔ آسامي بولنے والے جو لوگ هيں ولا تقريباً پنجاس لاكه هيل - بنكله بولنے والے دو کرور اکیاوں لاکھ ھیں - یہ اس کمیشن کے فیگرس ھیں جو میں آپ کے سامنے دے رہا ہوں - گجراتی بولنے والے ایک کروہ تریسته لاکه هیں -هندی و اردوه هندوستانی اور پنجابی بولغے والے اور اس کو سمجھانے والے قريب يندره كروز هيل - كنز بولني والے چودہ لاکھ ھیں - ملیالم بولنے والے ایک کرور تینتیس لاکه هیی - مراتهی بولنے والے دو کرور ستر لاکھ هيں - اربت بولنے والے ایک کرور اکتیس لاکھ ھیں۔ سلسكرت بوللم والے يانچ سو پچپن هيں۔ تأمل بولنے والے دو کرور پینسته لاکه هیں، تیلگو بوللے والے تین کرور أنتاليس لاكه هير - دوسري بهاشائين بوللے والے قریب قریب تین کرون آهمی هیں - بهارتمیں دو پرکار کی تهذیبیں بوهتی رهی هیں - ایک تو دراور تهذيب هے اور دوسري آريون کنچر ھے - ھمارے دراور نہذیب کے ماتحت چار زبانیں هیں - تیلگو هے، تامل هے، کنو هے اور ملیالم هے -

میں سے بھی دو زبایس جو ھیں وہ سلسکرت سے نکلی هیں اور زیادہ تر الفاظ ان میں سنسکوت کے هیں -ان تمام زبانوں کو جانئے والے جو لوگ هیں ان کی مجموعی تعداد میرے خپال میں زیادہ سے زیادہ نو کروز کے لگ بھگ آنی ہے - باقی تقریباً چهتیس کو جو لوگ هیر ولا آریه بهاشائیں بولنے هیں اور اگر هم یه لگا لین که و الوگ جو هندی کو سمجه بهی لیتے هیں تو میرے خیال میں ۳۲ کروز لوگ هندی کو جانتیے هيں - اب سوال يه پيدا هوتا هے که جس زبان کو هم نهایت آسانی کے ساتھ سمجهسکتے هیں اور آسانی کے ساتھ سیکھ سكتے هيں اور جس كو بولنے والے سب سے زیادہ هیں وہ هماری راشتریه بهاشا کیون نهین بن سکتی - مین نے خود کسی سکول میں هددی نهدو سیکھی، ایک لفظ میں هلدی کا نهیں جانا تها اور نه هندی پوهائی کسی نے مجھ کو - لیکن آج میں هندی يوه ليتا هون ، هندى بول بهى ليتا هون اور کوشهن کر رها هون که زیاده سے زیادہ سیکھوں - میں فارسی کا اسکالر رہا ہوں اور میں نے فارسی میں کتابیں بھی لکھی ھیں۔ میں اردو کا بھی اسکالو رہا ھوں اور میری اردو میں بھی کتابیں چھپی ھوئی هين - مين پشتو بهي جانتا هون - 2133 Official Languages [RAJYA SABHA] [ددشری پیار ہے لال کریل دطالہ ہو] پذیجابی میں اچھی دارج سے جانتا هوں - مگر اس کا یه مطلب نهیں كه ميں چونكه ان زبانوں كو جانتا ھوں تو ان میں سے ھو زبان کو راشتر بهاشا بنایا جائے - راشتر بهاشا ایک ایسی بهاشا هرنی چاهیئے جو هر ادمی آسانی سے سمجھ سکے اور آسانی سے سیکھ سکے - بغیر کسی کی مدد کے میں نے ھلدی کے بہت سے حروف سیکھے ھیں اور بغیر کسی کی مدد کے میں نے مندی لکھنا سیکھا ھے اور اب میں کوشش کر رھا ھوں که سین هندی سین اس سدن سین بولوں - شروع سے لے کر سنڈرل اسمبلی میں بھی، لوگ سبھا میں بھی اور یهان پر بهی ایک بار مین انگریزی ميں ہولا جب شروع شروع ميں ميں سوشلست پارتی کا سدسیه هو کر آیا ۰ تھا۔ اب میں نے یہ پرتگیا کی ھے که میں انگریزی میں نہیں بولوں کا بلکه هندی میں بولوں کا ۔ اس طرح سے یہ کوئی ایسا سوال نہیں ھے جس کو هم سمجه نه سکین - جو هماری ساؤته اندیا کے لوگ هیں، دکشن بھارت کے لوگ ھیں اُن سے میں اله یوچهنا چاهتا هوں که آج آپ انگریزی کے لئے سوال اقهاتے هیں اور بہاں انگرینی بولتے هیں لیکن آپ ایے یہاں

پر اخباروں کی اشاعت دیکھئے که

کتنے ان کی اپنی زبانوں میں اغبار

نکلتے هیں - کنفے انگریزی میں اخبار نکلتے ھیں اور کتلے ان کی زبانوں کے اخبار فروخت هرتے هيں اور كنلے 2 P.M. انگریزی کے - انگریزی جانئے والوں کا ایک تهورا سا پرسنتیم هے جو اس زباں کو یہاں قائم رکھنا چاھتا ھے أس لدُّے تاکه وہ اپنے پربھاؤ کو، پربھتو کو قائم رکھ سکیں ، غریبوں کے اوپر أيغا دباؤ ذال سكين- تومين يه كهوناا که هندی هی ایک ایسی زبان هے جو صحیم طور پر یہاں کی راشتر عهاشا بن سکتی ہے۔

اب میں اس سدن سے اور سرکار سے پرارتھا کروں کا کہ یا تو سرکار اس بل کو وایس کر لے اور اگر اس بل ک، پاس کرنے کا ارادہ رکھتی ہے تو میں سرکار سے ایک بات کہوں کا کد یا تو وہ استعفیٰ دے دے اور اس لنگویج اِشو پر دوبارہ چاناو لوے اِس طرح آپ جلتا کا وردکت لیں تب هم سمجهیں که آ*پ اس دی*ص کی جنتا کی ضرورت اور ان کے جذبات لا احساس كرتے هيں - اس طريقے سے اس بل کو لانا نامناسب ھے یہ میں سنجهتا هوں، سراسر ایک دیھی خاروهی کام آپ کو رہے ھیں ۔

۱۳ نیشلل زبانی کی آل اِندیا النكويم كلوينش جو ١٩٩٢ع ميس دلي میں ۱۱-۱۱ اگست سله ۱۹۹۲ع کو ھوئی تھی اس نے بھی اس بل کی

مخالفت کی تھی۔ تقریباً دیش کے کونے کونے سے اس کی مضالفت ھوئی ھے مگر اس کے باوجود آج سرکار ية بل سدن مين لا رهى هـ - مين سرکار سے پرزور گذارش کروں کا کہ وہ اس بل کو پاس کرنے سے پہلے جلتا کی رائے لے ، جنتا کا وردکت لے ، جنتا کی اوپینین پر غور کرے اور اس کے بعد وہ اس کو یاس کرے - آپ کہتے ھیں که انگریزی کے بغیر کام نہیں هو سكتا هے - يه بالكل عاط هے -

उपसभाध्यक्ष (श्री ग्रकबर ग्रली खानं) : श्राप का वक्त खत्म हो गया है।

شری پیارے لال کریل ددطالب،

مهن کهتا هون آيرلينڌ مهن يهان سے زیادہ پرتیشت لوگ انگرینی جانتے هیں مگر انہوں نے انعریزی بھاشا كى جگه آئيريش للگويچ كو ايلى راج بهاشا بذایا هے - موجودہ زمانه میں اسرائیل کی مثال آپ لے لیجئے۔ پندرہ سال اس کو بنے ہوئے نہیں هو يُے - اس نے دو هؤار سال پرانی بهاشا هيمرو جو قريب قريب دنيا سے نہست و نابود ہوگئی تھی اس کو پھر سے زندہ کرکے اپنی راشتر بھاشا بنایا اور اس میں اس کا سارا راہے کاج چلایا جاتا ہے -اسی بھاشا میں وهان اسكول ، كالم أور يونيورستيان کھولی گئی ھیں - اسی طرح سے آپ چهن ، جاپان ، اندونیشیا، برماه الرکی روز تمام أس پاس کے دیشوں کو لے لینجئے - جایان کی موجودہ اتری محض ان کی لنگویم کی .وجه سے ھے -

उप सभाध्यक्ष (श्रीं ग्रज़बर ग्रली खान): श्रापका वक्त हो चुका है तालिब साहब, मैंने श्रापको चार मिनट ज्यादा दे दिये हैं।

شری پیارے لال کریل ددطالب، : . میں اس سدن سے پھر درخواست کروں کا اور خاص طور پر کانگریسیوں سے کہ وہ اس بل میں اپنا ووق .سرکار کے حق میں نه دیں - میں جانتا هوں که لوک سبها میں بهی اور یہاں بھی بہت سے ایسے سدسیه ھوں کے جو یہ کہیلگے کہ یہ جو بل آیا هے اس کو نہیں آنا چاهیئے تھا - کانگریس کے بہت سے سدسیوں کی بھی یہی رائے ھے - وہ بھی سرکار کو قصوروار مانتے هيں - انکي بھي مانگ یہی ہے - ایک شری شیونرائن ھیں جو لوک سبھا کے سدسیہ ھیں، انہوں نے کہا ھے لوک سبھا میں: دداکر آب اس هندی بهاشا کو جتفا یهیلانا چاهیئے تہا ، انہوں نے نہیں چهیلایا هے تو یہ کس کا دوھی هے یہ گورنینٹ کی ذمهداری ہے - اس کے لئے میں گورنسنت پر النچھن لکانا چاهتا هوں - نهرو سرکار پر میرا چارج هے که آج پلدرہ برس کے اندر اندر دیس کے اندر ہندی اتنی

[شری ییارے لال کریل دطالب] نهیں پھیلی جتنی پھیلنی چاھیئے نھی -ee میں ان کے هددے باش يوه رها هول -

उपसभाध्यक्ष (श्री ग्रक्षबर ग्रली लान) ग्रब बस कीजिए।

شری بیارے لال کریل (دطالب، ع: اب میں زیادہ نہ کہنے ہوئے صرف النا هی کہوں کا کہ اگر کانگریس ہے آدمیوں کو آپ آراد کردیں نو سورے خیال مدی ان میں سے بولے فیصدی مدریے ساتھ سہمت ھوں گے۔اندا کہتے ھوٹے میں آپ کا شکریہ ادا کرتا

†शि प्यारेलाल कुरील "तालिब" (उत्तर प्रदेश): वाइस चेयरमैन साहब, इस से पहले कि मैं अपने विचार इस सदन के सामने रक्खं मैं यह कह देना उचित समझता हूं कि यह जो बिल हमारे सामने लाया गया है वह संविधान के विरुद्ध है। सविधान की धारा ३५१ की जो मंशा है इस बिल मे उस का उल्लघन होता है। इस तरह से हमारे राष्ट्रपति जी ने इस बिल को सदन मे लाने के लिये जो स्वीकृति दी है वह इनएडिक्वेट है जैसा कि संविधान मे इसका प्रोसीजर है उसके मुताबिक यह बिल नही लाया गया है श्रीर इससे धारा ३४६ भ्रौर ३४४ का उल्लघन होता है। मै समझता हूं कि ये जो बिल लाया जा रहा है वह ग़ैर कानुनी तौर पर लाया जा रहा है स्रौर ये रिट का मौज बन सकता है। हम सब लोग मानते है कि सविधान एक पवित्र ग्रन्थ है भ्रौर सब बातों को हम संविधान के मताबिक मानते श्रीर करते है। उसकी मर्यादा कायम रखते है स्रीर चाहते है कि सरकार हर काम को सविधान के मुताबिक करे, तो फिर यह समझ • मे नही स्राता कि इस तरह का बिल इस सदन †[] Hindi transliteration.

मे सरकार क्यो ला रही है। सविधान कोई ऐसी चीज नहीं है जिसको जब चाहे तबदील कर लिया जाये, जब चाहे इधर उधर कर लिया जाये, जो चाहे उसमे जोड दिया जाये या उसे फ्लेक्सीबल बना दिया जाये । सविधान जो बनता है वह हमेशा के लिये मुकम्मिल होता है ग्रौर उसमे मुइम्मे की गुजाइश नही रहती। म्राज सरकार की म्रक्सरियत है, इसलिये वह जो चाहे कर सकती है। सिर्फ़ यह नही कर सकती कि मर्द को ग्रीरत बना दे ग्रीर ग्रीरत को मर्द बना दे। हमारी मरकार यही नहीं कर सकती लेकिन बाकी सब बातें कर सकती है।

हमारे सविधान मे हिन्दी को राष्ट्र भाषा माना गया है। य ही नही मान लिया गया है। इस पर ऋर्से तक विचार हुआ। हमारे देश के बड़े बड़े विद्वानों ने इसमे भाग लिया । दक्षिण भारत के लोगों ने, उत्तर भारत के लोगों ने, पंजाब बगाल और सब प्रान्तों के लोगों ने इसमें भाग लिया और गौरो-ख़ौज़ के बाद तय हुआ कि हिन्दी हमारी राष्ट्र भाषा होनी चाहिये। जहां तक जबान का सवाल है कान्स्टीट्युएन्ट ग्रसेम्बली ने एक ड्राफ्टींग कमेटी बनाई थी जिसके टी० टी० कृष्णमाचारी, राजगोपाला-चारी जो ग्रब हिन्दी के मुखालिफ़ है ग्रौर **ग्रंग्रेजी** चाहते है ग्रौर श्री गोपाला स्वामी ब्रायंगर ब्रीर सन्तानम इस कमेटी के मेम्बर थे इन सब लोगो ने इस बात पर गौर किया कि हिन्दुस्तान की कौन सी राष्ट्र भाषा हो सकती है। इन लोगों ने बहुत ग़ौरोख़ौज के बाद यह फैसला किया कि हिन्दी ही एक ऐसी भाषा है जो कि सारे देश की राष्ट्र भाषा बन सकती है ग्रीर इसी को बनाया गया ग्रब सरकार ग्रपनी कमज़ोरी को छपाना चाहती है क्योकि उसने श्रभी तक उसकी तरक्की के लिये कोई कदम नही उठाया ग्रौर सही तौर पर यह कोशिश नहीं की कि हिन्दी सारे मुल्क की राष्ट्र भाषा हो सके। हमारी सरकार को राज करते हुए १५ साल हो गये लेकिन उसने हिन्दी को राष्ट्र भाषा बनाने के लिये तेजी के साथ कोई

नदम नही उठाया हालांकि संविधान में यह डायरेक्टिव दिया हम्रा है कि हिन्दी को राष्ट्रभाषा के रूप में सरकारी काम काज में लाया जाय लेकिन हमारी सरकार ने इसको नहीं किया । सरकार ने इस तरफ बहत लापरवाही और गफलत की । और इन सब चीजों को छपाने के लिये वह इस तरह का बिल ला रही है। सरक। र की जो इस तरह की अपीजमेन्ट पोलिसी है इससे वह हमेशा हमेशा के लिये हुकुमन की गही पर बैठी रहना चाहती है। हमारी सरकार की इस ऋगीज़मेंट पोलिसी की वजह से हमारे देश का बटवारा हुआ। इसी अभीजमेन्ट की पोलिसी की वजह से हमारे प्रधान मंत्री जी ने काश्मीर में प्लेबीसाइट करने का जिक्र किया जिसका नतीजा यह हुआ कि काश्मीर की प्रोबलम इतनी कठिन हो गई है, क्योंकि प्रधान मंत्री ने अपने मुंह से एक बात निकाली, श्रौर इस तरह से काश्मीर की समस्या को जटिल बना दिया। इस सबकी जिम्मेदारी नेहरू हुकुमत पर है। आज सरकार इस सदन में जो बिल ला रही है उससे वह फिर देश में जुबान का झगड़ा खड़ा कर रही है। इसकी जिम्मेदारी किस पर स्राती है, इसकी मुजरिम कांग्रेस सरकार है ग्रौर कांग्रेस ही गुनाहगार है। आज इस बिल को ला कर सरकार एक मिटे हए झगड़े को फिर से खड़ा कर देना चाहती है । जिस समय संविधान सभा में भाषा के मामले पर बहस हुई थी तो बहुत बहस मुबाहसे के बाद हिन्दी को राष्ट्रभाषा माना गया। लेकिन आज सरकार एक ऐसा बिल ला रही है जो देशद्रोही है, देश के खिलाफ है। मेरी समझ में नहीं आता कि सरकार इस तरह की बात क्यों कर रही है। मैं इस सिलसिले में एक बात कहनों चाहुँगा जो महात्मा गांधी ने कही थी, यह बात बहुत पुरानी है।

किसी ने उनसे सवाल किया, किसी पाठक ने, और उसका जवाब देते हुए महात्मा गांधी कहा था। मेरे ख्याल में १६१८ ईस्बी के लगभग की बात है, उन्होंने जो कहा शाबो

स्वराज्य," "इंडियन होम रूल" ''हिंन्द श्रौर "यंग इंडिया" में छपा था । सवाल **यह** था :

Bill, 1963

"Do I then understand that you do not consider English education for necessary obtaining Home Rule?"

महातमा जी न इसका जवाब दिया था:

"My answer is 'yes' and 'no'. To give millions a knowledge of English 18 to enslave them. The foundation that Macaulay laid of education has enslaved us. I do not suggest that he had any such intention, but that has been the result."

इसके बाद वह कहते हैं:

"We write to each other in faulty English, and from this even our M.As. are not free. Our best thoughts are expressed in English. The proceedings of our Congress are conducted in English. Our newspapers are printed in English. If this state of things continues for a long time, posterity will-it is my opinion-condemn and curse us."

यह उस वक्त महात्मा गांधी ने कहा था। कितना अर्साहो गया और अभी तक हम ऋाजाद होने के १५ साल के बाद हिन्दी को राष्ट्र भाषा सही तौर पर नहीं बना सके । इसी तरह से अभी हमारे प्रधान मंत्री जी ने तकरीर की है। वह बहुत सी बातें किया करते हैं भीर बहुत अर्से से करते चले म्रा रहे हैं । म्राप जरा उनकी बातों पर **गौर** कीजिये। भ्राज की तकरीर उनकी देखिये कोई फर्क नहीं है। इतना श्रसी गुजर जाने पर भी वह वही बात कह रहेहैं। मैं चन्द बातें आपके सामने उनकी भी रखना चाहता हं। श्री जवाहरलाल नेहरू ने कांस्टीट्युएन्ट भ्रसेम्बली में १३ सितम्बर, १६४६ ई० को कहा था:

"But at the same time it created a great gulf between us, who knew [श्री प्यारेलाल कुरील ''तालिब'']

English, and those who did not know English, and that was fatal for the progress of the nation. That is a thing which certainly we cannot possibly tolerate today. Hence this problem. However good, however important English may be, we cannot tolerate that there should be an English elite, and a large mass of our people not knowing English. Therefore we must have our own language."

यह १६४६ ईस्वी में कहा था ग्रीर उसके बाद आज १६६३ ईस्वी है फिर भी वह आज वही बात कर रहे हैं। वही बात आज वह फिर दोहरा रहे हैं। इस दौरान में हिन्दी को सही तौर पर राष्ट्र भाषा बनाने के लिये सरकार ने कोई कदम नही उठाया । कितना रूपया **उ**न्होंने हिन्दी के प्रचार के लिये दक्षिण भारत में खर्च किया। वहां के लोगों ने खुद लाखों रुपया हिन्दी सीखने के लिये खर्च किया मगर हमारी सरकार ने कुछ नही किया हमारी सरकार कितना वजीफा उन लोगों को देती है ताकि वह हिन्दी सीखें। कितनी ऐसी सोसाइटियां है जो उका हिन्दी पढ़ाने की कोशिश करती है। किने ऐसे लोग है जो उनको हिन्दी का पैगाम पहुँचाते है । आज कांग्रेस अपनी ग़ल्ती को छपा करके इस किस्म का बिल यहा पर पास कराना चाहती है। इसका मतलब सिर्फ यह है कि वह अपनी हुक्मत कायम रखने की तरफ ज्यादा ध्यान देना चाहती है। अपने स्वार्थ को पूरा करना चाहती है और हिन्दी को सही तौर पर राष्ट्र भाषा बनाना नही चाहती । आज बंगाल असेम्बली में अँग्रेज़ी के खिलाफ बिल पास हमा है। हमारे डाक्टर श्यामा प्रसाद मुखर्जी ने १३ सितम्बर, १६४६ ईस्वी को कान्स्टीट्एन्ट असेम्बली में क्याकहा था। उन्होंने यह बात जरूर कही थी कि कठिन हिन्दी नहीं होनी चाहिये, सरल हिन्दी होनो चाहिये । इसमें संस्कृत के अल्फ़ाज नहीं होने चाहियें। बहर कैंफ़ उन्होंने जो कुछ भी कहा हो, उन्होंने अपनी

सम्मित दी थी कि राष्ट्र भाषा हिन्दा हो। उन्होंने यह कहा था:

"If you want that Hindi is to really occupy an all-India position and not merely replace English for certain official purposes, you make Hindi worthy of that position and allow it to absorb, by natural process, words and idioms not from Sanskrit but also from other sister languages. I can speak Hindi in my own way. Mahatma Gandhi spoke Hindi in his own way. Sardar Patel speaks Hindi in his own Gujarati way. If my friends from Uttar Pradesh or Bihar come and say that theirs is standard Hindi, which they have laid down, anyone who cannot speak this language will be tabooed. It will mean a bad thing not only for Hindi, but it will be a bad thing for the country. I am glad, therefore, that provision has been incorporated in the draft article-suggestions as to how this language should develop country."

तो उन्होंने यह बात कही थी। मेरे स्थाल में उस वक्त इसके खिलाफ कोई श्रावाज नहीं उटी थी। श्रीर न किसी किस्म की समस्या खड़ी हुई थी। श्रब इस समस्या को दुवारा खड़ किया जा रहा है।

अब देखना यह है कि हिन्दुस्तान में कौन सी भाषा सही मानों में राष्ट्र भाषा बन सकती है। हिन्दी को ही ले लीजिये। उत्तर प्रदेश में हिन्दी बोली जाती है। बिहार में हिन्दी बोली जाती हैं। उडीसा में भी ज्यादातर लोग हिन्दी को समझ लेते हैं। पंजाब में भी समझ लेते हैं। दिल्ली में भी समझ लेते हैं। राजस्थान में भी समझ लेते हैं। यहां तक कि काश्मीर से कन्याकुमारी तक लोग इसको समझते हैं। आन्ध्र प्रदेश के लोग भी हिन्दी को समझ लेते हैं। हिन्दी और उर्द् मिली हुई बोली तो हिन्दुस्तान में सब जगह समझी जाती है। आज आप देश के किसी कोने में चले जाइये। श्राप केरल में चले जाइये। श्राप मद्रास में चले जाइये। हिन्दी में श्राप श्राना कारोबार निकाल लेंगे। वह लोग हिन्दी को समझ लेंगे कि श्राप क्या कहना चाहते हैं।

ग्रापके सामने ग्रव मैं, हमारे ग्राफिशियल लेंगवेज कमीरान ने जो म्रांकड़े दिये है, वह रखना चाहता हूं। ग्रसामी बोलने वाले जो लोग है वह तकरीबन पचास लाख हैं। बंगमा बोलने वाले दो करोड़ इक्यावन लाख है। ये इस कमीशन की फिगर्स है जो मैं श्रापके सामने दे रहा हूं । गुजराती बोजने वाले एक करोड़ तरे भठ लाख हैं। हिन्दो, उर्दू, हिन्दुस्तानी श्रौर पंजाबो बोलने वाले श्रौर उसको समझने वाले करोब पंद्रह करोड़ हैं। कन्नड़ बोलने वाले चौदह लाख हैं। मलयालम बोलने वाले एक करोड़ तैतीस लाख है। मराठी बोलने वाले दो करोड़ सत्तर लाख हैं। उड़िया बोलने वाले एक करोड़ इक्तोस लाख हैं। संस्कृत बोलने वाले पांच सौ पचान हैं। तमिल बोलने वाले दो करोड़ पैसठ लाख है। तेलुगु बोलने वाले तोन करोड उन्तालोस लाख है। दूसरी भाषायें बोलने वाले करोब करोब तोन करोड़ **ब्रादमी है। भारत में दो प्रकार की तहजीबें** बढ़तो रही है। एक तो द्राविड तहजीब है सीर दूपरी ग्रार्थन कल्चर है। हमारे द्राविड़ तहजीब के मातहत वार जबातें है । तेलुगू है, तमिल है कन्नड़ है स्रोर मजयालम है। उनमें से भी दो जाबानें जो हैं वह संस्कृत से निकली है और ज्यादातर भ्रन्फाज उनमें संस्कृत के हैं। इन तमाम जवानों को जानने वाले जो लोग हैं उनको मजनुई तायदाद मेरे ख्याल में ज्यादा से ज्यादा नौ करोड़ के लगभग आतो है। बाकी तकरीयन छतीस करोड जो लोग है वह अधि भाषायें बोचते है और अगर हम यह लगालें कि वह हिन्दों को समझ भी लेने हैं तो मेरे रूपाल में ४२ करोड लोग हिन्दी को जानती हैं। अब सवाल यह पैदा होता है कि जिस जनान को हम निशयत श्रासानी के साथ समझ सकते हैं ग्रौर ग्रांसानी के साथ सीख सकते हैं ग्रौर जिसको बोलने वाले ज्यादा हैं, वह हमारी राष्ट्र भाषा क्यों नही बन सकती। मैंने खुद किसी स्कूल मे। हन्दी नही सीखी। एक लफ्ज मैं हिन्दी का नहीं जानता था भ्रौर न हिन्दी पढ़ायी किसी ने मुझको। लेकिन आज मैं हिन्दी पढ़ लेता हुँ, हिन्दी बोल भी लेता हुँ ग्रौर कोशिश कर रहा है कि ज्यादा से ज्यादा सीखा में फारसी का स्कालर रहा हूँ और मैंने फारसी में किताबें भी लिखी है। मै उर्दू का भी स्कालर रहा हूँ भौर मेरी उर्दू में भी किताबें छपी हुई है। मै पस्तो भी जानता हूँ। पंजाबी मै ग्रन्छी तरह से जानता हूँ। मगर इसका यह मतलब नहीं कि मै चूकि इन जबानों की जानता है तो उनमें से हर जबान को राष्ट्र भाषा बनाया जाय। राष्ट्र भाषा एक ऐसी भाषा होनी चाहिये जो हर श्रादमी आसानी से समझ सके और आसानी से सीख सके। बगैर किसी की मदद के मैंने हिन्दी के बहुत से हुरुफ सीखे हैं श्रौर बगैर किसी की मदद के मैंने हिन्दी लिखना सीखा है ग्रौर ग्रब मैं कोशिश कर रहा हुँ कि मैं हिन्दी मे इस सदन मे बोलू। शुरू से लेकर सेंट्ल असेम्बली में भी, लोक सभा में भी, श्रौर यहा पर भी एक बार मैं अग्रेजी में बोला जब शुरू शुरू में मै सोश-लिस्ट पार्टी का सदस्य हो कर ग्राया था। श्रब मैंने प्रतिज्ञाकी है कि मै श्रॅग्रेजी में नही बोलुगा बल्कि हिन्दी मे बोलुगा । इस तरह से यह कोई ऐसा सवाल नही है जिसको हम समझ न सकें। जो हमारे साउथ इंडिया के लोग है, दक्षिणी भारत के लोग है, उनसे मैं यह पूछना चाहता हूँ कि आज आप ग्रॅग्रेजी के लिये सवाल उठाते है ग्रौर यहां ग्रॅंग्रेजी बोलते हैं, लेकिन ग्राप श्रपने यहां पर म्रखबारों की इशाम्रत देखिये कि कितने उनकी अपनी जबानों में अखवार निकलते है। कितने ग्रंग्रेजी में ग्रखबार निकलते हैं ग्रौर कितने उनकी जबानों के ग्रखबार फिरोख्त होते है। ग्रौर कितने ग्रॅग्रेजी के। **ग्रॅंग्रेजी जानने वालों का एक थोडा सा परसेंटेज** है जो इस जबान को यहां कायम रखना

Bill, 1963

2146.

[श्री प्यारेलाल कुरील "तालिब"]
चाहता है इसलिये ताकि वह अपने प्रभाव को,
प्रभुत्व को कायम कर सकें, गरीबों के ऊपर
अपना दवाब डाल सकें। तो मैं यह कहूँगा
कि हिन्दी ही एक ऐसी जबान है जो सही
तौर पर यहां की राष्ट्र भाषा बन सकती
हैं।

श्रव मैं इस सदन से श्रीर सरकार से प्रार्थना कहँगा कि या तो सरकार इस बिल को वापिस कर ले श्रीर ग्रगर इस बिल को पास करने का इरादा रखती है तो मैं सरकार से एक बात कहूँगा कि या तो वह इस्तीफा दे दे श्रीर इस लेंगवेज इश्यू पर दुवारा चुनाव लड़ें। इस तरह श्राप जनता का विडक्ट लें तब हम समझे कि श्राप इस देश की जनता की जरूरत श्रीर उनके जजबात का एहसास करते है। इस तरीके से इस बिल को लाना नामुनासिब है, यह मैं समझता हूँ। सरासर एक देशद्रोही काम श्राप कर रहे है।

चौदह नेशनल जंबानों की ग्राल इंडिया लेंगवेज कत्वेन्शन जो १६६२ में दिल्ली में ११, १२ ग्रगस्त, १६६२ को हुई थी उसने भी इस बिल की मुखालफत की थी। तकरीबन देश के कोने कोने से उसकी मुखालफत हुई है मगर उसके बावजूद ग्राज सरकार यह बिल सदन में ला रही हैं। मैं सरकार से पुरजोर गुजारिश करूँगा कि वह इस बिल को पास करने से पहले जनता की राय ले, जनता का वंडिक्ट ले, जनता की ग्रोपीनियन पर गौर करे ग्रौर इसके बाद वह उसको पास करे। ग्राप कहते हैं कि ग्रुगुंजी के बगैर काम नहीं हो सकता है। यह बिल्कुल गलत है।

उपसभाध्यक्ष (श्री श्रकबर श्रली खान) आपका वक्त खत्म हो गया है।

श्री प्यारे लाल कुरील ''तालिक'' : मैं कहता हूँ ग्रायरलेंड मे यहां से ज्यादा प्रति-शत लोग ग्रेजी जानते है मगर उन्होंने अंग्रेजी भाषा की जगह ग्राइरिश लेंगवेज को अपनी राजभाषा बनाय। है। मौजूदा जमाने में इजराइल की मिसाल आप ले लीजिये, पन्द्रह साल इसको बने हुये नहीं हुये। इस में दो हजार साल पुरानी भाषा हिंबू जो करीब करीब दुनिया से नेश्तोनाबूद हो गई थी उसको फिर से जिन्दा कर के अपनी राष्ट्र भाषा बनाया और उसमें उसका सारा राज-काज चलाया जाता है। इसी भाषा में वहां, स्कूल, कालेज और यूनिवर्सिटियां खोली गई हैं। इसी तरह से आप चीन, जापान, इंडो-नेशिया, बर्मा, टर्की और तमाम आस पास के देशों को ले लीजिये। जापान की मौजूद तरक्की महज उनकी लेंगवेज की वजह से हैं।

उपसभाष्यक्ष (श्री ग्रकबर ग्रली खान): श्रापका वक्त हो चुका है तालिब साहब, मैंने श्रापको चारमिनट ज्यादा देदिये हैं।

श्री प्यारे लाल क्रील "तालिब" : मैं इस सदन से फिर दरख्वास्त करूँगा ग्रौर खासतौर पर कांग्रे सियों से कि वह इस बिल में भ्रपनाबोट सरकार के हक में न दें। मैं जानता हुँ कि लोक सभा में भी श्रीर यहां भी बहुत से ऐसे सदस्य होंगे जो यह कहेंगे कि यह जो बिल आया है इसको नही आना चाहिये था। कांग्रेस के बहुत से सदस्यों की भी गही राय है । वह भी सरकार को कुसूरवार मानते हैं उनकी भी मांग यही है। एक श्री शिव⊷ नारायण है जो लोक सभा के सदस्य हैं, उन्होंने कहा है लोक सभा में "अगर आज इस हिन्दी भाषा को जितना फैलाना चाहिये था उन्होंने नही फैलाया है तो यह किसका दोष है, यह गवर्नमेंट की है, इसके लिये मैं गवर्न मेट पर लांछन लगाना चाहता हैं। नेहरू सरकार पर मेरा चार्ज है कि भ्राज पन्द्रह वर्ष के भ्रन्दर भ्रन्दर देश के अन्दर हिन्दी इननी नहीं फैली जितनी फैलनी चाहिये थी "। मैं उनके हिन्दी भाषण से पढ रहा हूँ ।

उपसभाष्यक्ष (श्री श्रकबर ग्रली खान)ः ग्रब बस कीजिये। श्री प्यारे लाल कुरील ''तालिब'' अब मैं ज्यादा न कहते हुये सिर्फ इतना ही कहूँगा कि अगर कांग्रेस के आदिमियों को आप आजाद कर दीजिये तो मेरे ख्याल में उनमें से नब्बे फीसदी मेरे साथ सहमत होंगे। इतमा कहते हुये मैं आपका शुक्रिया अदा करता हुँ।

श्री एम० पी० शक्ल (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, राजभाषा के संबंध में जो विवाद इस समय इस माननीय सदन में ग्रौर इसके बाहर सारे देश में चल रहा है, वह हमारे सामने नया नही है। पिछले चालीस वर्षों से जब से हमने अपने राष्ट्र-पिता के भव्य सपने को देखा ग्रौर अपने देश में स्वाधीनता का संग्राम पूज्य राष्ट्रपिता गांधी जी की रहनुमाई में ग्रारम्भ किया तब से ही हमने अपनी राष्ट्रीयता की एक भव्य भावना का दर्शन किया था । पूज्य राष्ट्रपिता ने हमें जो भारत राष्ट्र की एक अभिनव कल्पना दी थी उसमें उन्होंने पहले से ही स्पष्ट कर दिया था कि इस देश को विदेशी दासता से मक्त करने के बाद जो शासन होगा, जो समाज का निर्माण होगा ग्रौर एक महान राष्ट्र बनेगा उस राष्ट्र की ग्रभि-नव कल्पना में हिन्दी का एक प्रमुख स्थान होगा । मान्यवर, राष्ट्रीय पराधीनता से मुक्ति पाने के लिये उन्होंने हमें जो साधन दिया था, उसको हम चौदह सूत्रीय रचनात्मक कार्यक्रम के नाम से जानते थे। उन कार्यक्रमों में राष्ट्रभाषा हिन्दी का प्रचार एक मख्य कार्य था। गांधी जी ने यह समझा था कि इस देश की जनता के मानस को स्पर्श करने के लिये कभी किसी पराई भाषा का ग्राश्रय नहीं लिया जा सकता है श्रीर जब उन्होंने इस देश के स्वाधीनता संग्राम का संचालन किया ग्रौर उसे जब जन जन का संग्राम बनाया तो उन्होंने ऋहिंदी भाषाभाषी होते हुये भीर भ्रंग्रेजी का महान पंडित होते हये भी हिन्दी श्रौर देशी भाषात्रों के माध्यम को अपनाया। मान्यवर, इसके पूर्व लोकमान्य तिलक ने भी

मराठी भाषाभाषी होते हये और स्रंग्रेजी का प्रकांड पंडित होते हये हिन्दी भाषा के माध्यम को ग्रपनाया ग्रौर भारतीय जन जन के मन में ''स्वराज्य हमारा जन्मसिद्ध ग्रधिकार है" यह मंत्र फंका । इसके पूर्व महर्षि स्वामी दयानन्द को इस देश में सामाजिक व धार्मिक कांति का सन्देश पहुंचाना ग्रभीष्ट हुग्रा तब उन्होंने अहिन्दी भाषाभाषी होते हये भी हिन्दी के माध्यम को ग्रपनाया। इसी प्रकार बंगला भाषी होते हुये भी राजा राममोहन राय ने इस देश में हिन्दी के माध्यम को ग्रपनाया था। हिन्दी किसी राज की ग्राश्रित नहीं रही है, किसी कानुन के आश्रित नहीं है, हिन्दी इस देश की जनता की भाषा है। ग्रभी तो इस देश में जनता का शासन है, किसी निरंक्श शासन में भी हिन्दी की उपेक्षा करने का साहस किसी को नहीं हो सकता ! फिर कोई जनतंत्रीय सरकार हिन्दी की उपेक्षा कैसे कर सकती है।

मान्यवर, हमारे जिस देश ने जगत को म्रादि वाणी दी थी, वह स्वाधीनता के इतने वर्षों बाद ग्राज इस बात पर विवाद करे कि इस देश की राजभाषा का स्वरूप क्या हो, यह दुर्भाग्यपूर्ण है । जिस देश में चौदह महान भाषायें हैं, एक से एक ऊंची भाषायें है, जहां तिमल जैसी प्रानी भाषा है, जिसका इतिहास ५००० वर्ष पूर्व से आरम्भ होता है श्रीर जो एक बहत अच्छी भाषा है, जहा बंगला भाषा है जिसमें रवीन्द्रनाथ टैगोर जैसे महाकवि ने संसार को सन्देश दिया है, जहां तेलुगु भाषा, गुजराती भाषा, मराठी भाषा है ग्रौर हिन्दी भाषा है, जिसने तुलसी ग्रौर सूर को जगत को दिया है, ऐसी भाषात्रों के होते हुये हमारे लिये यह ग्रभि-शाप है, शर्म की बात है कि हम स्वाधीनता के बाद इस सावरेन ससद् में इस बात पर विवाद करें कि हमारी राजभाषा हिन्दी रहे या ग्रंग्रेजी रहे। जब हमने स्वाधीनता की लडाई लड़ी थी उस समय हमने केवल ग्रग्रेजों से राजनैतिक दासता की मक्ति के लिये

[श्री एम० पी० शुक्ल]

Official Languages

श्रभियान नहीं किया था। हमारा प्रयास श्रंग्रेजी दासता की मुक्ति के साथ साथ श्रंग्रेजी भाषा की दासता से मुक्ति पाने के लिये भी था। वास्तव में यदि हम किसी ऊंचे से ऊंचे, सभ्य से सभ्य ग्रीर विज्ञान तथा साहित्य में भ्रौर कई प्रकार से श्रेष्ठ जाति के मनुष्यों का शासन स्वीकार नहीं कर सकते तो हम किस प्रकार किसी विदेशी भाषा को चाहे वह कितनी ऊंची हो, कितनी ही धनी हो, चाहे उसमें कितना ही साहित्य भंडार हो, चाहे कितना वैज्ञानिक ज्ञान हो, उसकी दासता को स्वीकार करें। यह न केवल हमारे लिये राष्ट्रीय श्रपमान की बात है, बल्कि हमारे देश के गौरव के प्रतिकृत है, जिसकी कि इतनी बड़ी सांस्कृतिक स्रौर साहित्यिक परम्परा है ग्रौर जिसका इतना बड़ा इतिहास है ग्रीर जो हजारों वर्षों से संसार में ग्रभिनव सन्देश देता ग्रा रहा है। ऐसी स्थिति में इस देश पर कोई एक विदेशी भाषा शासन करे, यह हमारे लिये लज्जा की बात है।

मान्यवर, हमें यह देखकर क्षोभ होता है कि हमारे देश में ऐसे लोग अंग्रेजी भाषा का समर्थन कर रहे हैं जिनकी न तो मातभाषा श्रंग्रेजी है, न पितुभाषा श्रंग्रेजी है। हम इस देश के हजारों वर्षों के इतिहास को देखें तो ज्ञात होगा कि हमारे भारत पर प्रधानतः जो विदेशी स्राक्रमण हुये हैं वे हमारे भारतीयों के ही कारण हुये हैं। हम भारतीयों ने ग्रंग्रेजों को मदद दी, जिससे ग्रंग्रेजी राज ग्राया ग्रौर हमारी मदद से यहां कयम रहा। ग्राज दुर्भाग्य की बात है कि हम भारतीयों के ही सहारे श्रंग्रेजी भाषा की दासता भी हमारे ऊपर लद रही है।

मान्यवर, हिन्दी के समर्थकों को हमारे ये ग्रंग्रेजी का समर्थन करने वाले बड़े ग्रच्छे ग्रच्छे विशेषणों से ग्रपनी प्रिय

ग्रंग्रेजी भाषा में विभूषित करते हैं। वे हमको हिन्दी फेनेटिक कहते हैं, हिन्दी इम्पोरिलस्ट कहते हैं, हिन्दी इन्युजियास्ट कहते हैं, हिन्दी शावनिस्ट कहते हैं, प्रतिक्रियावादी कहते हैं, संघर्ष करने वाले कहते हैं। वे हमें यह भी कहते हैं कि हम देश की एकता के घातक हैं। मान्यवर, पिछली एक शताब्दी में इस देश में यदि किसी एक व्यक्ति ने हिन्दी का सबसे बड़ा समर्थन किया है, जिससे यह हिन्दी राजभाषा का रूप लेने में समर्थ हुई है तो केवल एक राष्ट्रिपिता महात्मा गांधी हैं, जिनके योगदान ग्रौर प्रेरणा के बल से हिन्दी को यह सम्मान प्राप्त हुम्रा है।

मान्यवर, हिन्दी साहित्य सम्मेलन प्रयाग, राष्ट्रभाषा प्रचार समिति, वर्धा, दक्षिण भारत हिन्दी प्रचार समिति यह सभी न केवल गांधी जी की प्रेरणा अपित उनके सिकय योगदान एवं मार्ग दर्शन से ही समुचे देश में हिन्दी का प्रचार कार्य करने में समर्थ हये थे। एक नहीं म्रनेक बार उन्होंने हिन्दी राष्ट्रभाषा के संबंध में जो विचार व्यक्त किये हैं उनको यदि मैं इस माननीय सदन के समक्ष रखने का प्रयास करूं तो मेरे लिये पर्याप्त समय उपलब्ध नहीं होगा । उन्होंने एक स्थल पर कहा है, "यदि मेरे पास एक निरंकुश शासक का अधिकार होता तो मैं विदेशी भाषा के माध्यम से अपने देश में अपने लडके लड-कियों की शिक्षा को तुरन्त बन्द कर देता ग्रौर सभी ग्रध्यापकों व प्रोफेसरों से कहता कि इस परिवर्तन को तूरन्त लागु करो, नहीं तो नौकरी से बरखास्त किये जास्रोगे स्रौर यह ऐसी बीमारी है, जिसका तुरन्त इलाज होना ग्रावश्यक है"। एक दूसरे स्थल पर उन्होंने कहा है, ''ग्रंग्रेजी भाषा के साम्राज्य से यदि हम बाहर नहीं निकले तो करोड़ों गरीबों का क्या होगा ? क्या हमारे सभी प्रयत्न हिन्दू-स्तान के समुद्र में ऋंग्रेजी भाषा को जो जानने वाले हैं, उनके लिये ही हैं ?"

मान्यवर, यदि उपरोक्त सभी संज्ञायें एवं विशेषण पूज्य गांधी जी पर लागू हो सकते

हैं तो वे सभी सहर्ष हमको भी स्वीकार हैं। किन्तु यदि गांथी जी ने हिन्दी भाषा को इस देश की राष्ट्रीय एकता का प्रतीक समझकर इस देश को अपनाने की सलाह दी और यदि इस देश की जनता पर शासन करने वाले शासन तन्त्र को इसे अपनाने की प्रेरणा दी तो गत ४०-५० वर्षों से उनके पगों का श्रनुसरण करने वाले हम सभी भारतीयों के लिये हिन्दी का समर्थन, इस देश की स्वा-धीनता का समर्थन तथा देश की एकता का समर्थन हैं एवं इस देश के म्रात्मगौरद का प्रतीक है तथा इस देश के गणतन्त्र की बुनि-याद को सुदढ ग्रीर शक्तिशाली बनाने वाली तथा इस देश की रागात्मक ग्रीर भावात्मक एकता के स्वप्त को साकार बनाने के लिये उचित कदम है। जो यह समझते हैं कि हिन्दी के द्वारा देश की एकता भंग होगी, मैं समझना हं वे हिन्दी के साथ अन्याय करते हैं। यदि कोई भाषा इस देश की एकता को जोड सकती है तो वह हिन्दी ही भाषा हो सकती है। यही कारण है कि सभी विवादों को घ्यान में रखते हुये हमारी संविधान परिषद ने संविधान में ३४३ धारा को स्वीकार किया ग्रौर स्वी-कार करके अंग्रेजी के संबंब में पिछले विवादों को हमेशा के लिये समाप्त कर दिया। इस तरह से जो एक उलझी हुई समस्या को सुलझाया उसको अब किसी प्रकार उलझाना हितकर नहीं होगा । इस संबंध में उस समय जो स्थित थी उसका कुछ उल्लेख, उसकी कुछ चर्चा करते हुये भूतपूर्व राष्ट्रपति. . .

उपसभाध्यक्ष (श्री भ्रकः र भ्रली लान) ः भ्रव श्राप खत्म कीजिये।

श्री एम० पी० शुक्ल : मुझे पांच मिनट का समय ग्रौर चाहिये ।

उपसभाष्यक्ष (श्री श्रकबर श्रली खान): श्राप एक दो मिनट ग्रीर ले सकते हैं; क्योंकि बहुत से स्पीक्सं हैं।

श्री एम० पी० शुक्तः कृपया पांच मिनट देने की कृपा करें। उनसभाष्ट्रयक्ष (श्री ग्रकबर ग्रजी खान): भाप दो मिनट में अपनी स्पीच खत्म करें।

श्री एम॰ पी॰ शुक्त : भूतर्र्व राष्ट्रपति श्री राजेन्द्र प्रसाद जी ने जो उस समय संविधान सभा के श्रध्यक्ष थे। इस विषय पर जो विचार व्यक्त किये उनको मैं भाषके सामने पढ़ देना चाहता हूं :

"So the conclusions that we arrive at are these:

- 1. A common language for all-India purposes is necessary.
- 2. That common language will have to be studied on a fairly extensive scale by people all over the country whatever their own language may be.
- 3. That language cannot be English but will have to be an Indian language.
- 4. Of Indian languages, Hindi or Hindustani is best fitted for this purpose.
- 5. But Hindi or Hindustani will have to give up the policy of boycott of words of foreign origin and to make its door open for entry of words from other languages.
- 6. These additional words must come in the first place from the various provincial languages and from dialects. Even words of purely foreign origin may not be altogether excluded.
- 7. In view of the above, the controversy between Hindi and Hindustani is futile.
- 8. With all the additions to the vocabulary that can be made with the help of other languages, there will still remain the need for coining a large number of words to express modern ideas very largely of a technical nature and the source from which these additional words have to be derived is Sanskrit."

[श्री एम० पी० शुक्ल]

2153

मान्यवर, मैं यह निवेदन करना चाहता हूं कि ग्रंग्रेजी के समर्थन में, कोई तर्क नहीं है, केवल हमारे उन साथियों को जो ग्रंग्रेजी भाषा का समर्थन करते हैं कुछ संशय तथा भय है। वे समझते हैं कि हिन्दी भाषा ग्राने से उनके राजनीतिक तथा दूसरे प्रकार के भ्रधिकारों में कमी होगी ग्रथवा वे नौकरी में ग्रंग्रेजी जानने की वजह से नहीं ग्रा सकेंगे। इस देश में श्रंग्रेजी जानने वाली जनता केवल एक फी-सदी होगी, मुश्किल से दो फी सदी होगी भौर उस दो फीसदी ग्रंग्रेजी जानने वाले लोगो की राय ली जाय तो उसमें भी बहमत भंग्रेजी के पक्ष में नहीं होगा। हमारी देश की राष्ट्र भाषा क्या हो, यह प्रश्न हमारी संवि-धान परिषद् के सामने था स्रौर उसने इसका फैसला संविधान में धारा ३४३ में तय कर दिया है, उसको भ्रन्तिम रूप दे दिया है। धब उसको विवाद का विषय बनाना उचित नहीं होगा, मैं श्रापकी धाज्ञा से प्रिश्रम्बुल को पढ़ना चाहता हं:

WE, THE PEOPLE OF INDIA, having solemnly resolved to constitute India into a SOVEREIGN DEMOCRATIC REPUBLIC and to secure to all its citizens:

JUSTICE
LIBERTY
EQUALITY ...and
FRATERNITY

IN OUR CONSTITUENT ASSEMBLY this twenty-sixth day of November, 1949, do HEREBY ADOPT, ENACT AND GIVE TO OURSELVES THIS CONSTITUTION.

उक्त संविधान परिषद् में जो भी हमने स्वीकार किया श्रपनी स्वेच्छा से स्वीकार किया है। हमने श्रपनी स्वेच्छा से हिन्दी को एक राजभाषा के रूप में स्वीकार किया श्रीर सारा देश कर रहा है। इस संविधान का भालन, श्रनृशीलन श्रीर उसको कार्यान्वित करना हमारा परम कर्त्तंच्य है श्रीर उसके विपरीत जाना हमारे कर्त्तव्य के विपरीत है।

मान्यवर, मैं यह भी निवेदन करना चाहता हूं कि हिन्दी का किसी रीजनल भाषा से कोई विरोध नहीं है । कांग्रेस की सन् १६२० से सदा यह नीति रही है श्रौर इसीके श्राधार पर कांग्रेस ने भाषावार प्रांत बनाया था, कांग्रेस ने हमेशा ही राष्ट्रभाषा के रूप में हिन्दी भाषा को ही स्वीकार किया था भौर उसको संविधान में जगह दी। मान्यवर, इसी म्राधार पर प्रातों का बंटवारा हुमा म्रौर सारे देश के विभिन्न राज्य क्षेत्रीय भाषात्रों के भ्राधार पर ही बने। हमारे यहां गांद सभाग्रों से लेकर विधान परिषदों तक, न्याय पंचायतों से लेकर उच्च न्यायालय तक, प्रारम्भिक पाठशालाग्रों से लेकर उच्च पाठशालाश्रों विश्वविद्यालयों तक तथा तक क्षेत्रीय भाषायें समान रूप से विकसित हों, यह हमारी भ्रभिलाषा है। लेकिन लिंक भाषा के रूप में भ्रगर कोई भाषा हो सकती है तो उसका स्थान हिन्दी भाषा ही ले सकती है। हम तामिल, मलयालम, तल्गू और दूसरी प्रादेशिक भाषात्रों को हिन्दी से कम नहीं श्रिधक समझते हैं उनका श्रादर करते हैं, उनके साहित्य का समर्थन करते हैं, तथा उनकी समृद्धि चाहते हैं। लेकिन हम यह भी श्रच्छी तरह से समझते हैं कि ग्रंग्रेजी भाषा के रहते कोई भी क्षेत्रीय भाषा पनप नहीं सकती है। जब तक ग्रंग्रेजी को राजाश्रय मिलता रहेगा, तब तक हमारी सब भाषायें गिरती रहेगी। तब तक न हम विज्ञान में उन्नति कर सकते हैं श्रीर न ही जनता के जनमानस को ही स्पर्श कर सकते हैं तथा न इस देश में भावनात्मक एकता की बुनियाद पूरी कर सकते हैं।

इन शब्दों के साथ मान्यवर, मैं भ्रपने : विचार सदन के सामने रखता हूं।

श्री देवकीनन्दन नारायरा (महाराष्ट्र) : श्रादरणीय उपसभाध्यक्ष जी, हिन्दी का पक्ष पति

होते हये हिन्दी के हित में मैं इस विधेयक का समर्थन करता हं। मेरे दिल में परसों तक हिर्चाकचाहट थी। मैं मानता था और वह सच भी है कि यह जो विधेयक है, यह हमारी कमजोरी का द्योतक है। दूसरा मुझे यह भी शक हमा भौर है कि यह विधेयक हमारी जनता के प्रति कोई न्याय नहीं कर रहा है। परन्तु डी० एम० के० के नेता के भाषण सूनने के बाद मेरी हिचकिचाहट कुछ कम हई श्रीर मैंने यह सोचाकि स्राज की परिस्थिति में जहां यह विधेयक लाया गया है, उसमें शौर कोई रास्ता नहीं था, जिससे हम आज की स्थिति में कोई मार्ग निकाल सकते ।

श्री तार देवर पांडे (उत्तर प्रदेश) : आप भयभीत हो गये ?

श्री देवकीनंदन नारायण : भयभीत नहीं हमा। इस देश की आजादी को मैं सब से अधिक महत्व देता हं। इस म्राजादी के रक्षण में यदि किसी बात की ग्रधिक से ग्रधिक भ्रावश्यकता है तो वह इस देश की एकता तथा एकात्मकता है। जहां झठे था सच्चे किसी खतरे से इस एकता को धवका पहंचता दिखाई देता है तो मैं सावधान हो जाता हूं और उस सावधानी में कूछ गलती हो जाय तब भी उसे बर्दास्त कर **भेता** हं। श्रीमन्, मैं श्रंग्रेजी का विरोधी नहीं हं। भ्रादतन भ्रंग्रेजी का विरोधी बन नहीं सकता। मैं हिन्दी किसी स्कूल में पढ़ा नहीं। मेरी प्राथमिक शिक्षा मिडिल तक मराठी में हुई है, हाई स्कल श्रौर श्रंग्रेजी की शिक्षा मेरी अंग्रेजी में हुई है श्रीर जिस जमाने में मैं शंग्रेजी पढता था उस कमाने में हाई स्कल श्रीर कालिज में माध्यम श्रंग्रेजी था। सोचने श्रीर पढ़ ने की मझे अंग्रेजी में आदत हो गई है। यह कोई भ्रच्छी बात है यह मैं नहीं मानता, भयोंकि इस भ्रादत से मैं पंगुबन गया हूं, भ्रापने ही घर में पराया बन गया हूं। मैं एक इमीटेटर बन गया हूं भीर महात्मा जी के शब्दों में कहा जाये तो इस मंग्रेजी ने, इस देश में इमीटेंटसं पैदा कर दिये हैं। महात्मा जी के शब्द ये हैं:

"No country can become a nation by producing a race of imitators".

मैं भ्रपने दिल से पूछता हं कि क्या इस देश में जो मटठी भर ग्रंग्रेजी पढे लिखे हैं. उनका राज्य है या चालीस पैतालीस करोड़ जनता का राज्य है? जब यह सवाल मेरे सामने उठता है तो फिर मुझे महात्मा जी की याद आती है कि यह क्योंकर हो रहा है। यह इसलिये हो रहा है कि हमारी स्वराज्य की जो कल्पना थी वह ग्राज महीं रही । महात्या जी मे एक जगह लिखा है :

"If it is to be of and for only the English knowing Indians, English is undoubtedly the common medium. If it is to be for and of the starving millions, of the illiterate millions, of the illiterate women, the suppressed 'untouchables' Hindi is the only possible common language."

Some who want to get at the masses would regard Hindi not merely as an alternative but the only possible medium.

तो जब हम जनता का ख्याल करेंगे तो हमें पता चलेगा कि हम यह क्या कर रहे हैं। भ्राप सोचिये कि इस देश में २२ करोड हमारे बोटर्स हैं, मतदाता हैं। मैं श्रापसे पूछना चाहुंगा कि इन २२ करोड वोटर्स में कितने ऐसे होंगे कि जिन को स्वप्न में भी यह ख्याल होता है कि हम विधान सभा में चलें, हम पालियामेंट में चलें। एक जबरदस्त खाई श्रंग्रेजी मे हमारे मतदाताम्रों के भौर जो प्रतिनिधि यहां भाते हैं उनके बीच या ग्रंग्रेजी पढे लिखों के बीच पैदा कर दी है। लाचार हैं वे बेचारे! ग्रीर इस लाचारी का एक प्रमुख कारण यह है अंग्रेजी। मालिक बने बैठे हैं मुट्ठी भर ग्रंग्रेजी वाले। कहमे को कहा जाता है कि यह जनता का राज है of the people, by the people, for the कहां हैं वे for, of and by people, कहीं दिखाई नहीं तो मुझे तो मुट्ठी भर अंग्रेजी वाले ही चारों तरफ

[श्री देवकी नन्दन नारायण]

Official Languages

दिखाई दे रहे हैं। एक मराठी में कहावत है: "जिंग धन्या धतुरा गडया मतीदा मिकतो" मालिक नाम का रह जाता है और मजीदा मिलता है मुनीम को। जनता नःम गरी मालिक है ग्रीर ग्रसल में मालिक बने हए हैं मृतीम। यह भाज देश की हालत है भीर इस देश में यह विपरीत भाव इस कारण से पैदा हो गया कि हमें ग्रंग्रेजी का इतना मोह है कि हम उसे छोड़ नही सकते। मैं भूल गया, यह कहा जाता है कि श्रंग्रेजी बहुत सुन्दर भाषा है, बहुत बढ़ी-चढ़ी भाषा है और मंग्रेजी हमारे लिये सारे दरवाजे खोल देती है। मुझे याद श्रावी लोकमान्य की बात:

"Good Government is no substitute for self-government," i.e. Swaraj.

यानि अंग्रेजी सुन्दर है, बढ़ी-चढ़ी है तो क्या वही हमारी भाषा की जगह ले सकती है, क्या वह हमारी गवर्नमेंट की भाषा बन सकती है ? यदि स्वराज्य जनता का होना है तो जनता की ही भाषा में वह हम को चलाना होगा, तब वह जनता का राज्य बन सकता है। सन् १६२१ में महात्मा जी को कल्पना थी। इसलिये उन्होंने हमें भ्रागाह किया था। उन्होंने कहा था :

"Mind, today English has usurped the dearest place in our hearts and dethroned our mother tongues".

हम स्रागाह नहीं हुए स्रौर स्राज क्या देख रहे हैं कि हमारे राज काज में ग्रंग्रेजी १६ वर्षों के बाद भी अपना स्थान बनाये हुए है । अंग्रेजी के तरफदारों से मैं पूछना चाहुंगा :

Is India a nation? Is India one country and one nation or many countries or many nations?

कल हमारे डी० एस० के० के नेता यहां भाषण कर रहे थे तो उन्होंने कहा "इन्डिया इज नाट ए कन्ट्री"। जो हिन्दुस्तान को एक देश नहीं मानता, एक राष्ट्र नहीं मानता, जो यह

मानता है कि यह अला अला देशों का एक समह है वह यह कह सकता है कि हिन्दों हमारों राजभावा नहीं है। परन्तु सन्ह हहते हर नो मैं यह नहीं समझ सका कि अंग्रेजी कैते इस फेडरेशन की भाषा बन सहतो है ? श्रीर जब वह यह बात कह रहे थे, तब मैं यह समात सका कि डी० एम० के० वाते पृथक् वर्गे होता चाहते हैं। वह कहते हैं कि यह हिन्दुशान मलग मलग देशों हा बना हम्रा है, फेडरेशन है भौर इसलिये वह मानते हैं कि इस में से हर कोई देश अलग हो समता है। यह प्रारवर्ग की बात है। मैं साफ कहना चाहता हूं कि हिन्दुस्तान एक राष्ट्र है, एक देश है। हिन्दुस्तान का जो फैडरल कानस्टोट्यूशन बना है वह इसलिये नहीं बना है कि हिन्दुस्तान में दस देश हैं । वह इसलिये बना है कि एक एडमिनिस्ट्रेटिव नेसेसिटी हम को प्रतीत हुई ग्रौर हमें यह दिखाई दिया कि हम चौरर भाई हैं स्रीर चौरह भाई बहुत दिनों से एक जगह जब कुटुम्ब बड़ जाता है रह नहीं सकते, भ्रलग भ्रलग घर कर है रहने लगते हैं। इसका मतलब यह नहीं है कि हम भाई नहीं रहे। हमने फैडेरेशन माना इसलिये नहीं कि वह ऋलग ऋलग देशों का समूह है। तो यह कहना कि हिन्द्रशान देश नहीं है, हिन्द्स्तान राष्ट्र नहीं है, यह हिन्द्स्तान के प्रति मेरे ख्याल से बहुत बड़ा प्रस्थाय है। यह सब कोई मानता है कि भारत के लिये एक कॉमन भाग की स्नावश्यकता है। यहां तक कि हमारे डी० एम० के० के नेता जब कला बोल रहे थे तो उन्होंने भी यह माना परन्तू वह इतना ही कहते हैं कि हिन्दी नहीं, हिन्द्स्तान की कोई भाषा नहीं, परन्तू स्रंग्रेजी

"It is an irony of fate that we would rather have a language that is foreign to all than one which is the mother-tongue of the people of any part of this country."

भारत की १४ बेटियों में से एक बेटी यदि ऊंचे म्रोहदे पर पहुंच जाती है तो दूसरी १३ बेटियों को खुशी होनी चाहिये, ग्रानन्द होना चाहिये। यह ही हमारी संस्कृति है, यही हमारी

परम्परा है। परन्त्र हमारा दुर्भाग्य है कि इस देश में पड़ौसी की निन्दा ग्रीर दूर पराये से प्रेम, हिन्दी से द्वेष ग्रीर श्रंग्रेजी से प्रेम पाया जाता है। हमारा इतिहास भी इसका साक्षी है-पथ्वीराज से द्वेष श्रीर मोहम्मद ग़ौरी से दोस्ती । दख है कि यह बात इस देश में श्रब तक मौजूद है श्रीर हम श्रपने इतिहास से कोई सबक नहीं सीख पाये हैं। हमारे भ्रण्ण दरै साहब ने कहा आप हिन्दी हमारे ऊपर लाद रहे हैं, इससे यह होगा:

"It confers a permanent perennial advantage on the compact and contiguous areas in India and conversely permanent disadvantage to the other areas."

मैं जब यह सून रहा था तो मुझे मरहम कायदे श्राजम जिल्ला साहब की बातें याद श्रा गई। वे भी यही कहते थे श्रौर उसी बिना पर उन्होंने हिन्दुस्तान के टुकड़े करवाये ग्रौर मुझे डर है कि डी॰ एम॰ के॰ के दिल और दिमाग में यही बात रही तो वे उसी रास्ते से जाने की कोशिश करेंगे जिससे कि कायदे भाजम जिला साहब गये थे।

श्री ए० बी० वाजपेयी : वह रास्ता बन्द हो चुका है।

श्री देवकीनंदन नारायणः वह जमाना भले ही गया है, डी० एम० के० वाले क्या सोचते हैं, इससे मैं भ्रागाह करना चाहता हूं श्राप को । यही कारण है कि जिस वक्त एन्टी सैशन का बिल उस राउस में दाखिल था श्रीर जिस वक्त वोटिंग हुई उस वक्त डी॰ एम॰ के० के सब मेम्बर बाहर चले गये।

परन्तू यह एडवान्टेज ऋौर डिसएडवान्टेज है क्या ? डी॰ एम॰ के॰ के नेता के भाषण का निचोड़ यदि कुछ है तो वह यह है कि नौकरियों में दक्षिण को डिसएडवान्टेज पहुंचेगा स्रौर उत्तर को एडवान्टेज पहंचेगा । नौकरियों का मामला इस संघर्ष की जड़ में है। हिन्दी से जो संघर्ष है वह नौकरियों के सिलसिले में है। इसलिये मैं प्रार्थना करूंगा—मैं नहीं जानता

कि इस में मेरे साथ ग्रीर कोई है या नहीं-खासकर ग्रादरणीय गृह मंत्री जी से प्रार्थनाकरूंगा कि श्रच्छा होगा Services are distributed among all the States on population

Bill, 1963

मुझे विश्वास है कि ऐसा भ्राप कुछ कर देंगे तो श्रापस की स्पर्धा कम हो जायगी श्रोर हिन्दी का विरोध बहुत जल्द खत्म हो जायगा। ये जो हमारी सेन्ट्रल सरविसेज के लोग हैं वे भ्रपनी ही जिन्दगी की फिक्र नहीं करते बल्कि अपने बच्चों की भी फिक्र कर रहे हैं। वे यह सोच रहे हैं कि श्रंग्रेजी की वजह से हमें जो धरोहर मिली है वह ग्रपने बच्चों तक (Time bell rings) देखा यह जाता है कि जितने ये श्राफिसर्स हैं, हाई फंक्शनरीज हैं उनके बच्चे नरसरी से लेकर युनीवर्सिटी तक उन स्कूलों में पढ़ने जाते हैं जिन में अंग्रेजी माध्यम है। इसलिये मंत्री महोदय से मेरी प्रार्थना है, एक सूचना तो मैं उनको कर चुका, दूसरी सूचना मेरी यह है, कि जिनकी मातृभाषा नहीं है उन सब की शिक्षा नीचे से ऊपर तक प्रादेशिक भाषा में हो । ग्रीर ईक्वल ग्रपरचुनीटी की बात जो ग्राप करते हैं रात दिन, तो कृपा करके ग्राप ईक्वल ग्रपरचनीटी पैदा कर दीजिये शिक्षा के क्षेत्र में। बड़ों के लड़के जनता स्कलों में पढ़ें सब के साथ ग्रीर इस में कोई एक्सेप्शन न किया जाय, ताकि यह जो ग्रागे के लिये एक वेहस्टेड इन्टेरस्ट बनाना चाहते हैं. वह ख़त्म हो । यह पूंजीवादी मनोवृत्ति है । जो खद तो ग्रंग्रेजी की पंजी सम्हाले हुए हैं भ्रीर ग्रपने बच्चों के लिये भी पंजी छोड जाना चाहते हैं उसकी रोक हो सके। इसलिये मेरी प्रार्थना है कि यह जो इंगलिश मीडियम है. जिसको महात्मा गांधी कहा करते थे,

It is the greatest tragedy of this country.

जिसके कारण नरसरी से यूनीवर्सिटी तक पैसे के बल पर बड़े लोग ग्रपने बच्चों को उन स्कुलों में भेजते हैं, इस ग्रंग्रेजी माघ्यम को बन्द

कर दिया जाना चाहिये भीर सब के लड़के जहां पढते हैं वहीं उनके लडके पढें।

म्राखिरी बात और मैं कह दूं। एक मिनट से ज्यादा मैं स्रापका समय नहीं लंगा । कल हमारे डी० एम० के० के लीडर ने धमकी दी:

"If Hindi is imposed as the official language the D. M. K. will unfold its relentless fight and agitation, against this imposition of Hindi whatever the consequences." मैं यह नहीं जानता कि ग्रण्णाद्र ग्राजादी की लडाई में कहां थे। ग्राज के मद्रास को उत्तर भारत से लड़ाने की इच्छा वे रखते हैं परन्त मैं उन से कहना चाहता हं कि यह बात हम कभी बर्दास्त करने वाले नहीं हैं। दिल्ली तक भ्रण्णाद्रै की भ्रावाज भी नहीं पहंचेगी उससे पहले उनकी इस लडाई का फैसला हो जायेगा मद्रास में ही । (Time bell rings)

वे चाहे जितनी लडाई कर सकते हैं, परन्तु मैं भी उन्हें श्रागाह करना चाहता हूं कि यह गांधी जी का देश है और स्रभी हम सत्याग्रह भूले नहीं हैं।

मंत्री महोदय से मेरी म्रंतिम प्रार्थना यह है कि भ्राप ने इंगलिश इन एडीशन कर तो दिया है लेकिन मैं ग्राप से निवेदन करूंगा कि प्रधान मंत्री ग्रीर हमारे जो ग्रन्य मंत्रीगण हैं वे जब कभी यहां बोलें तो प्रथम हिन्दी में बोला करें ताकि हिन्दी की प्रतिष्ठा बढे । ग्राप सब लोग, मिनिस्टर्स से प्राइम मिनिस्टर तक, ग्रंग्रेजी में बात करते हैं. इससे बाहर जनता क्या समझती है ? मैं नहीं कहता, ग्रंग्रेजी में ग्राप कभी न बोलें लेकिन मैं ग्राप से जरूर यह प्रार्थना करूंगा हिन्दी की प्रतिष्ठा के लिये ग्राप दोनों में बोलिये । प्रथम हिन्दी में बोलिये । हिन्दी को इस तरह से भुलाइये नहीं यह कह कर कि हिन्दी हमारी प्रिन्सिपल लेंगुएज तो है श्रीर भ्रंग्रेजी इन एडीशन है, परन्तु हमारे बोलने को सिर्फ ग्रंग्रेजी है। ग्राशा है मेरी यह प्रार्थना गृह मंत्री जी के कानों तक पहुंच जायगी।

Prof. A. R. WADIA (Nominated): Mr. Vice-Chairman, Sir. I rise to support this Bill very whole-heartedly without any hesitation, without any I look upon it mental reservation. as a model of sweet reasonableness; it follows a middle path. The various amendments which have been sent up cancel one another and I am perfectly certain that when we discard those amendments there will be a solid mass of voters for the Bill who can vote out of their own conscience guite apart from the whip.

Bill, 1963

Well, Sir, I think it is our duty to look upon this question of language only from one standpoint and that standpoint is the unity of our country. Let me say, Sir, frankly that English is a foreign language to me but Hindi is equally a foreign language to me. My mother-tongue is Gujarati but I know that Gujarati can never be the language of the whole of India and if it is in the interests of India I am prepared to accept Hindi or English as the case may be to maintain the unity which we have gained after so much struggle.

Sir, there are certain prejudices against English which are neith**er** reasonable nor patriotic. After all, English is the language of freedom; it has given us a sense of freedom: it has given us a sense of unity; it has given us a sense of nationalism and let us not discard it in a light-hearted moment unless we have got something solid to substitute for it and with the goodwill of all concerned. English in my opinion should have found a place in Schedule VIII of the Constitution. After all, it is not a completely foreign language. English has come to be an international language and we who have benefited most from it should have welcomed it as one of the national languages, also as it is the mother-tongue of our fellow-countrymen the Anglo-Indians. If that had been done, perhaps this controversy would never have arisen. We would have accepted it as a fact and looked at the question of languages from a correct and proper perspective.

SHRI SHEEL BHADRA YAJEE (Bihar): Most of the Anglo-Indians have gone to England.

Prof. A. R. WADIA: Mr. Yajee can speak when he wants. He has no right to interfere with other people.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): You carry on, Professor.

Prof. A. R. WADIA: Another very unreasonable thing which has been said again and again is that English has hindered and will hinder the growth of Indian languages. Sir, there is only one word in which I can describe it—it is a lie. There is not a single Indian language. . .

SHRIMATI C. AMMANNA RAJA (Andhra Pradesh): 'Lie' is an unparliamentary term.

Prof. A. R. WADIA: I am not saying that you or anybody is lying. It is a general expression. It is untrue; that is what I mean.

It is a fact that every modern Indian language has flourished through English. It has received a new impetus, a new inspiration and new forms of expression in literature. I have had the privilege of knowing many Indian writers in Kannada, Gujarati, Marathi and Hindi and I have been struck by their honesty. They admit they would not have been able to write so well but for the inspiration they got from English. I know that many of them say that if they lose contact with English they will lose contact with a new inspiration. I think that is an important fact to remember.

Now, Sir, I do appreciate that in spite of all the advantages of English, English can never become the language of the masses of India. It cannot become the chief medium of expression for all times to come and that is one of the reasons why I have been very anxious to encourage the study of Hindi. Some Indian language will have to take the place of English and that can only be Hindi. I admit it. I

should like to remind my Hindi friends that they are the worst enemies of Hindi. If only . . .

SHRI SHEEL BHADRA YAJEE: Question.

Prof. A. R. WADIA: If only they will control themselves and bring to bear a certain amount of commonsense on the whole problem, they will realise that time is on their side. By their impatience they are losing the advantage that they have got naturally.

Now there are three advantages that Hindi has got. The first advantage is that Hindi has been spreading in South India as it had spread never before. The Home Minister was pleased to pay compliment to the Dakshin Bharat Hindi Pracher Sabha, which has been doing very substantial work for a very long time and I should like to add my humble voice to the voice of the Home Minister, especially as I was the President of the Mysore Branch of the Dakshin Bharat Hindi Prachar Sabha. They have splendid work in spite of what Mr. Annadurai may say. Hindi has got a future in South India. Only let time do its work. Do not create the impression that you are trying to impose Hindi on them.

The second great advantage is Hindi films. They are doing splendid work. They are doing much better work than the Hindi protagonists in favour of Hindi. Hindi films have been percolating our life bit by bit, step by step. I have heard South Indians who do not know Hindi singing Hindi songs. Well, that is a very great step.

The third great advantage is there is no possible rival to Hindi. Hindi must come in course of time, but you must have patience. Therefore, I appeal to my friends, let time do its work. And time will do its work. It will be good for the Hindi people to realise certain inherent defects in their championing the cause of Hindi. The first is: What exactly, after all, is Hindi? I am afraid there is no clear answer to that. Is

[Prof. A. R. Wadia.]

it the Hindi of Lucknow and Delhi or is it the Hindi spoken by the villagers or is it the Hindi which is spoken in Bihar or in Rajasthan? Unfortunately, we have got no word in Hindi corresponding to "King's English". There may be a hundred dialects even in England, in Wales or in Scotland. The Americans may have developed a different type of English. The Australians may have developed a different type of English. But there is such a thing as "K ng's English." Have we got any analogy to that in Hindi? Can we set a model? I think it is the duty of the Government as well as of the Hindi protagonists to clear their mind about it.

The second question that I would like to raise in this connection is: Does Hindi mean to absorb Urdu or to kill Now, I put this question very frankly because Urdu is the mothertongue of millions of Hindus in U.P. In spite of that the Hindi protagonists are out to kill Urdu. Now, if they are prepared to kill Urdu in their own State, will any other Indian language be recognised as a national language? (Interruptions). Please do not interrupt. You have had your say and you should not try to interrupt.

SHRI JAIRAMDAS DAULATRAM (Nominated): Sir, on a point order . . .

An Hon, MEMBER: It is entirely wrong.

SHRI JAIRAMDAS DAULATRAM: I thought that Members have a right to interrupt only when it is a matter of personal explanation. But if we encourage interruptions because we do not agree with a speaker, I am afraid the tone of the debate will deteriorate very much.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): I agree with you.

Prof. A. R. WADIA: Mr. Vice-Chairman, what I mean is that if Hindi people have been so intolerant Urdu, will they be tolerant of Gujarati, Marathi and the other languages? That is what is creating the fear of Hindi imperialism and they should be very cautious about it.

Bill, 1963

Thirdly, is it to be Sanskritised Hindi, so difficult that it will be beyond the understanding of the average Hindi-speaking man? Now, remember that when the Hindi translation of our Constitution was published I was told that our late, revered President Dr. Rajendra Prasad, himself did not understand a good bit of it, some portions of it. When I met him personally I asked him the question: "Is it true, Sir, that the Hindi of this translation is such that even you could not follow it?" He said: "Yes, there are several expressions which I could not follow." Now, that is not the Hindi which is going to appeal. That is not the Hindi which is going to be the national language of India. So, the first duty of the champions of Hindi is to simplify it, to stabilise it and to develop it.

Lastly, there is one little point to which I should like to refer. I wonder why anyone should object to appointment of a committee after ten years. What is the reason for objecting to it? We recognise that Hindi is ultimately going to be the national language. We also recognise that it is not going to be imposed on non-Hindi speaking people against will. If so, some machinery must be devised, some machinery must be created to find out the opinions of the non-Hindi speaking people as to whether they want Hindi or not. It is with this object that I once again appeal to my friend, Mr. Annadurai, who is not here and to my friends, the protagonists of Hindi, to be a little tolerant of one another, to give people like me some credit for commonsense, some credit for patriotism, that we also love our country. But we want to bide our time. Time is on our side. I repeat it once again. I know that we Indians are very intelligent, we are very patriotic, but I regret to say that we

scmetimes lack in commonsense, we sometimes fail to face realities and in politics that is a very dangerous thing.

SHRI M. GOVINDA REDDY: Mr. Vice-Chairman, I welcome this Bill in toto. It is very unfortunate that those friends who thought they were advancing the cause of Hindi had based their arguments on unwarranted presumptions. Presumption number one is that people in the South have developed a resistance to Hindi. Presumption number two is that many people in the South do not want Hindi to be the national language. Presumption number three is that people want English to dominate. These are totally untrue. Let me clear the position as far as these false presumptions concerned. Sir, my mother-tongue is not Hindi, nor is it spoken at the end of that part of the country from which I hail. But it will surprise you, Sir, and the House to know that we have got as much love for Hindi as our hon. friends there, not a whit less. In my own family circle out of sixteen nephews and nieces who have undergone schooling-I am omitting the number who have not had schoolingonly two have not learnt Hindi, and those two are a girl who left off before she reached the middle school stage and a boy who passed the matriculation and who did not take Hindi. There have been two girls who have passed the highest examination Hindi that the Dakshina Bharat Hindi Prachar Sabha offers, and they have discarded the university course. One of them is a bright girl. I pest⊬red her to go to the university. She took up Hindi. She is a mistress in a High School in Hindi. Another, brother's daughter, is also a teacher in Hindi. My brother's son is a doctor who has passed the MB. BS.; nobody compelled him to learn Hindi. He can speak Hindi as fluently as Mr. Vajthough not with the some heauty of expression as he does. whenever I meet them, they talk to me in Hindi and I talk to them in Hindi, and I am pleased that they correct my ungrammatical Hindi. This is an example which I am giving to show to my friends, who do not know the position that in every family where there are five children, at least three learn Hindi.

Bill, 1963

THE VICE-CHAIRMAN (Shri AKBAR ALI KHAN): This is what is happening in all the States.

SHRI M. GOVINDA REDDY: I am speaking of the entire South. This is true of urban areas. But even in rural areas, as far as high schools are concerned, this is true. As far as middle schools and primary schools are concerned, it might be true to the extent that it is true in this case. So, let them not suppose that we do not like Hindi or that we have no erthusiasm for Hindi. There is as much love for Hindi there as there is love for Hindi here, if not more. In fact, if there is a competition today letween the Hindi protagonists here in this House, I am saying this with a full sense of responsibility, and a girl of 16 in the South. I am sure the judges will decide that that girl is more fluent and uses more grammatical Hindi and more beautiful expressions than they can do. This is not a matter about which I boasting. This is a matter to be recognised. So, let hon. Members not make speeches on the floor of the House that there is resistance to Hindi wrong. There may be small pockets here and there. There is resistance also to Hindi in the North where Hindi is not mother-tongue in certain areas. But speaking generally of the South, Hindi is liked, Hindi is loved, and today there is more and more Hindi learning there than English. Inglish is going down, I am glad of Today people cannot write as that. good English as they did ten years ago because English has lost its importance, though I am not one of these who want that English should go today.

The second presumption is that we do not want Hindi to be the national language. That is also wrong. When the representatives of the South agreed at that time to Hindi being the national language, they did it with full understanding. Therefore, it is not true that

[Shri M. Govinda Reddy.]

are against Hindi being the national language. If there is resistance, it is resistance to the insistence that Hindi should replace English today. It is not out of sentiment that there is resistance. It is out of sound commonsense. Today with all the goodwill in the world Hindi cannot replace English. Even my friend there who speaks pure Hindi could not help using the word "officer". Today he used that word. Language is a thing which takes long to take root. When it does take root, it takes a long time to rub it off. English has taken root in the country. It is the language of the modern world, of modern science, and Hindi has not yet developed into a state where it can meet the present-day needs. As long as it has not grown to its full height, there is nothing wrong in taking the aid of the English language. So, the second point I was making was that there is no opposition in our side for Hindi being the national language. But if you want to impose Hindi and if you say that to day English should go, we are going to oppose it, and it is this thing that is going to encourage the D.M.K. The hon. Member, Mr. Vajpayee, was saying that the Government was giving a live bomb into the hand of Mr. Annadurai. It is not Government but it is this blind arrogance and persistent attitude of domination of Hindi that would give edge to Mr. them Annadurai. Let not take Mr. Annadurai lightly. Today there are cries of "Bharat Mata ki Jai"; in a country where there is mass frenzy, it can easily be changed. So, with all seriousness let them see the dangerous move. By insisting that Hindi today should be the national language and it should replace English immediately they are going to generate resentment and antagonism where there is none. So let us take note of this Moreover, today there is one road which connects Cape Comorin with Himachal Pradesh, and that road English. That is the only common bond that exists between us as far as language is concerned. Unfortunately, this linguistic fanaticism is leading us

astray. I am giving you one example. It was common knowledge that about five or six years ago if we went to Madras. we needed to take interpreter. Ιf you wanted know the name of a street, there was a Tamil name and below it there was an English name so that one who knew English needed no guide to know what was the place, what was the and what was the locality. But today if you go to Madras, you cannot do that. Everything is in Tamil. Today if Lal Bahadurji goes to Madras, he will have to request Shri Kamaraj Nadar to give him a guide. If Shri Kamaraj Nadar comes to Delhi, everything here is in Hindi and he require a guide. Now, it is disgraceful for a Madrasi to feel like an alien in Delhi and a Delhiman to feel like an alien in Madras, whereas we feel quite at home in England or America.

English has come for good or bad. I say it has come for good because it has united us. It has come to be accepted by us and it is facilitating communication and exchange of views and understanding of one another. Why should we object to it? I can understand people's objection if this is done at the cost of the vernaculars or at the cost of Hindi. No. Everybody wants Hindi to be encouraged. Everybody wants every possible encouragement to be given to Hindi. Mr. Vajpayee says that Government are not spending heaps of money over Nobody objects, not even Hindi. Mr. Annadurai objects, to Hindi being encouraged. Let all the languages be encouraged. But English is serving a useful purpose, and I do not understand this blindness, this unreasoning mentality, this sentiment of opposition to it. So, it is wrong to say that because this road was built by English we should not walk over it. As long as there is no alternative road let us use this road. All right, by all means build another road connecting Cape Comorin with Himachal desh. We welcome it. As Prof. Wadia very rightly said, the best remedy is not a constitutional provision. best remedy is time. Time is solving this problem unseen. I will give an

example. Untouchability was certainly an evil in this country. But today it is fading. Nobody notices how it is fading. Today even in the remotest part, even among the most orthodox people, there is no untouchability We do not observe it. It is a good thing. Similarly, a time will come when English will go. English should not go and cannot go as long as Hindi does not take its place, as long as Hindi does not facilitate this smooth interchange. So, instead of pleading for here I would have liked them facilitate this process of people understanding and learning Hindi to the shame of those who are teaching Hindi today. I should say that they are exploiting the Hindi-learning people there, creating grounds for suspicion. If anybody has seen the textbooks printed in the South in Hindi and their cost, he will find that they are printed in trashy paper, using worthless paper but priced at Rs. 3, Rs. 4, Rs. 5. Now, our Hindi friends can come here and have a machinery for propaganda, send Hindi instructors, get good text-books, get subsidies from the Government, see that they do not exploit the ignorance of the Hindllearning people. Give them good texttooks, give them good teachers.

3 P.M.

[THE DEPUTY CHAIRMAN in the Chair]

When Hindi prachar started there. these Hindi instructors were inviting the people to study Hindi, offering their services free and this went on for over a decade. But today do you know what they charge? Fifty rupees for one hour, one hundred rupees for one hour. It depends upon the status of those who learn. This is not love of Hindi. Whoever is pleading the cause of Hindi, it is for them to organise, to form an association, get Government grants and go to the South. Find out ways and means by which this process can be facilitated. will solve this. It will be the process of time that will solve this completely.

Well, I am very sad to hear sober people like Shri Deokinandan Nara-

van Shri Shukla and Shri Vainavee-Shri Vajpayee did not say it himself—saying that. Shri Deokinandan Narayan said that he preferred alien to a padosi. like Mohammed Gori to Prithvirai. Ιt is sentimental, mistaken views that are going to encourage Shri Annandurai. Let them take him very seriously: let them not repeat such statements. There is no vyamoh for English let me assure Shri Vajpayee. We all know English much better than know our own language Canarese. But still we have no love for English. To say that we love English more than our own language, more the Hindi language, is wrong. body does that in the South. there is no vyamoh for English. There is vyamoh for Hindi. Although we do not know it, how eager we are to hear Shri Vaipavee. When we do not understand the language, trouble our neighbour to tell us the meaning. I was troubling the late Shri Valiulla: that poor gentleman is no more. I used to find Madam, a word being often repeated in the first of my coming here, 'afsar'. vears I asked him, "What is this, Mr. Valiulla? How is that apsaraand Rambha come here". He said, "It is not apsara, it is officers". If you want to use Hindi, use it all right; if you want to borrow English words, borrow them. But why do you corrupt a language? There is plenty of corruption in the country. Let not corrupt the language.

Dr. Shrimati SEETA PARMANAND (Madhva Pradesh): How can language escape?

SHRI M. GOVINDA REDDY: There are many disintegrating forces in the country. Let us not add to those disintegrating forces. Let us not say that there are people who love English and who want English to dominate. Let us not say that people do not like Hindi. In fact, by saying so, we are letting out those ideas into the minds of those who are there to create mischief. Let us not play into their hands.

[Shri M. Govinda Reddy.]

This Bill, as the Prime Minister has said—and as very lucidly said by the Home Minister—is a very effective. On the other happy compromise. hand, the Hindi protagonists should have volunteered to say that it is the non-Hindi States that should determine as to when English should go. That would have been very fair of them, that would have been very necessary for them to say, that would have been generous of them. unfortunately, they have not taken that stand even today. Whether you will it or not, you cannot by law make Hindi as the official language. As long as the people in the South or in non-Hindi-speaking areas in the North also do not follow Hindi as easily as one can do in order to transact business, it cannot be a successful national language. So. we should all help to facilitate this process of the growth of the national language instead of crying down the people who are realistic, as the Prime Minister has time and again repeated in his speeches. We have not to look at this question from sentiment, we have to look at it from reason, this question as to when Hindi can replace English, how soon it can replace it. It cannot be done unless you borrow copiously from English, instead using words like 'afsar' or coin words like 'kanth langot' Or 'bichbindi kholi'. I can make a villager understand what a 'cabinet' is rather making him understand what 'bichbindi kholi' is. 'Bichbindi kholi' is Hindi translation for 'cabinet'. larly, I can make him understand by using 'neck-tie' instead of making him understand. .. .

SHRI A. B. VAJPAYEE: What is that?

SHRI M. GOVINDA REDDY: Such is the coining of Hindi words that is going to come in in this fanaticism.

SHRI A. B. VAJPAYEE: Where?

SHRI M. GOVINDA REDDY: Let us not take to artificial means, let us

take what is natural, and actually only then will Hindi become the national language, sooner than you imagine. Without goodwill, it can never be the national language.

DR. SHRIMATI SEETA PARMANAND: Madam Deputy Chairman, I rise to support this Bill but with a feeling of a little disappointment and pain. I am sure that Government also is not very happy that it cannot carry out the promise made in the Constitution. But circumstances have decide the issue and Government also has to meet the situation in time. It was said by some people that it was proper for the Government to have I do not waited for two more years. Government could not keep the country in a state of suspense as to what its policy regarding fitteenyear time-limit was going to be and therefore, there was no time to wait till 1965 to appoint another Committee and create another wave of doubts and agitation in the whole country.

I feel that this Bill is a corollary to the formation of linguistic States. In my opinion, if we had waited at that time and not formed the linguistic States, but had a federation of the whole Union for a period of twenty years or so, then perhaps things would have sought their own level and Hindi also could have come in in a more natural way. After all, when there was a unitary government under the British, though there were different States, every State had its own language at the lower level. however, I feel that it is no use crying over spilt milk, and we have to take things as they are, but we have to learn a lesson. I think the present situation is a corollary to the policy that we are following, which is in a way a policy of contradiction. We are sending students abroad, we are encouraging more and more better schools and in a way, rightly. no use saying that people who have money send their children to schools with English medium because thereare teachers there who are paid

better and who can teach better. when we do not have a Communist form of society here, there is no reason why people should not have the freedom to get for their children the type of education, which can afford. We have also been allowing people to go abroad freely naturally they are going to come back enamoured not only of that language abroad, but also of that pattern of life and yet we advocate maintaining individuality of our culture and our language. These are the various things which lead to contradictions in our policy. Incidentally, I may mention here that this pattern life and culture which we allow our students to imbibe at the most crucial period of their life is in contradiction with the attempt we make to preserve our own culture. Well, I cannot go into that here. I would. therefore, say that to say that Hindi can be forced on the people against their plea is a wrong thing. ernment should have done something much earlier and this situation would not have arisen if it had taken certain precautions earlier. For example, long ago Government could have made one South Indian language compulsory for every person entering service. Now, when in the interests of national integration and emotional integration of the country we going to introduce all-India services practically in every service including medical, forest, etc., it is very essenthat people from the North should be made to study one South-Indian language and vice versa, people coming from the South must read one North Indian language and they should pass, as was rightly pointed out, a departmental examination within six months or one year of their This can be entering the service. easily done. I might incidentally point out that it is not only the Government servants in the old days who used to learn a language in such a short time, but even today we find, in some of the embassies women, who haven't much to occupy their time, employing a teacher and gaining

sufficient knowledge of an language, and Hindi in a fairly short time. That surprises one fore, if this type of policy is followed. nothing is very difficult. I would like to point out that we need not think that English ultimately is going to be so necessary. If we go on giving it a long rope, as was pointed out by one Member, saying that a Commission should be appointed ten years, I think we will never reach that stage when people will feel that they have to shorten this process. Therefore, from now on, I feel that some period ought to be laid down. and all efforts in that direction must be made. Though we need not have a separate Ministry for the purpose. certainly a section of the Ministry at the Centre, as also in the States. ought to take it up as its special work. Here I would like again point out to the lack of co-ordination. and that leads to confusion in our pattern of education. Though Education should have been the most important Ministry at the time when we were enjoying peace, though should have been the Ministry more important than even Defence, it has been neglected to such an extent that I should say this; as the Home Minister is sitting here, I would point out that when I was sitting at the Consultative Committee of the Ministry, I was greatly amused and pained to find the Home Ministry busying itself about the pattern of education and the place of Hindi, and what should be the facilities given for administrative schools, etc. in tribal Now, education in the tribal areas. areas without any reference will be decided by the Home Ministry. 'Then education in other spheres would be decided perhaps by the people in the Community Development Blocks, etc. There are five Ministries who advocate different types of education. I would not go into details of these because I have dealt with this subject when I spoke recently on Education. So I would leave it at that. what is necessary is that nothing with regard to education should be done without consultation with the Educa-

[Dr. Shrimati Seeta Parmanand.] tion Ministry including, I feel, the showing of films, etc.

Madam, much was said about the type of Hindi that is being used, Sanskritised Hindi. I am in full agreement with all the words that fell from Professor Wadia. I would also like to draw the attention of the House to another aspect of this Hindi translation. I am usually shocked to see the translation into Hindi English, whose grammatical construction is coming as if from a person who is a foreigner. I cannot go here into details. But the whole construction shows that the thinking is done in English and not in Hindi at all. So, when that kind of foreign element is tolerated for all these years, it is but natural that nobody should develop that much pride about Hindi.

I would like to draw attention to the place of English as is considered necessary here for the services, etc., and this is supposed to be the main reason why the hon. Member from Tamilnad has been advocating the continued use of English. Yes, in courts also. I would ask the Members to consider whether in the courts it is the large number of clients and people who are affected by the use of English even today, or the few lawyers or the judges who have to attend to those cases—who should matter. We can spend some extra money, we can ask for honorary services of so many lawyers and retired people for translation. Give them suitable honoraria or some sort of recognition and get our judgments and many things translated into Hindi. But it is very necessary to start Hindi even for court use. As far as the services are concerned, I have that only a small part compared with the large number of people in the country will be affected by this.

I would not like to take much time, because I have been told there are many speakers who would like to speak, but I would like here to refer to the views of Mahatma Gandhi, with regard to the use of English, before 1947, that is, in 1921, and again, what he had said in September, 1947. I am referring to his article in 'Young India' in 1921, and here, I would not like to take the time of the House to read the whole thing, but the relevant portion which should be borne in mind is:

"The highest development of the Indian mind must be possible without a knowledge of English. It is doing violence to the manhood and specially the womanhood of India to encourage our boys and girls to think that an entry into the best society is impossible without a knowledge of English. It is too humiliating a thought to be bearable. To get rid of the infatuation for English is one of the essentials of Swaraj."

Then, on the 21st September, 1947, in the 'Harijan' he writes, in several paragraphs it is quoted in the Report of the Official Language Commission. Here I would refer only to the last few sentences of the third paragraph. Gandhiji writes:

"The provinces will have to deal with the Centre. They dare not do so through English if the Centre....."

I would like these words to be noted

"....is wise enough quickly to realise that they must not tax the nation culturally for the sake of a handfull of Indians who are too lazy to pick up the speech which can be easily common to the whole of India without offending any party or section. My plea is for the banishing of English as a cultural usurper as we successfully banished the political rule of the English usurper. The rich English language will ever retain its natural place as the international speech of commerce and diplomacy."

One more word, Madam, it is stated that people in the South are anxious

that they should not have Hindi forced on them, that Hindi should not be forced on anybody. We quite agree. At the same time, it was too much for the same South Indian leader, Mr. Annadurai, to say that because Tamil is a language five thousand years old that could easily—that is what I understood him to have said-replace I feel that, when the script is different, when the majority of the people in the country understand Hindi-and Hindi should not mean only Sanskritised Hindi; it may be in the form of Hindi or Hindustanithat is not possible. One best way, on the other hand, would be to have the Roman script for South languages also, because that is the difficulty in the way of the people from the North in studying South Indian languages. We need not be so national-minded in that manner that we should not accept the Roman The world has come very script. near and we are really becoming one world nation. The whole world is becoming one nation, as it were. (Interruptions). Under these circumstances I feel that, if this common script were to be adopted, it would be possible for many people from the North to study some of the South Indian languages. Books should produced, rewards should be given for best books and there should be. in fact, competitive examinations for people from the North who study South Indian languages.

With these words, Madam, I support the Bill.

KHOBARAGADE: D. Shri B. Madam Deputy Chairman, we are discussing a most controversial Bill. Extreme views have been expressed. There is one view which holds that Hindi should be the official language exclusively, and English should be discontinued immediately. There is the second view that the status quo should be maintained, that English should have the same status which it is enjoying today, that is, English should occupy the first place, and Hindi, which was adopted as the official language by the Constituent Assembly, should occupy the second place. These are two extreme views. We have to strike a via media, that is, English also must be continued after 1965. But at the same time we must concede that English cannot occupy the first place that it has been occupying. The place should be surrendered to Hindi. Hindi should continue to occupy the first place and English should be the second alternative language. Has that via media been implemented through this Bill? I will come to that point later.

Bill. 1963

Madam, there are a number of reasons why we want English to be continued even after 1965. As been explained by a number of hon. Members here. Hindi has not developed to that extent. It has a number of deficiencies. We cannot find proper and suitable words in Hindi. course, effort has been made to translate English words into Hindi. other day, while speaking in this House, the hon. Home Minister referred to the fact that two important laws had been translated into Hindi. the Indian Penal Code and the Criminal Procedure Code, but he did not tell what sort of Hindi it was, whether it was Seth Govind Das-Hindi or Dr. Raghuvira-Hindi. using some sort of machine we cannot coin Hindi words.

In this connection, Madam, I would like to refer to the views of the hon. the Prime Minister as to what he had to say. While speaking in the Lok Sabha on the 4th September, 1959, he said:

"This business of some kind of slot machine turning out Hindi words and Hindi phrases, that kind of approach is an artificial, unreal, absurd, fantastic and laughable approach."

That is what the hon. Prime Minister said. Just now Prof. Wadia referred to an incident when he went to meet the former President of India, Dr. Rajendra Prasad, and informed him.

[Shri B. D. Khobaragade.]

about the Constitution being translated into Hindi. The President admitted that there were certain phrases which even he could not understand though he hailed from a Hindi-speaking area. If this sort of Hindi is to be imposed, then I must say that it will not serve the cause of Hindi.

Apart from all those Madam, there is one most important question that should be taken into consideration. When I sav English should be continued for some longer time, I mean that the unity and integrity of the nation must be preserved at all costs. We have to choose between two things. Whether we want the Hindi language or whether we want the unity of the coun-You cannot have both the try. things. I am not saying this on my behalf. I may quote a Congress Minister in this respect, Mr. Kamlapati Tripathi. What did he while speaking only a fortnight back in the U.P. Assembly?

An Hon. MEMBER: Who?

SHRI B. D. KHOBARAGADE: The Finance Minister of U.P. He said:

"We can sacrifice language for unity, but not unity for language."

So, the fundamental issue is whether we want the unity and integrity of the nation to be preserved or not.

Madam, it is an open secret that there is resistance from the South. Some of the hon. Members from the South, occupying benches υpposite, might deny that fact. But their mere denial cannot prove that there is no resistance in the South. is resistance. Only the other day in this House, Mr. Annadurai said that his party would start an agitation in the South. The same feeling was expressed by Shri C. Rajagopalachari who declared that if Hindi was imposed upon these people, they would continue the agitation against such an imposition.

Again, Madam, about fifteen or sixteen years back, I think it was Shri Rajagopalachari who expressed view that if this sort of policies were continued, some day the South would have to revolt against the North, that there would be some sort of struggle between the South and the North. This has been quoted in a book by Babasaheb Dr. Ambedkar. In that book Dr. Ambedkar has warned that we should not try to impose the Hindi language. Quoting Shri Rajagopalachari in that book he said that India is not a federation but a confederation. These are the views expressed by a great leader like Shri Rajagopalachari. That feeling even now continues in the South.

Madam, Babasaheb Ambedkar has given warning on a number of problems to the country, whether it was about Pakistan, whether it was about Kashmir, whether it was about China, but we have ignored every advice. Dr. Ambedkar has warned that if we do not pursue proper policies, one day the South will revolt against If we ignore this advice North. given by Babasaheb Ambedkar, we will be doing so at our own peril. Therefore, we should not completely ignore the sentiments of the Southern people.

Madam, is there any opposition on the part of the Southern people to learn Hindi? There is no opposition do want to learn Hindi. They Even Shri Rajagopalachari has advocated that all people from non-Hindispeaking regions should learn Hindi. What do they object to? They object to the Hindi language being made the official language. And why do they object to it? It is because of certain apprehensions in their mind, that the Hindi-speaking people will gain some sort of advantage over the non-Hindispeaking people so far as the services are concerned. Can we try to explain and say that their sentiments are not proper? Madam, in this respect. I will again quote what the Prime Minister, Pt. Jawaharlal Nehru. has said. He has admitted that the

apprehensions of the Southern people in this behalf are correct. This is what Pt. Jawaharlal Nehru has said:

"Now, the real, basic opposition, I take it comes from a fear that Hindi, if it comes in, will mean a disparity for the non-Hindi knowing areas. I say undoubtedly...."

SHRIMATI C. AMMANNA RAJA: For the sake of clarification, may I interrupt the hon. Member for a minute? The hon. Member goes on quoting Shri Rajagopalachari and Mr. Annadurai and some other Tamil people but the Governments from the South have approved of this Bill and they have no objection. Why should he think that these are the only representatives from the South whose views should be heard?

SHRI B. D. KHOBARAGADE: am also referring to views of persons in the Government. I have referred to Mr. Kamalapati Tripathi and later on I will refer to Dr. Subbarayan also. I will refer to another statement of a Minister from the South who happens to be in Central Gov-I will refer to his ernment today. statement also.

THE DEPUTY CHAIRMAN: I do not think you will have time to refer Just five minutes more. to them all.

SHRI B. D. KHOBARAGADE: I may be given some more time. But here 1 would refer to the speech of Pt. Jawaharlal Nehru. This is what the Prime Minister said:

"....I say undoubtedly it will be a disparity. It will be a disparity for a considerable time".

--not for a short time and this is what the P.M. said:-

"I say a rule must be laid down by which we do absolutely nothing which creates a disparity for non-Hindi speaking areas, in regard to matters like services."

This is what the Prime Minister said that we should not do even the slightest thing that will create disparity between the Hindi-speaking areas and others. I want to know whether this assurance that has been given by the Prime Minister is implemented in this Bill. This morning Shri Vajpayee stated that Hindi was adopted as the official language by the Constituent Assembly by a majority. May I know how this language was adopted? I will not express my views. I will again quote a Minister, Dr. P. Subbarayan. now an hon. Member said that the people from the South are supporting This is what Dr. Subbarayan had to say regarding the acceptance of Hindi as the official language. He said:

Bill, 1963

"People in non-Hindi areas agreed to accept Hindi, the majority of them with reservation mainly because of the reactions of the success of a long struggle for political freedom which gave them an uneasy feeling that India lacked the natural linguistic unity which was thought to be so vital for a free people. It was then pointed out that as a free nation India should set up an Indian language as a symbol of her nationhood and give it the status of an official language."

I am not divulging any secret when I say that in the Congress Parliamentary Party Hindi was adopted by a majority of one vote. At first, there was equal voting, same number of votes for Hindi and same number against Hindi, and when there was a second count, I am given to understand that the President had to use his casting vote and therefore Hindi was adopted. I will quote another Minister and what he said at Dehra Dun . . .

SHRI P. L. KUREEL URF TALIB: Shri B. P. Maurya, the leader of the Republican Party in the Lok Sabha has supported this . . .

SHRI B. D. KHOBARAGADE: Speaking in Dehra Dun this is what one Minister of the Central Government said. I will name the person afterwards. He says:

Official Languages

"It was not D.M.K. that would upset the unity of India but the linguistic fanaticism of the Hindispeaking people. Any undue haste might create doubts in the minds of Southerners and seriously affect the integration process."

This is not what the D.M.K. Member has said. This is what Mr. C. Subramaniam, the Congress Minister occupying the benches on the other side had said only 6 months while speaking in Dehra Dun. What do all those remarks indicate? do all these views expressed even by Congress people from the South indicate? Therefore, I say that English must continue indefinitely as long as the people from the South want it. Now, this fact has not been denied. The Prime Minister has given assurance on a number of occasions that Hindi will not be imposed and English shall continue as long as the Southern people want it. I want to know from the Home Minister whether this assurance given by the Prime Minister has been implemented in this Bill. I must say that this assurance given by the Prime Minister has not been implemented. The other day, while explaining the stand of the Government in this House the Home Minister said that if we use the word 'shall' instead of 'may,' it will mean that we will have to use both the languages simultaneously and it will be very cumbersome and impossible for the Government to run the administration. There are two different questions. The first is whether an assurance was given or not and the second is, if the assurance was given, whether we want to implement it or not. Pandit Nehru has admitted that he has given this assurance. The question is only of implementation. Am I to understand that our Law Minister, the officials of the Law Ministry, our Attorney-General and all those high-ranking officials of the Law Ministry are devoid of intelligence so that they cannot find the appropriate words and phrases to translate the assurance given by the Prime Minister and to make it a part of this Bill? They can very easily do it if they want and if they intend to. As was expressed by Mr. Frank Anthony in the other House, this is political chicanery, a sort of fraud perpetrated against the people from the South. You give by one hand the assurance and by the other hand you are taking it away.

SHRI LOKANATH MISRA (Orissa): Hindi clique.....

SHRI B. D. KHOBARAGADE: Therefore I say, if you at all want to give an assurance, see that it is implemented in the Bill. There have been a number of amendments. We not say that both the languages should continue. Hindi should occupy the first place. I have already explained in the beginning that Hindi must continue as the official language. But at the same time we say that it shall continue as an alternate language. Alternate language does not mean that both Hindi and English should be simultaneously used. It only means that along with Hindi language those people who want to use English should be allowed to use English,

For this sorry state of affairs in this nation, I will blame the protagonists of Hindi. I want to know what they have done to propagate Hindi in the non-Hindi-speaking areas. they taken any steps so that if not today, after 5 or 10 years Hindi would become the official language of this country? They are imposing Hindi on others, on the non-Hindi-speaking people. They want the non-Hindispeaking people to learn Hindi. this respect I must say, 'Charity begins at home'. I want to know from the Hindi-speaking people whether they have made any efforts to learn any of the languages of the non-Hindi-speaking regions. Some years back the Emotional Integration Committee suggested a three-language formula. They suggested that the Hindi-speaking people must learn one of the languages of the non-Hindispeaking regions. May I know how many people have learnt those languages?

SHRI SHEEL BHADRA YAJEE: I have learnt.....

SHRI B. D. KHOBARAGADE: One from millions of people and do you want to prove a rule by the exception? You cannot prove a rule by the Therefore, I say everyexception. body wants that Hindi must be the doubts Nobody official language. The only thing is it must take its own time and for that the Hindi people must learn any of those langu-If the majority of people from ages. the Hindi regions learn languages of the non-Hindi regions, they would have a moral right to go to the others and say 'We are learning your language, why do you not learn Hindi now?" Instead of doing that, they are putting the cart before the horse. They are imposing Hindi on and saying 'If you learn Hinds, then we will learn any of your languages'. That is not the proper attitude. The people from the Hindi regions must learn one language from the other Then they will have moral right also to say 'Well, we have learnt your language and now you must learn Hindi'.

will refer to one point and that is regarding the simultaneous translation of the speeches made in this House. I had noticed the other day that Mr. Chordia, one of our Members, to my great surprise asked a supplementary question in English. He usually asks in Hindi. I enquired from him how that unusual thing had happened that day. He said that the supplementary question was put to the Minister who could not understand Hindi and, as was suggested by him, he had to ask the supplementary in English so that he could understand. This is the position in this House where even the Ministers and some Members do not understand Hindi. Therefore, my suggestion is this. The Hindi and English speeches must be simultaneously translated.

There is another thing regarding the language to be used in this House. I suggest that every Member should be allowed to speak in his own mothertongue and if he speaks in his own mother-tongue, then that speech must be simultaneously translated Hindi or English. I do not mean that the Hindi and English speeches should be translated in all the 14 languages s that would be a difficult task but at least if any Member speaks in his mother-tongue, that speech must be translated into Hindi or English. The other day the Defence Minister. Mr. Chavan, made his first speech while replying to the Demands of his Minisknow what sort of try. I do not speech he made, because I did not hear. But the reports in the press were that it was not an impressive speech and it was suggested in some sections of the press that it was behandicap of English cause of the language. We have heard the Defence Minister, Mr. Yeshwant Rao Chavan, in Marathi. He is a powerful orator and he speaks fluently. When he is speaking the whole audience is spell capacity bound. If a man of that could not express himself effectively in English and that gave rise to comments in the press that he could not be effective because of the handicap, I do not know what to say. Here we have a number of people who would like to speak but they cannot because the rule is that the speeches should be either in Hindi or in English and if they want to speak in their mothertongue, then a translation has got to be given beforehand. That is not possible. Let me refer to one instance.

THE DEPUTY CHAIRMAN: No, no. You have had enough time. You have taken twenty minutes.

SHRI B. D. KHOBARAGADE: I want only one minute.

THE DEPUTY CHAIRMAN: All right. After one minute, I will pass on to the other speaker.

Shri B. D. KHOBARAGADE: Here is Dadasaheb Gaikwad. He is a powerful orator in Marathi. During his regime as a Member of the Legislative Assembly in 1037-39, he was considered to be a powerful orator. Even Mr. Mavlankar, who was the Speaker of the Assembly, came to him and congratulated him, for his oratory. But what do we find here? Because of the handicap so far as the language is concerned, he cannot speak English and he cannot speak Hindi either.

SHRI N. SRI RAMA REDDY: But he speaks very good English.

SHRI B. D. KHOBARAGADE: If you hear him speak in Marathi you will sit spell bound. That is why I say that there should be arrangement for simultaneous translation of speeches made in their mother-tongues by Members.

SHRI SADIQ ALI (Rajasthan): Madam Deputy Chairman, I have no great difficulty in extending my full support to the main provisions of the Bill before the House. As I look at the language problem, I find myself a vigorous supporter of Hindi, English and all regional languages, each in its proper place. All our trouble today is due to the fact that none of these languages is in its proper and legitimate place. Our whole effort, since independence, in fact, from a much earlier time, has been to see that we establish a right balance between these languages, that Hindi and other national languages become the language of administration and become media of instruction in schools and colleges and English, while it is removed from its seat of supremacy, is allowed to play a proper role in our national and international This basic position has been accepted by and large by our countrymen but it is its implementation which is creating difficulties and gives rise to some

controversy. The present Bill is an attempt to grapple with these difficulties and find a practical solution to a practical problem. We are not engaged today in any theoretical controversy. That theoretical controversy had been settled fifteen years ago. Today we are up against a few practical problems and we have to find a practical solution. Now, it seems to be that the approach embodied in the Bill is the soundest approach and offers a satisfactory solution of most of the conflicts that surround this language question.

Let us assume for a moment that we do not accept this approach. What other approaches or other alternatives are available to us? Two alternatives have been presented to us by some friends here or in the other House or in the country outside. One is that the English language should be allowed to continue indefinitely for all pracpurposes. While I am greatly tical attached to the English language, I know it has a future in this country. is it possible in the context of conditions in India today, for English to continue indefinitely as the official language of India? Three reasons are advanced for advocating this position; one is the unity of India, secondly, the progress of India, and thirdly, of course is resistance against Hindi imperialism. So far as the unity of India is concerned, do we imagine that today, in the years and decades to come, that it is possible for us to maintain the unity of India through English? In the years and decades to come, many new forces will be in operation. All our regional languages will become the language of administration in various States of India; they will become the media of instruction in schools and colleges. In that context, the position of English would greatly suffer. T day, English occupies a particular position in the Centre because for a long time, for a number of decades in the past, even now, English has been and is still the sole language of administration in many English is still the medium of instruc-

tion in many colleges but when this thing changes, when the regional languages come into their own, it will be difficult for English to retain its present status. As for progress, certainly we do want to achieve progress through the English language as much as is possible but in this age of democracy, if democracy has to function in India, vast masses of people will have We have to educate to be reached. them. They have to function and the vast masses of India cannot function in the English language. As for Hindi imperialism, I can quite understand that if Hindi is installed as the national language of India, then there will be some resistance but who are the people who are raising this objection? If our friends who know English, if they raise this objection, then I say it is very legitimate for 42 per cent. of the people to raise a similar objection against the English knowing people that two per cent. of the people of India are exploiting the country. So, this argument of exploitation or of imperialism is not very effective. Another extreme position is taken up by our friends, the undiscriminating friends of Hindi. Hindi will become the national language. Nothing check it but if some of our friends imagine that Hindi can be the national language of India or the official language of the Centre to the total exclusion of English immediately, not in any distant future, but that Hindi should replace English immediately, totally, well, this thing is not a practical proposition. We have to take into account the practical realities of the situation and the practical realities suggest that English has still a legitimate role to play, has still a powerful role to play. I would refer to matter. Some friends have another said, friends from the South, that it should be left to them to decide when Hindi should replace English. I think they take on themselves a very serious responsibility. Assuming we place this burden on our friends of the South, is the South united? Are the non-Hindi speaking people united on this issue? Do all the people in the South think alike, feel alike and act

alike on this language controversy? There will be division even in the non-Hindi speaking areas on this language controversy, even if we leave it to them. Secondly, supposing we left it to them, what does it mean? Does it mean that they will go slow with Hindi or they will decide that for a long period of time, for many decades Hindi need not be learnt, Hindi need not be the official language of India? Can our friends of the South come to that decision? Even if we leave it to them they will have to take steps to see that Hindi is learnt by people in the South, by people in Bengal or Assam so that it becomes as quickly as possible the national language of India. So from every point of view it is difficult to avoid the conclusion that as things stand today we have to find a via media. Now, in finding a via media certain difficulties arise. One is that when we arrive at a compromise solution there is no enthusiasm in our hearts. Today it is quite possible that when at the end of the debate we pass this Bill there will be many friends in the House who will vote for it with a heavy heart. Now, this is not the right atmosphere for prosecuting the language policy. Why should those who advocate the cause of Hindi, who love Hindi or those who love English wish to vote for measure with a heavy heart? Our Hindi friends are sorry that what they want has not been conceded in the Bill. Those who want English to remain the language of the centre for an indefinite period of time are also sorry that their point has not been conceded. This is not the right atmosphere. They are sorry that 'shall' has not been accepted and 'may' remains in the Bill. In the last two or three weeks I find that 'shall' has lost all its 'shallness' and 'may' has lost all its 'mayness'. 'Mayness' can mean 'shallness' 'shallness' mean 'mayness'. can So, it is not shall or may that is going to decide the matter; it is not the meaning of 'shall' or 'may' that is going to decide the controversy; it is how we and the Government implement the language policy, the steps we take to prosecute the language policy which

[Shri Sadiq Ali.] is embodied in this Bill which is going to decide the fate of Hindi or English or other regional languages. So, it is necessary that all of us have a clear picture of what we propose to do with this language problem. We should have a clear picture because what we do in regard to language affects the careers, affects the intellectual growth of millions of our children. Today it is happening that our standards are falling; the standards of English are falling; the standards of Hindi and other regional languages are not rising as rapidly as they should. It is true that English will not, in future, occupy a position which it is occupying today but it is not necessary, within certain limits, for the standards to fall. Ceylon has adopted a language of its own but the English standards have not fallen. In Ghana the standards have not fallen; in Nigeria the standards have not fallen; in other parts of western Africa the standards have not fallen. All these countries are seized with a fierce spirit of nationalism; their national languages have become the languages of administration they know that for national reasons, for economic reasons, for international reasons English has an important part to play. Therefore, all that I want to emphasize is, whether it is Hindi or English or a regional language, we have to view this problem with a cermeasure of enthusiasm. There should be no slackness about it; there should be no lack of enthusiasm. We have to take steps to see that Hindi really becomes the national language of India and also to see that the standards of English within certain limits do not fall and our regional languages become the languages administration and media of instruction in schools and colleges.

SHRI M. RUTHNASWAMY (Madras): Madam, Deputy Chairman, that this is a controversial measure, introduced at a time of emergency, has been proved by the speeches made from all sides of the House. Extreme views, most divergent views have been put forward on this matter and nobody seems to be satisfied with the Bill. But while it is a controversial measure, controversial methods of discussion need not be used and that is why I regretted that the first speaker on this Bill, the Leader of the Communist Group, allowed himself to be led away by emotion and sentiment against the English language. To him the English language is the language of a bourgeoisie and therefore it must be condemned. And he seems to think that English was foisted on Indians by Englishmen. It is true that Lord Macaulay wrote the famous minute which made English language of education and administration but before Macaulay were Indians who welcomed English as a language which would liberate Hindu mind and society. Raja Rama Mohan Roy was one of the first to welcome the English language and English literature and English influences long before Lord Macaulay wrote his minute and Bengalis and people all over the country welcomed the establishment of English schools by christian missionaries long before Government took up the establishment of such schools.

I am glad that this Bill has to deal only with the official languages and not with the national languages: that is to say, the languages affected by this Bill are to be instruments of Government, of politics and administration. There is no room for emotion or sentiment in discussion on this It has not to deal with any Bill. national language. It does not affect the language that we speak at home, that we use for social intercourse in private life. It does not affect the language of our domestic pieties. It is concerned only with the language used in administration, in Government, Parliament and in public life. Therefore, it must be viewed merely as a tool, as an instrument of administration, as an instrument of Government like any other instrument or institution that we have adopted from England; like this Chamber for ins-

This is not a national way of tance. conducting parliamentary busi-4 P.M. ness. It has been adopted from the West, from England. The rule of law is not an Indian system, It has not obtained in many countries outside the Anglo-Saxon countries. We have adopted their judiciary, the separation between the legislature and the judiciary. These are all institutions and instruments of Government that we have adopted because from experience we have found them to be eminently useful. So, the English language must be viewed as a tool, as an instrument of Government. The important test that has to be applied is: Is it useful? Will it be useful? It is by this test of utility, by these purely utilitarian consideration that you must decide whether English has to be continued or not. I need not say how rich English is in its political experience. It has been used as the language of administration for more than a thousand years. It has rich political experience. It has much to make us reconcile to the continued use of English. There are other instruments. institutions that we have adopted from the West merely because of their utility. For instance, the decimal coinage. the metric weights and measures. These are not Indian. These are not of We have adopted Indian origin. them because we consider them to be useful.

SHRI N. M. LINGAM (Madras): The decimal system originated here.

SHRI M. RUTHNASWAMY: It did not persist in India for a long time. It went all over the world and then at last we adopted it because we considered it to be useful.

Then, again, we heard the argument of 'vested interests'. I am sorry that the Prime Minister, whose reputation for chastity in the use of the English language is well known and has given him already a place in the republic of English letters, should have used this cliche, this well-worn cliche, worn to tatters in political argument. If people who advocate the continued use of Engish are said to have a vested interest, may we not retort and say that the people who want to make Hindi the official language of India, the sole official language of India, have a vested interest because it is the language of their birth, it is their mothertongue and it is their own language?

Bill, 1963

Why should exception be made in article 348 in favour of the Supreme Court and High Courts, where the continued use of English is provided for? Is administration of Government inferior to the judiciary that English should have a special place in the administration of our courts of law? People ask: Why are you not content with English being used as an associate language for some years? But then English by the side of Hindi has no future at all before it. The dice are loaded in favour of Hindi. Political pressure administrative pressure from the Centre is being exerted almost every day for the extension of over the country. Hindi all union Government is spending about Rs. 30 or Rs. 35 lakhs a year within these fifteen years it must have spent a crore on the financing of the extension of Hindi all over the country. English therefore, will be fighting a rear-guard action during all these ten years that are going to be allowed to it from 1965.

SHRI BHUPESH GUPTA: You want vanguard action.

SHRI M. RUTHNASWAMY: Why should Hindi be made the only official language of India? The argument is that 42 per cent of the people already speak Hindi. Incidentally, we note that 90 per cent. of them are illiterate. Because history has not made Hindi the language of India, politics is used to make it the language of India. If there had been a Hindi-speaking ruling people in the country, if there had been a Hindi State, it might have gone out all over India and conquered it and by means of conquest it might have imposed the Hindi language on the whole of India. Because h'story has denied Hindi this opportunity,

[Shri M. Ruthnaswamy.] an attempt is being made to use politics in order to extend the reign of Hindi in India. What Sanskrit could not do in the South. Hindi has to do, because the Government that is in favour of Hindi has a majority. This I consider to be an abuse of the principle of majority. When great fundamental principles divide majority from the minority, the majority is not justified in forcing its views on the minority. The minority should be allowed to vote on this question and that is why the famous American political writer, J. C. Calhoun, devised the great principle of concurrent majority not in respect of ordinary questions but in respect of highly controversial questions. Where minority is vitally interested. minority should be able by voting within its own circle to say whether it shall accept the view of the majority or not. Till the minority is able to vote for it, the majority should be precluded from forcing its will upon the minority.

Prof. R. D. SINHA DINKAR (Bihar): On a point of information, When Tamil was declared to be the official language of Madras, did the Government consult the linguistic minorities residing there?

SHRI M. RUTHNASWAMY: There are very few linguistic minorities in Madras.

Prof. R. D. SINHA DINKAR: Thirty-three per cent. of the population have different languages.

SHRI NIREN GHOSH (West Bengal): It goes against you. You have not realised it. You have to think of the good of the Hindi speaking people. India is a multilingual State, but Tamilnad is quite a different affair.

SHRI M. RUTHNASWAMY: Only in totalitarian countries like Russia is one language being forced on the minorities.

SHRI BHUPESH GUPTA: Not at all. Swatantra never understands what is happening in Russia.

Bill, 1963

THE DEPUTY CHAIRMAN: You can explain that in the Lobby later. Mr. Ruthnaswamy, you continue.

SHRI BHUPESH GUPTA: I will do that. But some of them are too old.

SHRI M. RUTHNASWAMY: Madam Deputy Chairman, there are about 240 minority languages in the Russian Empire.

SHRI BHUPESH GUPTA: Now, 'Russian Empire'. Where is the empire? I say he is again wrong.

SHRI M. RUTHNASWAMY: Communists can form empires like any other people like any other creed. While there are 240 minority languages in Russia, the official language is Russian and by means of political and economic temptations the Russian language is being forced on them.

Shri NIREN GHOSH: No, all the languages of the constituent Republics are official languages.

SHRI M. RUTHNASWAMY: They are national languages not official languages. If despite these derations Hindi is forced on the South, it can only be for certain political and administrative advantages the Hindi-speaking people would derive from it. Hindi-speaking youth would have an advantage as compared to others in all-India competitive examinations. You may say vou can have examinations in Hindi as well as in English, but the Hindi-speaking candidate will have an advantage mother-tongue, because it is his because the examiners are familiar mainly with Hindi books. The knowledge expected is what can be derived only from Hindi books, whereas the knowledge that is expected from English knowing candidates would knowledge that is derived from English books which are much

numerous for these examinations than Hindi books. Hindi-speaking youth will fare better.

SHRI ARJUN ARORA: What is the mother-tongue of the hon, speaker? You never speak in it.

SHRI M. RUTHNASWAMY: What is the occasion here?

SHRI LOKANATH MISRA: Mr. Arora is always irrelevant.

Shri M. RUTHNASWAMY: This consciousness of the superior advantages possessed and exercised will provide Hindi-speaking youth ground for agitation in the South, as was suggested by Mr. Annadurai.

SHRI BHUPESH GUPTA: May I invite your attention to ...

CHAIRMAN: You THE DEPUTY have very little time, Mr. Ruthnaswamy. No interruptions, Mr. Bhupesh Gupta.

You SHRI LOKANATH MISRA: should do it in the Lobby.

It has SHRI BHUPESH GUPTA: nothing to do with the Lobby.

THE DEPUTY CHAIRMAN: No talk across with each other please.

You SHRI M. RUTHNASWAMY: will have opportunities when you move your amendments. The choice before Parliament, Madam Deputy Chairman is, therefore, one of two Allow English to continue. things. It is already there. It is already being used as the language of Government, of administration and of Parliament. Amend the Constitution so that English may continue to be the language of Government and of administration, of force Hindi down the throats of the South. What about the future is the question being asked. We do not legislate for eternity. We legislate only for the next ten or fifteen years, and the future can be trusted to take care of itself. Who knows that with all the influence which Hindi possesses at the

present time, it may in ten, twenty or thirty years spread all over tne country, and the people of the South being converted to Hindi, becoming Hindi-speaking people, there will be be no need to force Hindi upon them? Or, perhaps a new language, a composite language may be created. because it has been suggested this morning that Hindi must doors to all the languages of India so that it may enrich its vocabulary, its grammar, its syntax by exploiting the linguistic resources, the linguistic riches of all the languages of India. Who knows that in course of time a new composite Indian language may be created, may be evolved, which will be acceptable to all the people of India because all the people India would have taken part in creating this new language? The choice. therefore, is between statesmanship and politics, especially politics of the narrow sectional interests.

As a last piece of advice I would ask the Government to respect the feelings of the South the sentiments of the South. Not only Burke but a modern politician Senator, Lyndon Johnson. who has become the Vice-President of the United States, said: "If you cannot smell feelings, you are no kind of politician". It is true that Tamil Nad is far away from Delhi, but any politician with any sense of politics would be able to smell the feeling of opposition, of resentment that has been aroused by this Bill. Even at late hour statesmanship may triumph, and I would ask the Ministers and the Government to look upon this matter with the clear, steady gaze of statesmanship and not with a squint of a politician because it is the whole future of the country that is involved in the settlement of this question whether you shall have linguistic and therefore political peace in this country or whether you throw an apple this country and in of discord feelings of arouse thus tation and dissatisfaction in a country which the Chinese aggression had I hope, Madam Deputy united.

Chairman, that in time statesmanship will win and that narrow politics will be put into the background, into the place which it ought to occupy, which it ought to have occupied in the consideration of this question because, as I said, the future of the country is involved in this decision.

श्री निफीसुल हसन (उत्तर प्रदेश): जनाव डिप्टी चेयरमेंन साहिबा, जो तजवीजे माननीय होम मिनिस्टर साहब ने इस सदन के सामने रखी है कि श्राफिशियल लेंग्वेज बिल पर विचार किया जाये, उस की मैं ताईद करता हूँ। मौजूदा हालत में इस बिल में श्राफिशियल खग्वेज के मसले को जिस तरह से सुलझाया गया है, जिन दलीलों को होम मिनिस्टर साहब ने हमारे सामने रखा है, उस के लिए मैं उन्हें मुवारकबाद देता हूँ।

डिप्टी चेयरमैन साहिबा, इस वक्त कोई मंग्रेजी ग्रौर हिन्दी का झगड़ा नहीं है, यह बात कि युनियन की भ्राफिशियल लैंग्वेजं क्या हो. इस मसले को हमारे सँविधान ने तय कर दिया है भ्रीर इस में कोई दो राय नहीं हैं सिवाय इस के कि अभी हमारे दो मान य सदस्यों ने कहा कि श्राफिशियल लेग्वेज ग्रॅंग्रेज़ी कर दी जाय भौर हिन्दी को हटा दिया जाय। हमारे सँविधान ने यह तय कर दिया है कि हिन्दी युनियन की आफिशियल लेंग्वेज रहे भौर १५ साल तक यानी १६६५ तक म्राफि-शियल काम अंग्रेजी में किया जाय। इस के साथ ही एक प्रोवाइजो भी है कि १५ साल के अन्दर प्रेजीडेन्ट को यह अख्तियार होगा कि वह धंग्रेजी के साथ हिन्दी को भी काम में लाने का आदेश दे सकती है। उसी अनुच्छेद में यह भी है कि पालियामेन्ट को यह अख्तियार है कि १५ वर्ष गुजरने के बाद कानून बनाये थौर यंग्रेजी का इस्तेमाल जारी रखे। चुनांचे यह बिल जो आया है वह सिर्फ इस गरज से है कि श्रंग्रेजी को १६६४ के बाद जारी रखा जा सके श्रीर सरकारी कामकाज हिन्दी के साथ साथ श्रंपंजी में भी होता रहे। हिन्दी के तरफ-

दार इस बिल पर एतराज कर सकते हैं कि कान्स्टीट्य्शन में जो बात लिखी गई है कि १६६५ के बाद ग्रंग्रेजी का इस्तेमाल खत्म हो जायेगा । लेकिन ताज्जुब मुझे यह है कि वे लोग मखालिफत कर रहे हैं जो चाहते है कि ग्रंग्रेजी का इस्तेमाल जारी रहे। ग्रगर उन की मन्ता यह है कि ग्रंग्रेजी हमारी सरकार के काम में हमेशा के लिए कायम रहे तब तो उन की यह मखालिफत कुछ ठीक है। लेकिन मैं समझता हूँ कि जब उसूल की बात कान्स्टी-द्युशन ने तय कर दी है, उस को सारे मुल्क ने मान लिया है फिर इस तरह की बात कहना मुनासिब मालुम नही देता है। कान्स्टीट्यूशन बनाते वक्त कांग्रेस मेजारिटी में थी ग्रोर उस के बाद तीन जनरल इलैक्शन हो चुके हैं श्रौर तीनों जनरल इलैक्शन में कांग्रेस पूरी मेजा-रिटी के साथ ग्राई ग्रौर हुकूमत में बनी रही। इसलिए भ्राज हिन्दी की मुखालिफत में श्रावाज बुलन्द करना सही नही है। कांग्रेस को हुकूमत में रिटर्न करने से उस की पालि-सियों को सारे मुल्क ने मान लिया है। कांस्टी-ट्युशन को बनाने की जिम्मेदारी कांग्रेस पर थी ग्रौर उस की पालिसियों को जनता ने मेंजुर किया है। श्रव इस समय सवाल यह है कि कब तक ग्रेंग्रेजी को इजाजत दी जाये? इसलिये मैं यह समझता है कि इन तमाम बातों के ऊपर गीर कर के गवनं मेंट ने जो फैसला किया है वह एक मुनासिब फैसला है।

मैं उस जगह से आता हूँ, उस प्रदेश से आता हूँ जहां हिन्दी बोली जाती है। मेरा नजरिया इस मराले पर यह है कि मैं अपने मुल्क के उन तमाम भाईयों का शुक्रिया अदा करता हूँ जिन की जबान हिन्दी नहीं है कि उन्हों ने इस को नैशनल लेंग्वेज और यूनियन लेंग्वेज मान लिया है। यह वह महसूस करते हैं भीर मैं भी यह समझता हूँ कि यही एक भाषा है जो हम मुस्तिलफ़ जबान के बोलने वालों को एक कड़ी में पिरो देगी भीर यह ही एक भाषा है जिस के जिरये से हम ने सोचा कि हम मुस्तिलफ़ लोग मेल भीर इत्तिहाद पूरे मुल्क

में कायम रख सकेंगे। तो आज अगर किसी तरफ से इस की मुखालिफ़त में भ्रावाज है तो मैं सिर्फ इतना ही समझता हूँ कि उस की वजह यह है कि वह यह समझते हैं कि अभी हम तैयार नहीं हैं, कुछ समय के लिये प्रौर ठहरो । हिन्दी हमारे यहां होनी चाहिये, हिन्दी हमारी नेशनल लैंग्वेज है और मै नहीं मानता कि मुल्क में कोई हिस्सा ऐसा है जो हिन्दी को नेशनल लेंग्वेज मानने से या युनियन की लैंग्वेज भ्राखिर में चल कर मानने से या लिंक लेंग्वेज मानने से इंकार करता हो । एतराज सिर्फ यह है कि वह सिफ़ वन्त चाहते हैं। जो तकरीरें मैंने सुनीं उन से भी यह मालुम होता है कि नेक नियती हर तरफ़ ज्यादातर मौजूद है श्रीर मैं उस नेकनियती से बिल्कुल मुतमईन हूँ। हमे भी कोशिश करनी चाहिये और उन्हें भी नेक नियती से कोशिश करनी चाहिये कि, जितनी जल्दी हम भ्रपने सारे मुल्क को एक जबान के जरिये लिंक कर दें उतना ही श्रच्छा है। इसी सिलिसिले में मैं इतना ग्रौर ग्रज़ कहाँ कि जिस चीज को हम ने इत्तिहाद के लिये, श्रापस के मेल के लिए लिया, मैं नहीं पसन्द करता कि वह किसी तरीके की फूट की वजह बने। मैं नहीं चाहता कि किसी को यह ख्याल हो कि हिन्दी हम पर हमारी मरजी के खिलाफ इम्पोज की जा रही है। मैं चाहता हैं कि सब खशदिली से ग्रीर नेकनियती से भ्रपनी जान कर ग्रीर यह जान कर कि यह एक ऐसी लैंग्वेज है जो सब को एक घागे में वांचेगी, इस को कबूल करें। इसी सिलसिले में मझे एक फारसी का शेर याद श्राता है:

> 'तो बराय वस्त करदन श्रामदी। नै वराय फ़स्ल करदन ग्रामदी ॥"

इस हिन्दी को हम आपस में मेल बढ़ाने के लिये लाये, एक दूसरे की ग्रलाहदगी करने के लिये नहीं लाये । इसलिए ग्रगर किसी के दिल में यह शुबहा है कि हिन्दी में जल्दी करना लोगों को ग्रलहदा करने वाला है तो मैं बहुत खशों के साथ यह कहता हूं कि ग्रच्छी बात है

श्राप गौर कर लोजिये <mark>ग्र</mark>ीर ग्रगर किसं*।* किस्म के हैंडीकैप्स हैं तो उन को दूर करने का कोशिश कोजिये। मैं चाहता हूं कि हम हिन्दा प्रदेशों के रहने वाले जितनी हिन्दी जानते हैं उस से ज्यादा ग्राप जान लीजिये लेकिन यह हा एक जबान है जो हमारा और ग्राप का इत्तिहाद कायम रखने में मदद देगी। जबान का मसला काफा ग्रहम है, लेकिन इस मुल्क के इत्तिहाद का मसला उस से ज्यादा ऊंचा है ग्रौर किसी मूरत से यह बरदाश्त नहीं किया जा सकता कि वह जबान का झगड़ा हमारे इतिहाद में फ़र्क डाले । इसलिये मैं तो यह अर्ज करूंगा कि हमारे वजीरे ग्राजम साहब का ग्रशोरेंस को और इस बिल के तमाम प्राविजन्स को हम हिन्दी भाषी प्रदेश के लोगों को वैलकम करना चाहिये । श्रीर हम जो कमियां महसूस करते हैं कि फ़लां बात गवर्नमेंट ने नहीं की तो हमें यह भी देखना चाहिये कि हमारो भी कितनी ग़लतिया हैं। इसलिये मैं इस बिल के प्राविजन्स का भौर पूरे बिल का खैरमकदम करता हं।

इस में दो तीन बातें मुझे बहुत मुरूतसर में अर्ज करनी हैं। यहां 'मे' श्रीर 'शैल' का बड़ा एतराज किया गया । ग्रगर गौर से देखें तो इस में क्लाज़ ५ जो है उस को ग्रगर पढें तो यह जितने एतराज 'मे' के लिये किये जाते हैं वह दूर हो जायेंगे ? क्लाज ५ इस तरह है :

"A translation in Hindi published under the authority of the President in the Official Gazette on and after the appointed day,-

- (a) of any Central Act or any Ordinance promulgated by the President, or
- (b) of any order, rule, regulation or bye-law issued under the Constitution or under any Central Act, shall be deemed to be the authoritative text thereof in Hindi."

[श्री नफ़ीसुल हसन]

2205

लेकिन ग्रोरिजनल टेक्स्ट जो है, वह मग्रेजं। में होना है । जब ट्रांसलेशन हिन्दी में हो तो भ्रोरिजनल किसी दूसरी जबान में ही हो सकता है और वह दूसरी जबान अंग्रेज़ी है। जो लोग यह शुबहा करते है कि यह 'शैल' का लपज यहां पर इस्तेमाल नहीं किया, 'मे' का शब्द इस्तेमाल किया गया, वह इसको भी देख ले कि इसके क्या मानो है। इसी तरह से बिलों वगैरा का तरजुमा है। जो बिल है वह श्रग्रेजी मे होंगे, कम से कम दस वर्ष के लिये और उसके लिये सिर्फ यह प्राविजन है कि उनका तरजुमा हो और वह भी हम लोगो को दिया जाया करे। जहां तक इस बिल के प्राविजन्स का ताल्लुक है, हिन्दी ने भगर कोई तरक्की की है, तो इतनो ही की है कि जो चीज सिर्फ ग्रंग्रेज़ा मे होता है, उस का तरजुमा हिन्दी मे बढ़ गया है। इससे कोई खास इजाफा नहीं हुम्रा है। म्रब हमें जब यह इतमीनान हो कि हमारे पूरे मुल्क की नीयत यह है कि हिन्दी को हम ग्रपनी यूनियन की भाषा बनाये, तो उसके लिये हम क्या कार्यवाही करे। इसके लिये मैं एक दो बाते कट्टंगा। उसके लिये हमे तैयारी करने की जरूरत है। भ्राज दस साल के लिये भ्रापने प्राविजन कर दिया. लेकिन अगर कोई कदम हमने भ्राज से नहीं बढाया, तो दस वर्ष के बाद वहीं हालत होगी जो भाज है। यही जवाब हमें मिलेगा कि साहब हमारे श्राफिसर्स जो हैं, उनकी एफीशियेन्सी कम हो जायेगी, क्योंकि वह हमेशा श्रंग्रेजी में काम करने के श्रादी रहे हैं। यह बात जायज है। मैं यह नहीं कहता कि यह ठीक नहीं है। मुझे भी कुछ एडिमिनिस्ट्रेशन का तजुरबा रहा है स्रौर मैंने भी कुछ काम करते हुए लोगो को देखा है, लेकिन दस वर्षों के बाद हमे क्या करना है, उसके लिए थोड़ी बहुत तैयारी करने की जरूरत है। मसलन यह डिस-एडवान्टेज वगैरा कहा गया है कि साहब साउय-बाले घाटे में रहेगे ग्रीर परटीकुलरली सर्विसेज का हवाला दिया गया है। इसके लिए एक मामुली सा मेरा सर्जंशन है, जिसकी गवर्नमेंट गौर कर ले ग्रौर वह यह है कि सैट्ल सर्विसेज के लिए कुछ बातो का ध्यान रक्खा जाये । हिन्दी के स्कूल तकरीबन हर जगह खोल दिये गये हैं भौर वह एक कम्पल-सरी सब्जेक्ट हो गया है। इसलिये ग्रब बहुत दिन नहीं लगेगे श्रीर वह वक्त बहुत जल्दो श्राने वाला है, जबकि हमारे साउथ के लोग भी, खास तौर से बच्चे हिन्दी सीख जायेगे। तो मैं यह चाहता हू कि भाज नहीं, जब समझ में श्राये, सैन्ट्ल सर्विसेज के लिये यह जरूरी कर दिया जाये कि न सिर्फ एक हिन्दी का ज्ञान बल्कि एक भौर लैंग्वेज का ज्ञान हर सरवेन्ट के लिये, जिसको रिकृट करना हो, लाजमी कर दिया जाये । इसका श्रमलदरामद जब किया जाये, तो यो शुरू किया जा सकता है कि मसलन हिन्दी को एक कम्पलसरी सब्जेक्ट रखते हैं. तो उसकी काफी नीचे स्टेन्डर्ड की श्रीर बहुत लिबरल मार्राकग होनी चाहिये, लेकिन श्रगर कोई शहस उस स्टेन्डर्ड पर नहीं ब्राता है, तो वह सैन्ट्रल सर्विसेज के लिये ठीक नहीं। यह मैं किसा पर फोर्स करना नहीं चाहता । यह भ्राप सोच ले, भ्रगर साज्य वाले राजी हों, तो इसके साथ साथ हम लोग जो हिन्दी प्रदेश के हैं, उनके लिये यह लाजमी कर दिया जाये कि कोई हिन्दी प्रदेशों का कैन्डीडेट जब तक एक सदर्न लैग्वेज मे एक खास काब-लियत नहीं पैदा करता, तब तक वह भी किसी सैटल नौकरी के लिये ठीक न माना जाये। इसके लिये जो स्टेन्डर्ड भ्राप वहां रखिये, वही स्टेन्डर्ड यहां भी रिखये । श्रगर यह कर दिया गया---मैं चाहता ह कि इसको सब की रजामन्दी से किया जाये--तो कोई ऐतराज बाको नहीं रहता कि वहां वालों को कोई ज्यादा लेबर करनी पड़ेगी श्रीर यहा वालों लोग भ्रपने बच्चों के बारे में सोचते हैं कि हमारे बच्चे सिण्ट्रल सर्विसेज में कम्पीट करेंगे या नही करेंगे, उनको मैं यकीन दिलाता

हं, श्रपने तजबें से कि मैंने उर्द पढ़ी है भीर हिन्दी सेकेण्ड फार्म में पढ़ी थी श्रीर जब मैं य० पी० में डिपटी स्पीकर की हैसियत से प्रजाइड करने लगा तो तीन महीने हिन्दी सीखमे के बाद वहां हिन्दी में म्रसेम्बली की प्रोसीडिंग चलाया करता था। खास तौर से जब मैं चालीस, पैतालीस बरस का हो गया सब मैंने उसे पढा। तो इस चीज की इब्तिदा होनी चाहिये ग्रीर सबकी रजामन्दी से होनी चाहिये कि भाई किसी किस्म का कोई डिसएडवान्टेज नहीं होगा । मैं उसका कायल नहीं, जो एक तजवीज मेरे एक लायक दोस्त ने कही, लेकिन स्टेटवाइज सरविसेज में रिजरवेशन हो सकता है ग्रीर मेरी माकिस राय में सरविसेज में रिकटमेंट मेरिट के लिहाज से होना चाहिये, उसमें न स्टेट-वाइज रिजरवेशन होना चाहिये. न रिलीजनबाइज । (Time bell rings.) # भ्रभी दो मिनट में खत्म करता है। मैं श्चारग नही करूंगा, सिर्फ पौइन्ट बताये देता हुं। दस बरस के बाद मुमकिन है कि लेजिस्ले-शन भी हमें हिन्दी में लाना पड़े, ग्रगर सब मोग राजी हो जायें। एक बात से मैं आगाह करना चाहता हुं। हमारे स्टेट में दूसरी लैंगएज में लेजिस्लेशन हो रहा है। कल एक ऐतराज हुआ या कि आयारिटी किसकी मानी जायेगी, हिन्दी वर्शन माना जायेगा या ग्रंग्रेजी बर्शन को माना जायेगा । हमें यह न भूलना चाहिये कि हमारी किसी जवान में या हिन्दी जवान में जेनरल क्लाजेज ऐक्ट नहीं है। जब तक जेनरल क्लाजेज ऐक्ट हम लोग न बना लेंगे उस वक्त तक हमारे हिन्दी के टैक्स्ट या किसी जवान वे टैक्स्ट को भाषारिटेटिव्ह मानना गलती होगी । इसलिये अगर हिन्दी में लेजिस्नेशन करना हो तो भ्रभी से जेनरल क्लाजंब के बारे में सोचना चाहिये, उसको ड्राफ्ट करना शुरू वर देना चाहिये। बहत शक्रिया।

JAHANARA JAIPAL SHRIMATI Madam, it is a SINGH (Bihar): matter of some regret that this debate here and elsewhere could not have been in a calm and temperate atmosphere. When the Constitution was framed, partition made us all abnormal. After so many years of independence, let us think in terms of survival of our democratic way life, Democracy means and give take, and it will have no meaning if we cannot give and take. We must think of the linguistic minorities. Thinking in terms of the Hindi majority would only harm our democracy. The emergency united us. Is Hindi going to be permitted to break us into bits and pieces, Hindi and non-Hindi? The survival of our country must come first. I do not think anyone is against developing a nalanguage, Rashtrabhasha. Hindi has to develop, to be developed and to become popular in nonspeaking homes. A example is the popularity of Hindi films in non-Hindi speaking areas. Why do we take it for granted that Hindi can replace English immediately? Take education. Are we ready to scrap English? Have we got the text-books? Have we got the teachers to teach in our schools and colleges in Hindi? I would like to correct an impression that my hon, colleague, Dr. Parmanand, has about public schools. Perhaps she has not any personal experience. I have my son studying in one. Here I would like to say that boys from all over the country, North, South, East and West, come. They all speak in Hindi, and they are taught Sanskrit as we were taught Latin. And for cultural activities, they are taught more about the art and culture of this country than a great many of us know, and from here—this is a cradle—boys are going out without any knowledge of casteism, religion or other sectarian elements. All they are being taught there, in all the public schools in India, is that they are growing to be citizens of India, of a free country, which is India. Now, I do not understand how we cease to be Indians, just because we speak not in Hindi? Do we wish to isolate ourselves from the rest of the world? English is the

Bill, 1963

[Shrimati Jahanara Jaipal Singh.] international medium of the best part of the world. We cannot think that we are ostriches and that Hindi is the only language for us and the world. Yes, certainly, we must have a national language. Let it be Hindi. Sanskrit, Tamil or even a pre-Aryan language, like Santhali, whatever the country accepts. Professor Ruthnaswamy said that maybe a new language will develop. And here again I say that in the coming generation it may be that they are speaking a Hindi that they understand, with words from Guiarati. Marathi. Tamil, Bengali, all incorporated. But all this will take time, and this perhaps will be a more live and living national language than a language where the words are translated literally from English into a language, which is called Hindi and which is thrust upon us. The Rashtrabhasha will come and it will come into its own with dignity and with mass cooperation; it can come only with mass co-operation and this also only if we are patient, accommodating and liberal during the 'growing', the teething period. This period, obviously, cannot be short; it will take time. It is a fact that non-Hindi speaking people have learnt Hindi for the sake of their livelihood, and as has already been said, what have the Hindi-speaking people done to learn non-Hindi language? Instead of preaching to others, why do we not here, we Members of Parliament, each of us, learn some other other language. than mother-tongue, and come back the next session and talk to each other in these languages? If we start and set an example, then the rest of the country will follow us.

In the context of things, I cannot resist giving vent to my feeling that the reation of linguistic States has laid the foundation for linguistic fanaticism. I cannot understand viability of the States could not have been based on sheer administrative pocessity. Instead of having today a State like Madhya Pradesh, which is

completely unwieldy, I feel there should be a reorganisation of States based on administrative reality.

Bill, 1963

There is much to be said for our federal structure of Government, Have we taken enough steps to ensure that this federal theme lends itself to make us stronger and more united than the unitary Government? I am fully aware that States have developed a vested mentality, and it would seem a hopeless task to remove the ramparochialism, provincialism, casteism, regionalism, linguisticism, All the same I feel Wa face the danger of weakness lving inherent in the existence of States on a linguistic basis.

I do not wish to say any more, but I would repeat the urgency of linguistic tolerance on the part of the Hindispeaking areas. I would again stress that democracy has no future in our country unless the minorities, linguistic, religious and ethnic, are heard, are tolerated and are accommodated.

Thank you,

THE DEPUTY CHAIRMAN: Well. the time is short; the list is long. May I request the hon. Members to keep within a time limit of ten minutes each? Mrs. Bharathi.

SHRIMATI K. BHARATHI (Kerala): Madam Deputy Chairman, it is gratifying to see that the majority of Members in this House have taken a sober and far-ranged view of things after the unruly and unpleasant scenes in another place. Madam, the "fanatic fringe" of Members, who seem to be self-appointed champions or saviours of Hindi, have not added to the cause of Hindi in any way or to the national good either, by the way they have conducted themselves. this connection, Madam, I join with some of the previous speakers. Mr. Govinda Reddy and Professor Wadia, to say that the worst sinners against Hindi are the Hindi fanatics themselves. Madam, they have only impaired the cause of Hindi. They have

22II

raised suspicion and fears in the hearts of the non-Hindi speaking people. We should not forget. Madam, that the cause of Hindi was first expounded, espoused and advanced by non-Hindi speaking people, and as long as that was the state of affairs. Hindi enjoyed nation-wide goodwill. Madam, I do remember, long ago, when I was a mere housewife . . .

THE DEPUTY CHAIRMAN: Are you not one even now?

SHRIMATI K. BHARATHI: Before I even dreamt of becoming a backbencher in this august House, I remember how I used to escape from home and my little children, to attend Hindi classes in the evenings. The passion to learn the Rashtrabhasha was so much that I used to rush to the radio snatching a pencil and a paper from one of my children to take down notes from the "Learn-Hindi-programme" of the All India Radio. What is the position now? I do not hesitate to say that the moment the Hindi people began to show an uncanny interest, or rather an unholy hurry about "their cherished Hindi", Hindi became suspect. Now, if Hindi is not hated today, it is in no small measure due to the moderation, circumspection and tolerance shown by our Prime Minister and the Home Minister. Those who want to sell Hindi to the nation sh'ould emulate them, I advise. Madam, the best of salesmen do not try to force anything down the throat of the customer; they make the customer thirst for their stuff, and think the Prime Minister and the Home Minister are the best of salesmen in this respect.

Then, Madam, there is no hiding the fact that there is genuine apprehension in the minds of the non-Hindi people that the exclusive use of Hindi as the official language of the Indian Union will handicap them, will exclude them from the national life. But 1 am sure that this Bill is good enough to eliminate those fears. After all. English is there to rush to the aid of those who are still unable to master Hindi. Until the non-Hindi people feel quite secure in their mastery over the Hindi language, English may have to be a second string to the bow.

Madam, whatever may be the history and experience of other countries, our ultimate objective shall be to have one link language, one common language for the whole of India. In this matter we have to look ahead and see what is in the interest of posterity. I do not want English to be discarded; it will have to be retained and respected as the language of international intercourse and also as the medium for the acquisition of higher learning in the fields of science and technology. Yes, it will have to remain with us as the window through which we will have a clear view of the outside world. So, we shall have no prejudice against English, but at the same time we shall not think that for all times it shall dominate our national life. I am not saying it on grounds of patriotism which I entirely leave for Mr. Vajpayee to espouse. I say so because I feel that the genius of that language is foreign to all the Indian languages and hence it cannot be the language for us Indians. It can be the language of the elite, the erudites, but not of the average Indian.

Madam, whatever may be our prejudice against Hindi-I am from the South and hence I am supposed to be prejudiced against Hindi-one has to concede the truth that given the same time and chance, Hindi will be mastered easily than English by any language group in India. There is no denying that fact. Even the Dravidian languages have more in common with Hindi than with English. carefully evolved, we can have a basic Hindi, enriched with all the common words from the various Indian languages. Some such evolution is inevitable. As much as the various Indian [Shrimati K. Bharathi.] languages have developed in isolation, a Hindi common to all will be evolved slowly as the result of the coming together of the people of various language groups in their social, political and economic life. For achieving this what is needed is not fanaticism of any kind, and certainly not Annaduraism, but imagination, patience, perseverence and, above all, tolerance.

Madam, I would, in this connection, advocate a common script for all Indian languages. I had the privilege of making this suggestion on the floor of this august House on a previous occasion, and I do repeat it now, that my first choice of a common script for all Indian languages shall be the Roman script, and my second choice "Devanagari". I would also plead for the simplification of the Hindi grammar and make it more rational.

Then, Madam, I do not understand why there should be such a battle over "may" and "shall". There is not the least doubt in my mind that Hindi will not be and cannot be imposed upon the nation against the wishes of the non-Hindi people. We rule by consent and not by coercion What is needed is to avoid hardship for the coming generation, not to impose an unnecessary hardship on those who do not know English. It is clear even to Mr. Annadurai that English can never be the common man's language. Even now you will find that Hindi teachers and Hindi scholars come from the less affluent section of the society, whereas the English pundits hail from the better classes. It is easier and cheaper to learn Hindi than English. In spite of more hours, more years and more money, we find that the standard of English is going down day by day. It is significant that centres have been established in this country today to teach English teachers English.

Madam, so much of the objection raised against Hindi, I am afraid, is

to the difference in political objective. As for the D.M.K. frankly, I say they are secessionists and they are terribly afraid of any move that will integrate the nation into one. So they do not want, even in the remote future, a common language for India. Mr. Annadurai's lucid exposition of "sentimental satisfaction" his own reveals his political objective, or rather his party's political objective. But why should he claim himself to be the spokesman for the entire South? Madam, he wants to present himself in this august House as the Messiah from the South preaching the doctrine of separatism, and the House lends an indulgent ear to him whenever he opens his mouth. It is ominous that though Mr. Bhupesh Gupta is a champion of Hindi here, he is very generous enough to lend his energies to change the name of Madras State to Tamilnad. Of course, on cultural grounds I understand that there seems to be great affinity between these two gentlemen at present, and perhaps the present emergency may be a background for the strange affinity between these two gentlemen.

Then, Madam, coming to another aspect of the question, the big block of people to whom Hindi happens to be the mother-tongue may have some slight advantage when Hindi becomes the sole official language of India. But that will be a passing, temporary phase in a nation's life which we have to face at any cost and overcome. If it is a question of jobs, even reservation can be thought of to eliminate fears.

Madam, our present generation has to put up with many inconveniences in the interest of the coming generation. In the interests of the coming generation we have to put up with them. The evolution of a common language for posterity, in spite of our Shri Annadurai, will be a great boon indeed. We have to face the situation rather than run away from it. We have switched over from pounds to kilograms, from miles to kilo-

metres, etc. so much so, we have lost all bearings about coins, weights and measures and even distances. We know that it is good for posterity. So also the evolution of a common language will add to our mobility and utility.

While I will say that we must 'hasten slowly', let us not in the south of India forget that the poorest among us will find it easier and cheaper to master Hindi than to pick up English which even now is the luxury of the affluant people like Mr. Annadurai. We have witnessed that here. insist on sending their children to English-medium classes, they make up for the deficiency of class tuition by home tuition. Within the foreseeable future, if we want the common man of India to share in the larger national life, Hindi alone is capable of helping him. So, let us not look at this question from the point of view of fanatics or extremists or even political jugglers who have arrayed themselves arrogantly forgetting the larger issues. Let us look at the question from the point of view of the common man of India whether he is from the South or the North.

I support the Bill.

SHRI A. D. MANI (Madhya Pradesh): I rise to support the Bill subject to the amendments which I have moved and which I hope will be accepted by the House. If there is any criticism to be made of the Government in respect of this measure, I think the first point of criticism should be that the Government did not take the report of the Official Language Commission in 1956 quite seriously. The Official Language Commission which was presided over by Mr. B. G. Kher had made a number of recommendations for introducing Hindi as the official language in 1965 but some steps were to be taken by the Government at that time in pursuance of the recommendations of that report. I may mention here that

Attorney-General, Mr. C. the M. Setalvad, and the Solicitor-General at that time. Mr. Daphtary. recommended that Hindi should be the language of the Supreme Court when the changeover takes place in 1965. What steps did the Government take to put into effect those recommendations? We have not got typewriters today. To type documents in Hindi sufficient Hindi typewriters we do not have We have not translated the legislations and even the numerous judgments of High Courts and the Supreme Courts into the Indian languages. Today we are a nation quite unprepared for changeover to Hindi in 1965. I hope that as a result of the adoption of this measure, during the period 1965 to 1975 a systematic attempt will be made for the translation of all important documents into Hindi. I may say here that the formula which the Home Minister mentioned the other day to the House, namely, of the Government having one document in Hindi and one document in English. is going to lead to a rise in the number of people employed in the Secretariat. We are now engaging about 50,000 men in the Secretariat and the various departments. When changeover to Hindi takes place, I am sure that the number will go up by 25,000. That means, more taxes will have to be levied for this changeover on account of the unpreparedof the Government for this switchover to the national language in 1965. I have no doubt that whatever might be our proficiency in the English language, we can never understand the feel of the language as an Englishman can do. I say this as one who has written for over 30 years in the English language and I feel that I would have done much better work if I had acquired proficiency in one of the Indian languages and in Hindi so that I could have reached a larger section of the people. I have not been able to do it but it is too late for me to change. Further, whatever might have been our proficiency, it has been a remarkable fact that there has not been any substanOfficial Languages

[Shri A. D. Mani.] tial contribution to the literature from India. Excepting for the monumental works of Dr. Radhakrishnan on Hindu philosophy, there have been very few books contributed by Indians in the English language This only shows that whatever might be our proficiency. English would be alien to our thoughts and, therefore, it is necessary that India should have a national language of its own.

SHRI M. RUTHNASWAMY: What about Aurobindo Ghosh?

MANI: Aurobindo Shri A. D. Ghosh's philosophy has not received as much international acclaim as Dr. Radhakrishnan's, which has been the most popular exposition of Indian philosophy. I listened with great respect to my friend, Mr. Annadurai, when he spoke yesterday. There are two ways of dealing with his speech. One is to get angry and another is to dismiss it with contempt. I think it will be wrong to do either. Mr. Annadurai does represent a substantial section of public opinion in South India which feels alarmed at this changeover from English to Hindi in 1965.

SHRI R. R. DIWAKAR (Nominated): Not South India, but of Tamilnad.

SHRI A. D. MANI: In Tamilnad. We should have taken some precautionary steps before bringing forward a Bill of this kind for the consideration of Parliament. One of them have been to have sent the text of the Bill to the legislatures of the South Indian States for their opinion. formulative consultation should have been gone through. It has not been done but I do not agree with Mr. Annadurai that the Tamil culture is going to be affected. If Mr. Annadurai goes through the Report of the Linguistic Minorities Commissioner, on page 147 he will find number of students learning in languages other than Tamil is mentioned in the Report. Surprisingly, more students are learning Telugu in

Madras than they did at the time of the partition of the State into Andhra Many public sector and Tamilnad. industries are being located in Madras and it may so happen that after 10 years the percentage of population speaking languages other than Tamil will be substantial. It is not going to be a purely Tamilian State and it is therefore necessary that we should think in terms of a link language and the only link language which is feasible in the present circumstances is Hindi because it is spoken by a substantial section of the population of India and at any rate will be understood by even those persons who do not speak Hindi but whose language is allied to Hindi on account of their Sanskritic origin.

I would like to say this. afraid the present policy of the Government of encouraging Hindi as the official language and at the same time encouraging the regional languages and giving them more or less equality of position-I want equality of status to be given-by allowing the universities to employ the regional languages as the media of instruction, will lead to a situation in 1957 when neither There will be more ignorance spread English will be understood well. There will be more ignorance spread in the country. We are loosening the links of unity in this country by allowing the regional languages to develop on a footing of equality. If there is a national language, every language has a subordinate position as far as official recognition is concerned. This is the view that I take.

SHRI K. SANTHANAM (Madras): How do you propose to suppress the regional language?

SHRI A. D. MANI: I do not want to My argument would be this that in the courts the language of administration should be Hindi or the English language, the link langu-You cannot have a number of regional centres to develop and what is going to happen in 1975 is that neither Hindi would be properly

spoken nor English would be properly spoken and there would be more confusion in India.

I would invite the attention of the House to a remarkable book published by Mr. K. M. Panikkar-"The foundations of new India"-and he mentions there that the giving of equal status to regional languages would mean finally India would become another Europe with a number of languages spoken. We are not very clear in our minds as to what will be the national language and that is inherent in the situation because the regional languages are also equally powerful and equally rich in literature.

I would like to make some suggestions for strengthening the unity of the country. One of them is that in 1965 there should be simultaneous translation of Hindi speeches into English and English speeches into Hindi. This has got to be done and I have moved an amendment and I hope the House will support the amendment. The second point that I have raised is that the report of the Committee which is going to be appointed to revise the language shall be sent to the legislatures and not to the State Governments. It is necessary that the legislatures should be consulted and there should be fulldress debates before the change is made in 1975. This will give a sense of assurance to the people in the non-Hindi speaking areas.

5 P.M.

The third amendment which I want to move is-this is a point of view which is unpopular-in regard to the language of the law courts. Apart from the regional language being used, apart from English being used there shall also be available a translation of the judgments, court decrees and orders of the High Courts in the Hindi language because ultimately in 2000 A.D. or 2200 A.D. we want Hindi to be the official language of the Unless we make Supreme Court.

preparations from now on and allow the judgments of the High Courts to be written in Hindi, we cannot get the corpus of the law in Hindi which is very necessary if Hindi is to become the language of the Supreme Court fifty years later on.

Bill, 1963

Madam, I would like to make one suggestion. People in the South feel greatly grieved over this Bill and Government's duty is to assuage this feeling. Apart from this Bill, I think, the feeling that has gone abroad that this is Government of North India. must be dispelled and when this Bill is adopted and the changeover is made in 1965, I would suggest that a session of Parliament should be held in one of the Southern capitals, let it be Bangalore, let it be Madras or let it be Hyderabad. It is necessary for the Hindi-speaking people also to hear the South Indian languages spoken. Somebody mentioned that while other languages are absorbing Hindi words, Hindi has not adopted any South words. So far as I know, excepting Idly, Dosa and Vada, very few words have been borrowed from the Tamil language into the Hindi language.

Hon. MEMBER: They have An consumed. Thev have not only absorbed but consumed also.

SHRI A. D. MANI: Also Sambhar. Excepting these few words very few have been absorbed in the Hindi language. It will do a lot of good to the Hindi legislators if they attend a session and listen to Tamil being spoken, Telugu being spoken so that they may also acquire some knowledge of these languages.

Madam, I would like to make one more suggestion in one minute and that is that after this changeover is made, all Hindi-speaking officers of the IAS should be posted to the Southern districts and all South Indian officers should be posted to the Hindispeaking districts. This is the only way in which you can promote knowledge of languages and I see Mr. [Shri A. D. Mani.] Chavan does not agree with this point of view but I think it is necessary for strengthening the forces of unity in our country.

Thank you.

22I

SHRI P. N. SAPRU (Uttar Pradesh): Madam Deputy Chairman, there are two extreme views which have been presented to this House. One was by Mr. Annadurai in a very eloquent speech which he made in this House and the other was by Mr. A. B. Vajpayee and I may associate the respected name of Mr. Dinkar also along with him. I take a middle of the line attitude in regard to this matter. English opened up new windows of thought to us in the days of our national struggle. Whatever the intention of the British might have been, it was a unifying factor in our national life. It is, however, impossible for English to continue for ever as the link language of India. I do think in terms of a national language, I think in terms of a link The regional languages language. will grow and we have to do our best by them. The question is whether this transition should be hastened. Now, this Bill has been attacked on the ground that it does not carry out the assurance of the Prime Minister in regard to the vote, as it were, which has to be given to the non-Hindi speaking areas. some To extent, I think, the criticism of the South is justified. I do not say that the Bill has not been carefully drawn up. I am not going to argue that "may" never means "must" or "shall". It can mean "must" and "shall". We have to read "may" in its proper context but I am not worried about the word "may". I think something in the nature of a preamble should have been added to assure the people of the South that it was intended that English shall, during the period of transition towards Hindi, be an auxiliary or an associate or an additional language. Something of that character was needed. In the

place, I think it was also second necessary to have in the clause relating to the composition of the Comwould something which mission. assure the people of the South that they would not, by the method of proportional representation, be overwhelmed by the people of the North and that any recommendations made by that Commission shall, in some form or the other, be subject to, what I would call, the veto of the non-Hindi speaking area. The Hindispeaking area must recognise that if the unity of this country is to be preserved, it must make Hindi acceptable to the people of the South. It must make Hindi acceptable to the people of Bengal. It must make Hindi acceptable to the people of Maharashtra and Gujarat. A very grave responsibility rests upon the people of the North. It has either to have a further partition of this country or to go slow in a reasonable manner so as to assure all the States in this country that they shall have fairplay and justice. All the languages in this country shall have fairplay and justice. I quite recognise that English cannot be the link language for all Our self-respect as a nation does not allow us to have English as the link laguage but English is a language of international importance. It is a language which is necessary for the development of knowledge in the sciences, in the arts, in the literatures, in the philosophies, in the the modern world technologies of and I do not think that we can overnight hasten the transition towards Hindi. If we are going to have Hindi as the medium in this Parliament, then I think there must be a provision for simultaneous translation of the speeches made in the regional languages by the people of non-Hindi speaking areas. The people of the non-Hindi speaking areas must not be made to feel that they are inferior as speakers to people of the Hindi-speaking areas.

SHRI N. M. ANWAR (Madras): On the lines of the United Nations.

SHRI P. N. SAPRU: Something on the lines of the United Nations. In the United Nations you have got only six languages and here you will have to have fourteen languages. You may exclude Sanskrit, if you like, but I have often wondered whether it would not have been the right thing for us, when we were framing our Constitution, to have inserted Sanskrit as the official language which imposes equal disabilities among all. Sanskrit is not a practicable proposition today and I am realistic enough to think that it is not possible revive the past. Therefore, Madam Deputy Chairman, I fully recognise that the word "may" as used in clause 3 cannot be substituted by "shall' without introducing some complications but I also feel that it was possible to have gone further than we have actually gone in this Bill and to have provided for some assurance either in the shape of some provision setting forth the intentions of this Parliament clearly or by way of adding a preamble which would have made our position clear. Certainly, there is no reason to apprehend that the given by our great and assurance noble Prime Minister will not be respected by following Governments, but unfortunately, in this country we have parties today, we have leaders today-or so-called leaders-who say, 'English hatao' and who talk in a language which is not calculated to make the people of the South or the people of Bengal feel assured of their future. A legislative enactment can also be repealed by a future Parliament; nothing can bind future. Parliament, but a legislative assurance would have been a more satisfactory way of dealing with the assurance made on matter than an the floor of the House which may or may not be regarded as binding. May I just illustrate what I mean by a reference to the centroversies that took place regarding the Government of India Act, 1935? In the 1935 Act as originally framed there was reference to Dominion Status. Now, some of the Liberals of that day-I do not think that they were

right in every respect-attached great importance to the Preamble of the Act and they insisted that the words 'Dominion Status of the Westminister type' should be introduced. should find a place, in the Preamble of the Act. Similarly, I say that in Bill, to which I give my general support, the assurance of our great and noble Prime Minister have been incorporated in should some form or other in the body of the Bill itself. It is not beyond the ingenuity of lawyers, it is not beyond the ingenuity of draftsmen to find a method of incorporating an assurance of that character in the body of the Bill itself. That, I think, is my fundamental criticism against this Bill. I am not disposed to attach excessive importance to the use of the word 'may' and I will not enter into the controversies regarding the use of the words 'may' or Anybody who is interested in that can read the well-known case of 'Julius versus Oxford' and then read the remarks of Lord Cozens Hardie and Jessel M.R. on the proper use of the words 'may' and 'shall'. 'May' can have the meaning of there is a discretion coupled with the power to do or not to do something. Now, I do not think that in this context the word 'may' can have the meaning of 'shall' or 'must' but the word 'shall' in the clause as exists may introduce. some complications as was pointed out by Mr. Lal Bahadur. Therefore, the proper method of dealing with this delicate matter, the proper method of giving a feeling of assurance to the people of the non-Hindi speaking areas was to have something in the body of the Bill, which would assure them that they can rely upon an enactment of the legislature and merely on the assurances made on the floor of the House, assurances which may or may not be respected by Governments that follow this Government for no one is eternal, nothing is eternal in life. Therefore, Madam Deputy Chairman, I am rather worried about the effect that this Bill is likely to have upon the

[Shri P. N. Sapru.] relations between the South and the North. I am one of those who value the friendship of the South very much. I have often wondered why I was born in the North and why not in the South. I have paid flying visits to the South and I have also paid flying visits to Bengal and I must say that I have always felt attracted by the life of the people in the South as I have also felt attracted by the life of the people in Bengal. The South has discovered what we in the North have not yet been able to discover, a cheap but efficient way of Indian living. They through the cenhave maintained turies a tradition of Indian living which we have not. We have beimitations of the come poor West. from The persons who hail South, whatever be the knowledge of English that they may have, howsoever modern in their thinking they may be, are Indian in their way of living, are Indian in their style of living. The people of Bengal have a culture of which they can be proud and Bengali was developed by those who read widely in the English literature, who had come into contact with modern thought but here in this part of the country most of recently the writing until was left to people who has had no vitalising contact with the thought the West. There are that we need learn from to Bengal and the South. You go to a Bengali home; howsoever anglicised outwardly the Bengali home might be, you will feel that you are in Indian atmosphere. You go to some homes in northern India you will find the drawing rooms are furnished after Western style and you will find we are in our eating and our dress I may be very imitating the West Western in my thinking but I need not be Western in my living. I would like the people of the North to realise that they have a great deal to learn from the South and they must develop good contacts with the South if the unity of this country is to be preserved and the unity of

Official Languages

the country, believe me, Madam Deputy Chairman, is worth preserving for a divided India-not in the sense that it has been actually partitionedwill never play a great role in world affairs.

Thank you very much for the time that you have given to me.

SHRI K. V. RAGHUNATHA REDDY (Andhra Pradesh): Madam Deputy Chairman, I am in complete agreement with many of the learned remarks made by Dr. Sapru on this occasion. Madam, language, race, like religion in history, is one of the very incendiary forces which can become inflammable at any time if it is not properly tackled. Yesterday and today during the debate we have seen passions expressed both in favour and against Hindi and this fact itself demonstrates how this question of language remains an inflammable problem even today. Hence this problem will have to be viewed in the context of the current sociological setting in this country taking into consideration the sociological processes and anthropological limitations and also the problem of economic development with complete relevance to our interests without allowing any extraneous factors to cloud our judgment. If we talk about relevancy of interests, what are those interests? The first interest is that there must be a language which would serve as: the medium of expression of our composite culture. The second interest is that the language must also serve as a window to modern science so that we may not be in the backwaters of technological development. Thirdly. the language must also be helpful for efficient administration and to espouse the cause of the rule of law. If these three interests are not served by any language, that language will not be useful for the purpose of the unity of this country. In the context of these tests, let us see whether Hindi or English would serve the purpose. In the Report of the Official Language Commission-if you do not mind taking into consideration the views expressed by the minority members,

viz., Dr. Suniti Kumar Chatterji and Dr. Subbarayan who are well versed all the problems, in fact, Dr. Suniti Kumar Chatterji is one who is a champion of Hindi and a versatile learned man in Hindi-they have expressed in unambiguous terms that Hindi has got its own limitations. For the purposes of law and modern education Hindi has not got the necessary pathway to the modern world. I do not, for a moment, deny the fact that one day Hindi may perhaps become a language for the purpose of being used as the medium of expression of our composite culture. in the context of national development, we have for a moment to pause and see what the UNESCO has said. In one of the recent publications of the UNESCO, while discussing the impact of science on society. they have expressed in unambiguous terms that any underdeveloped country must specialise in all the natural sciences, i.e., physics, chemistry, biology and mathematics etc. For that purpose, without the use of English it is impossible, in the present context, to develop modern sciences. In the same article they say nation without modern scientists and engineers is not a nation which can cope with the development of modern technology and it has no place in the modern world.

Now, one question I would ask is this. Granting that Hindi is going to be the official language and even agreeing that South Indians are willing to study it for that purpose-ultimately perhaps one day they will have to agree-what is it that you have done all these years? Are your universities teaching in Hindi now? Are your High Courts in Hindi speaking States at least transacting their business in Hindi? Have you translated the statutes into Hindi for the purpose of interpretation of law. When you have not done all these things so far, when you have not taught medicine in Hindi or translated any book on engineering or any book of technology into Hindi, still you expect us to swal-

low this camel, to use a Biblical phrase, at the last minute. If you had at least demonstarted to our salisfaction that Hindi would deliver the goods for us even if we took the trouble of learning Hindi, then I would be the first man to advocate that everyone should learn Hindi immediately from 1965. On the contrary, experiments have been conducted in some of the universities in the North for the purpose of teaching subjects like commerce and law in Hindi. For one or two years they tried, but later on they turned back to English. I am told the Osmania University tried the experiment of teaching medicine in Urdu. Unable to decide what exactly was being taught-whether they were teaching Unani Ayurveda or Allopathythey again switched back to English. All these are illustrations to show the difficulties. While I do not for a moment object or while I do not for a moment oppose the place of Hindi as the national language and as the medium of instruction-one day that will have to be developed—immediately to think of Hindi is to live in an utopia without having any regard to the realities of the situation.

Bill, 1963

Dr. Sapru raised a very relevant point. The hon. Home Minister and our illustrious Prime Minister have given assurances to us that under no circumstances Hindi will be forced on South Indians. I know that no language can be developed under force or inducement or threat Whatever may be the compulsion or the official needs of the situation, every language has to develop on its own momentum, in its own social setting and of the setting of sociological processes and conditions. No language can develop as an experiment in the laboratory. We are grateful for the assurance given by our illustrious Prime Minister equally illustrious Home Minister to dispel our fears and apprehensions that the measure may not be utilised for the purpose of introducing Hindi from 1965. If we read clause 3 of the Bill, we find the word used is 'may'.

English may be used in addition to Hindi from the appointed day. I have got the highest respect for the intentions and assurances given by the Prime Minister and the Home Minister. But no court, at least till today, has ever taken into consideration the proceedings of Parliament or the assurances given by politicians for the purpose of interpreting any statute. This matter has been argued before the Supreme Court-I need not quote House of Lords for this purpose-in the case of Chiranjitlal. The Supreme Court has said in unamb guous terms that the proceedings of the Constituent Assembly cannot be brought forward for the purpose of interpreting a section when it is being argued before a court of law. Therefore, if any statute is to be construed, it has to be construed keeping in mind the language used in the section and the grammar used in practice. If you look at the language of this Bill. I humbly submit that it will not yield to such an interpretation that is sought to be placed either by the hon. Home Minister or by the other protagonists who have argued about the matter. I quite appreciate the difficulties which have been explained by the hon. Home Minister, if we choose to use the the word "shall". He gave two illustrations. If the Government of Madras wants to write a letter to the Central Government, they have to write only in English. If we use the word "shall" they will have also to use Hindi. If the Government of Rajasthan wants write to the Central Government, they will have to use English, in addition to Hindi even if they do not like it. For the purpose of solving this riddle, I have given an amendment to clause 3 in my own humble way. I do not claim much learning about it. If it commends itself to the House and if the hon. Home Minister feels that it is likely to solve the complications which the hon. Home Minister himself contemplates and Mr. Annadurai apprehends, I commend that my amendment may be accepted. The Government need not stand on prestige.
Thank you.

Bill, 1963

THE DEPUTY CHAIRMAN: There are a number of speakers. Would the House like to extend the time of sitting up to 6.30?

SHRI SONUSING DHANSING PATIL (Maharashtra): The sitting of the House should be extended up to 6:30 to accommodate as many Members as possible.

THE DEPUTY CHAIRMAN: That is what I am suggesting if the Members so desire.

SHRI K. SANTHANAM: May I suggest that we take it up on Monday?

THE DEPUTY CHAIRMAN: On Monday the Minister will reply.

SHRI K. SANTHANAM: We shall sit for longer hours on Monday and lose the lunch hour.

THE DEPUTY CHAIRMAN: That is not possible. If you want, we can sit this evening till 6.30.

SHRI K. SANTHANAM: Then, let us sit one more hour.

DR. A. SUBBA RAO (Kerala): At what time on Monday will the Minister reply?

THE DEPUTY CHAIRMAN: On Monday morning. So, the House will sit till 6.30

SHRI R. R. DIWAKAR: Madam Deputy Chairman, since the subject has been discussed in this House for a long time, I would not like to go over the same points that have been discussed at length. However, it is not the Bill as it has come before the House that has so much attracted discussion as the background, the history and the future repercussions and the effect of this Bill, which have brought in many more things than are contained in this Bill.

At the very outset I would like to say that the approach to this Bill has to be based on the soundest possible principles of integration, and national integration at that. I cannot, under any circumstances, persuade myself to subscribe to saying that India is a subcontinent capable of being **d**ivi**d**e**d** either on linguistic lines or geographical lines or communal lines. This word which was invented and about India was more or less a kind of hypnotic spell. No doubt India is big. India is vast, but Indian history has shown us, and even foreigners have come to India and talked about India have stressed the unity of this country rather than its being a subcontinent. These languages, religions and these differences are not new. We have lived with them for the three thousand years, and we shall outlive all the difficulties that come in the way of the nation's unity. Therefore, I do not think that should approach this subject on the basis that we are a sub-continent, that our Government is a federal one, and that we can afford to think in terms of States which would be quite independent today or tomorrow.

The next misunderstanding which seems to be ruling the psychology of many of the speakers here is that the whole of the South, whether it is up to Maharashtra or up to Vindhyas, I do not know is not very much in love with the introduction of Hindi. That is not the case. Of course, there might be here and there some individuals in every State who might be against the immediate introduction of Hindi or a hasty introduction of Hindi. But then by and large it might be said that only in Tamil Nad there is a section, might be a strong section, which is against Hindi. But I think that all of us have approached this subject right from the beginning that we must have a common language; whether you call it a link language or a national language or a lingua franca does not much matter; but we are all agreed that we must have a common language of intercourse for the whole of India, and that language ought to be an Indian language.

It is very wrong to think language means something which can be put on and put off. Along with the language we learn the tradition. metaphor, the structure thought and the psychology of particular language. From that point of view English, however dear and however useful it might be for all of us just at present cannot be what might be said to be the common language which can be a medium for the people of the whole of India; Hindi can be such a medium as it is nearer to every other language in India than English at any rate. The structure is the same, the psychology is the same, the traditions are the same, the things, that we hold sacred are the and I think that it is these that ought to decide the language which should be the common medium for the whole of India, For all practical purposes, we have actually accepted Hindi for the reasons mentioned above.

[THE VICE-CHAIRMAN (SHRI AKBAR ALE KHAN) in the Chair]

I would like to take the House back to those days in the Constituent Assembly when we argued day in and day out, for hours together, and came to the conclusion that in spite of many other factors that might be in favour of one or the other of the Indian languages and also of English, we should adopt Hindi in the Devnagri script as the common language. Therefore, 'I would like to emphasise this historical perspective.

We must also learn to read the writing on the wall. The languages in the States are developing on their own, and nobody can stop them from doing so. They ought not to stop. And then the going down of the standard of English that also is seen vividly and has been emphasised by many of my friends. In this context, it is necessary that we do not go back on the

[Shri R. R. Diwakar.]

decision once wisely taken and also wisely adopted during these few years.

This Bill after all is a Bill which accommodates both the points of view and it depends entirely on what we do during the next ten years or so to develop a medium which can equally help all the people who are developing their own regional languages. There is no meaning in saying that this is the language only of the 42 per cent living in U. P., Bihar and so on. I think we have been familiar this language in one form or other throughout India. It might be in the form of Urdu, it might be in the form of what was called the language of Indian Muslims in our parts. But we have been familiar with this language, and the very fact that we do not feel that this is a very strange language or an outlandish language like English, we need not go back; but we should do everything to see that the next ten years are utilised for the purposes of developing this language which may not just at present capable of being used by all of us on an equal capacity basis. That capacity is sure to come.

What is necessary today is to devetop a certain kind of self-confidence so far as Southerners are concerned. I am afraid Northerners feel that if Hindi is not immediately made official language of the Centre, it may suffer very much. Even that diffidence ought to disappear. Whether it is the official language of the Centro or not, Hindi is bound to develop, it has sufficient strength to develop, and I think we should shed this distrust of each other. That the Southerners would not be capable of having the same advantage as Northerners in the jobs at the Centre-I think that diffidence we ought to shed. In the same way the diffidence that if for a year or two or a few years English continues, Hindi will be nowhere and it will suffer very much, ought to go.

So, on both these sides, this diffidence should disappear, We ought to have a certain kind of confidence in our own capacity to use the language as a medium for the whole of India, for inter communication and for Central use. I think this appr ach which I am advocating would alone help us in solving this problem.

Bill, 1963

And within the next ten years, we shall certain'y be able to say that the decision that was taken by the introduction and passing of the Official Languages Bill in 1963 was quite in consonance with the inherent power of this nation to overcome all difficulties. In spite of all the difficulties, we have developed the nation so far and we shall go further.

श्री एन० के० दास (उड़ीसा) : उप सभाध्यक्ष महोदय, मैं भाषा बिल के ऊपर कुछ कहना चाहता हं। मैं ने राज्य सभा में जितनी टफा भाषण किया वह कभी हिन्दी में नहीं किया लेगिन इस बिल के बारे में मैं हिन्दी के पक्ष में हूं ग्रौर जान बुझ कर हिन्दी में अपनी बात सदन के सामने कहना चाहता हं। मेरी हिन्दी ग्रशद हिन्दी होगी टटी फटी हिन्दी होगी तब भी मैं हिन्दी में बोलना पमन्द करूंगा।

मैं पहले यह कहना चाहता हं कि मैं इस बिल का समर्थन करना चाहता है । लेकिन यह बात छिपी नहीं रहनी चाहिये कि बिल का समर्थन करते हुए मझे समर्थन करने में बडा दुख होता है। मेरी समझ में यह बात नहीं ब्राई कि स्वतन्त्रता प्राप्ति के १५ <mark>वर्ष बाद भी</mark> श्रंग्रेजी का हमारी सरकार की कामकाज की भाषा में वही स्थान है जैसे पहले था। यह बात हम पसन्द नहीं करते हैं लेकिन उसक लिए हम सरकार को भी दोष नहीं देना चाहते हैं। श्रंग्रेजी ने हमारे श्रापस के कारोबार में इतना महत्वपूर्ण स्थान प्राप्त कर लिया है कि उसके लिए केवल सरकार ही जिम्मेदार नहीं है। बल्कि हम सब लोग भी जिम्मेदार हैं। जो लोग हिन्दी को राष्ट्रभाषा बनाना चाहते हैं उनके

ऊपर इस तरह का दोष या ग्रारोपण क्यों किया जाता है कि वे जबर्दस्ती हिन्दी ग्रहिन्दी भाषा वालों के ऊपर लादना चाहते हैं। हिन्दी एक भाफिशियल लेखेज होगी यह धारणा हम सब लोगों के ऊपर बहुत पहले से ही दृढ़ हो गई थी। सन १६२० से ही महात्मा गांधी जी हिन्दी को राष्ट्रभाषा बनाने क बारे में जोर देते था रहे थे। हमारे देश के जो बड़े बड़े मेता थे वे यही कहा करते थे कि स्वराज्य मिलने के बाद हिन्दी ही हमारी राष्ट्रभाषा होगी । कांग्रेस बहुत पुराने जमाने से अपनी कार्यवाही हिन्दी ही में करती थी। जब कानपुर में कांग्रेस का ग्रधिवेशन हुन्ना या उतमें एक खास प्रस्ताव पास हुन्ना था कि मंग्रेजी के स्थान पर हिन्दी को राष्ट्रभाषा के रूप में बनाया जायेगा। तब से ही हिन्दी राष्ट्रभाषा के रूप में कांग्रेस की कार्यवाही में इस्तेमाल में ग्राने लगीं। हमारे पूज्य नेता श्री राजाजी भी हिन्दी को राष्ट्रभाषा बनाने क किए उस समय सहमत थे । लेकिन माज दःख के साथ कहना पड़ता है कि वे अब हिन्दी के खिलाफ भान्दोलन छेड़ने की बात कहते हैं। उनका उस समय क्या एटीट्युड था वह मैं सदन के सामने रखना चाहता हुं। मेरे पास एक किताब है जिसका नाम "हिन्दी इंग्लिश सेल्फ इंस्ट्रक्टर" है जिसंक फर्स्ट इव्यू क एन्ट्रोडेक्शन में जो १९२८ में लिखी गई है इस प्रकार से लिखा हम्रा है :

"Can the deliberations of the Central Assembly and the transactions of the high officers of and others exercising authority in the Central Government be permited to be done in English? ously not, if we desire democracy to be true in fact as well as in form-if we do not want educated men to be appointed to places of power and influence and conduct their affairs apart from people and the electorate. To make popular control real the Language must be one spoken and understood by large masses

people. Hindi is bound to be the language of the Central Government and the Legislature and also of the Provincial Governments in their dealings with each other and with the Government of India."

SHRI BHUPESH GUPTA: February, 1928.

SHRI N. K. DAS: He says:

"The present generation of boys should therefore immediately take up Hindi whether it be introduced in the school curriculum or not. Otherwise, they would practically lose a valuable part of the rights of Indian citizenship and repent when it may be too late."

"No less important than political reason, the cultural unity of India demands the knowledge of a common spoken language. The South will be a dead branch of the tree, if it is not in living daily contact with the larger India, and here too we cannot rest on the English medium, which is bound to recede into the international background as India advances towards its qual."

"The arguments for Hindi do not mean the neglect of the mothertongue. The importance of Hindi is in its being the only possible State Language of India, and therefore the need for the Southerners to learn it."

श्रव जमाना बदल गया है श्रीर कांग्रेस के जो पहले के मैसेज थे कि स्वाधीनता के बाद हम सारे देश में टोटल प्रोहिबेशन करेंगे, मादक द्रव्य को छोड़ देंगे वह सब श्रभी तक पूरा नहीं हुश्रा । इस इसरजेन्मी की वजह से बहुत सी चीजों को हमने कार्यान्वित करना छोड़ दिया . . .

श्री लोक्ताय मिश्रः नई दुकानें खुलती जाती हैं . . .

श्री एन० के० दास : . . . तो राजाजी जो पहले हिन्दी के इतने बड़े समर्थक

श्रि एन० के० दास

ये वे भ्राज हमको धमकी देते हैं कि भगर हिन्दी को राष्ट्रभाषा बनाम्रोगे तो मैं उसके खिलाफ जबर्दस्त ग्रान्दोलन छेड़ दुंगा । यह बात समझ में नहीं भाती है कि जब हिन्दी राष्ट्रभावा नहीं होगी तो श्रीर दूसरी कौन भाषा राष्ट्-भाषा हो सकती है ? जब कांस्टीट्यएंट प्रसम्बली चल रही थी तो उस समय इसके बारे में ग्रन्छी तरह से सोचा गया था ग्रीर दोनों तरफ के एक्सट्रीम व्युज वालों ने उस समय इस बारे में अन्छी तरह से विचार किया भीर एक कम्प्रोमाइज में पहुंचे । उस समय यह तय किया गया था कि १५ साल तक ग्रंग्रेजी में कार्यवाही चलेगी श्रौर उसके बाद हिन्दी में सरकारी काम शरू हो जायगा । लेकिन बड़े दु:ख के साथ कहना पड़ता है कि १५ साल के बाद भी हिन्दी में हमने उतनी प्रगति नहीं की जितनी कि हमें करनी चाहिये। ग्राज जो बिल लाया गया है उसका मकसद यह है कि हिन्दी के साथ साथ भंगेजी भाषा का भी प्रयोग सरकार के कामकाज में होता रहेगा श्रीर दस साल के बाद पालियामेंट की एक कमेटी बनाई जायेगी जो इस बारे में विचार करेगी कि इसने कितनी प्रगति की है भौर वह कमेटी ग्रपनी रिपोर्ट सदन तथा राष्ट्रपति के सामने रखेगी। हमें यह उम्मीद थी कि १५ साल के बाद श्रंग्रजी हट जायेगी मगर वह उम्मीद श्रभी पुरी नहीं हो सकी । इसके लिये दिल बहत दुखी होता है । मैं जब ग्रंग्रेज़ी के खिलाफ बोलता हूं तो यह समझना ठीक नहीं होगा कि हम अंग्रेजी भाषा और साहित्य के खिलाफ़ हैं। ग्रंग्रेजी भाषा श्रीर ग्रंग्रजी साहित्य बहुत बड़ा है और हम उसको पसन्द करते हैं। मैं जब पढ़ता या तो एम० ए० में मेरा अंग्रेज़ी का सब्जैक्ट था। तब हमारे छात्र जीवन में भ्रंग्रेजी भाषण सुनने के लिये बड़ी दिलचर्स्पा होती थी, लेकिन ग्रब दिल ऐसा बदल गया है कि अब भंगेजी भाषण जब सुनता हं तो अच्छा नहीं लगता है भौर हिन्दी भाषण बहुत भ्रच्छा भौर मीठा मालूम होता है। जब हमारे हाऊस हिन्दी में भाषण होता है खास कर जब जिपेयी जो भाषण करते हैं तो हमको बहुत आनन्द मिलता है। इसिलये हम चाहते हैं कि तुरन्त हमारी सब कार्यवाही हिन्दी में, यूनियन गवर्नमेंट में होगी तो यह अच्छा होगा। जब तक वह नहीं होगा हमारा ख्याल यह होगा कि हमें राजनीतिक स्वाधीनता मिल गई लेकिन कलचरल बींडेज, सांस्कृतिक पराधीनता अब भी चल रही है। इसिलये हमारा ख्याल है कि आहिस्ता आहिस्ता हम लोग हिन्दी को एक बड़ी भाषा, इमारी नेशनल लेंग्वेज मान लेंगे और अंग्रेजी की बिल्कुल हटा देंगे।

Shri K. SANTHANAM: Mr. Vice-Chairman, at the outset I must frank-ly say that I am not quite satisfied with this Bill. I do not oppose it either, because it is necessary, without the Bill there would be a break-down on the 26th of January, 1963, and this Bill goes part of the way to meet the necessities of the situation.

Now, many of the speakers did not realise that we are not amending the Constitution. The clause (1) of article 343 says—

"The official language of the Union shall be Hindi in Devanagari script."

and it shall come into force absolutely on the 26th of January, 1965. I was a party to this clause and I wholly supported it, but at that time I was also one of those who felt that the fifteen year period was wholly practical and we urged that thirty or forty years should be given for the linguistic transition. But somehow our Hindi friends would not agree and, therefore, Mr. Gopalaswami Ayyangar and Sardar Patel persuaded us to accept a compromise. But the compromise was not only fifteen but the compromise was fifteen years plus article 343(3) plus article 348(1). That was the entire compromise. They said that if Hindi was not ready to be the sole and full official language in 1965, Parliament will be free to extend the life of English and in any before Hindi becomes the language of the Supreme Court and the High Courts, very careful consideration should be given, and it will be only Parliament that can change it, not even the Committee under the President's orders. That was the essence of the compromise. Now I am not one of those who want that clause (1) should go. I want that the first and the main official language shall be Hindi from the 26th of January, 1965. But somehow my Hindi friends feel that this is not sufficient. It gives the fullest opportunity to the Hindi language. But they have no faith in their own language and they say that it is only when you make it the sole and exclusive official language that Hindi will flourish. I am not able to understand this inferiority complex. Whv should they not have faith in their own language and in their capacity to make the language prevail when it is given the fullest opportunity to do so? But it may be asked, "Why do you want English also to be the alternate, joint or associate official language?" It is because today we do not want only a mere language. We want to carry on our scientific researches. There are 25 national laboratories. Will Hindi friend stand up and say that from the 26th of January, 1965, we can conduct the affairs of the National National Physical Laboratory, the Chemical Laboratory, or the Fundamental Research Institute in Bombay, in Hindi? There will be a complete breakdown. Some of my friends feel that official language means only the language in the streets and in Parliament, or in the Information Ministry bulletins, but I believe that a true official language must serve all the national purposes including scientific, technological and every other purpose. Today it is not possible for Hindi to play this role. Not only that, without the assistance of English, Hindi will never be able to fulfil these functions. It is for the development of Hindi itself that we want English to

be another joint official language, not only for the development of Hindi but also for the development of every regional language. I want that Tamil, Telugu, Bengali and every language should become fit for all purposes. I want them to be used as the media of instruction in the universities. I want them to be vehicles for scientific research. I think that is possible only if they are joint with English. Therefore I want bilingualism not only in the Central Government but also in every State in India till every Indian language has come fit and equal to every other national language abroad, as English, German, French and other languages. So long as we oust English from its position of domination, all its propensities are extinguished. and we want to retain it as a language to help us to attain maturity. Engl sh will have to serve the same purpose as, say the Anglo-American aid for our economy, that we want to take. Do we not want the Anglo-American aid for, say, 15 years or 20 years, till we become fully mature in our economy? For the same purpose want the English language and I say the role of the English language in our development will be even greater than the Anglo-American aid in the development of our economy. That is why we, the people in the South, have to see much further than many of the short-sighted people of the North, and say that English should also continue to be an official language for definite time till all our regional languages attain maturity. Somebody said that the country was greater than the language. I fully support that contention, and because we want the future of the country to progress more and more, because we want our economics, our politics, our sciences and we want everything to develop, English to be a joint official language till our country has matured. whole question is whether this Bill secures this objective. I say it partially secures this objective; it secures it in a hesitant manner; it does not give assurance. English * a complete

Bill, 1963

[Shri K. Santhanam.] made a precarious joint official language for ten years in the first instance, and afterwards it depends upon the deliberations of some committee. And I say this precariousness is not sufficient. I wish the Home Minister took up courage and said, "We are going to keep English till Parliament and all the States feel that they have attained maturity". Therefore, while I do believe that the assurances given by the Prime Minister and the Home Minister will be kept up, still forcing us, and forcing those, who wanted to devote their time to develop Hindi and propagate it in our States, to begin to protect English. There is one thing I want my friends to remember.

6 P.M.

224I

Sir, Hindi is never going to step into the position of English in States. I do not think that in State of Tamil Nad Hindi is ever going to become the medium of instruction. There only Tamil will become medium of instruction. Similarly, I presume that in Bengal only Bengali will become the medium of instruction, and in Maharashtra only Marathi will become the medium of instruc-Therefore, if Hindi is not to become the medium of instruction in the universities, as Mr. Mani has pointed out, we would require a link language, not only for common parliamentary debates but for science, economics and all the higher purposes of modern life. And English can be the only link language for them. There is no virtue in having only one link language. There are many countries who have got two languages. And so for the present and in the immediate future or for perhaps a whole generation, we want two link languages, one for our patriotism and nationalism and our traditions, and another modern science, technology and scientific research. Therefore, 'et us go in bold'y, unashamedly for two link languages. I am not ashamed at all in saving that English should continue for a long time. I have no doubt that the people of Tamil Nad and of many other States will seek to have English for a long time to come.

Sir, when Sanskrit had disappeared from North India, the South Indians preserved it for a thousand years and have given it back to the country. Similarly, whatever the Hindi States may do, we are going to preserve and maintain our English, not as a dominant language, not as a medium of instruction, but as a link language not only with other States in India but with the whole world, and for this purpose continuation and maintenance of English is highly important.

Only one word more before I close. Sir, I feel the rapid pace at which the standard of English is going down in the Hindi universities will make the Hindi States backward and the backwardness of the Hindi States will drag down India. I would, therefore, earnestly urge upon the Home Minister that he should take some steps to see that in the Hindi universities a good standard of English is maintained although Hindi may develop and become a proper vehicle for all modern purposes. Thank you, Sir.

SHRI MULKA GOVINDA REDDY (Mysore): Sir, . . .

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): If you finish in seven minutes I will be grateful.

SHRI MULKA GOVINDA REDDY: The time allotted for us is 45 minutes.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): That has all been spent Anyhow, you may go ahead.

Shri MULKA GOVINDA REDDY: Mr. Vice-Chairman, I rise to support the Bill that has now been brought before us, firstly, because it is going to remove the barrier that is there in the Constitution. If this Bill were not brought before us, the barrier that is there by virtue of article 343(1) would have remained and it would have created a lot of difficulties. But all the same I should say that this Bill does not go far enough to allay the fears of the non-Hindi speaking people in this country.

Sir, there are 14 languages recognised as the national languages in India. One of them is Hindi. But Hindi has not developed as much as some other languages in India have, particularly Bengali or Tamil. So, today is not in a position to replace English which has become, for historical reathe lingua franca in India. Whatever arguments were placed before the country and the people before we got independence to banish English from the land do not good today. At that moment a certain amount of fanaticism was necessary. But today if we want to progress, if we want to keep pace with the changing world, it is recessary that we should continue to nurture, that we should continue to cultivate the English language which is more or less now the international language. I am not ashamed to say that English should continue for a long time and, if necessary, for ever though it not continue as the official language of country. I would be glad if English is also included in the VIII Schedule as one of the national languages not only because it is a language of the Anglo-Indian community India, but also because it is a language of importance, a language of science, a language of culture, and a language of the wide world for our assimilation, for our improvement.

SHRI G. MURAHARI (Uttar Pradesh): Is it the stand of the Praja-Socialist Party also?

SHRI MULKA GOVINDA REDDY: Yes, it is. The Praja-Socialist Party has advocated that Hindi chould be the official language and I am one with them. But they also say that for the time being English should continue to be the additional or associate official language of the country.

SHRI G. MURAHARI: What about their stand about including it in the VIII Schedule?

SHRI MULKA GOVINDA REDDY: That is my personal opinion, and I do not think the Praja-Socialist Party or any progressive party for that matter can oppose the inclusion of English as one of the Indian languages.

Today, Sir, we are thinking in terms of a world State and one world Government. And in that process today we have got the United Similarly we had the League of Nations. It is possible that tomorrow the United Nations of today become so powerful as to be converted into a world Government, and the various States will disappear and the harrow national interests will not be there any more.

Mr. Vice-Chairman, however much I like Hindi to become the sole official language of India on the 26th of January, 1965, the Government of India has not taken proper steps towards that end. Sir, had they taken broper steps towards the implementation of this Constitutional riovision and made efforts to see that Hindi became popular and was learnt in almost all the States of the Indian Union and if we could have transacted business in Hindi as we now do in English, We would have felt only too happy. But the position is that Hindi has not developed to that extent and the Government has also not taken Steps to fulfil the obligatory duties cast upon them.

Sir in the first instance, the Government should have taken steps to see that all the speeches made in all the national languages recognised under the Constitution were simultaneously translated for the benefit of every Member. That would have helped the spread of Hindi language Which would have enriched all the 14 languages and it would have helped so many Members of Parliament give their mature thought and opinion on many subjects that come up before this House. There are many Members in this House as well as in the other House who do not either English or Hindi. This lacuna Would have been removed if this pro-Posal was put into effect. Even now,

[Shri Mulka Govinda Reddy.]

hereafter the Government should seriously consider making arrangements to see that the speeches of Members speaking in any one of the 14 languages are translated into the languages that can be understood by other Members.

Secondly, the provisions now placed in the Bill do not go far enough. Many Members have stated that instead of 'may' there should be 'shall'. The Minister has expressed some fears that if 'shall' was used, the communications sent from certain Governments should have been simultaneously sent in English as well as in Hindi. that could be easily solved if accept the amendment that is going to be moved by Shri Raghunatha Reddy and Mr. Venkatappa, That will solve this lacuna that might otherwise step in if 'shall' was used instead of 'may'. A provision has been made that after 10 years from 26th January 1965 a Parliamentary Committee going to be appointed to review the position. They should have included another proviso which is there under article 344(3) which says:

"In making their recommendations under clause (2) this Commission shall have due regard to the industrial, cultural and scientific advancement of India, and the just claims and the interests of persons belonging to the non-Hindi speaking areas in regard to the public services."

It would have been better if they had bodily removed this and inserted in clause 4 of the Bill.

There is another lacuna in this. The report of this Committee is going to be placed before this House as well as the Lok Sabha and the report will be sent to the State Governments for their remarks. Instead of the State Governments, it should have been made obligatory that the report should be sent to the State legislatures and the President under article 4 before giving any directions, should take

into consideration the views expressed by both the Houses of Parliament as well as the views expressed by the State legislatures. According to the present provision, the President may not take into consideration the views expressed by the Houses Parliament though he may be asked to take into consideration the expressed by the State Governments. This is a lacuna which also should be There is so much controremoved. versy between 'may' and 'shall'. one clause the Government's intention is 'shall' on page 3, clause 6.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): There are some amendments. If there is anything, you can refer then because that refers to a particular clause.

SHRI MULKA GOVINDA REDDY: What they mean by 'may be published' is that it shall be published because when a State legislature passes a legislation saying that a particular language is the official language and if the business is transacted in that language or if an Act is passed in that language, then an authenticated translation of that in Hindi should be published. So in this context 'may be published' may mean 'shall be published'. So, under this plea, the Covernment may say 'may' in clause 3 means 'shall' but to allay the fears o' non-Hindi speaking people, it would have been better if they had used 'shall' and if they accept the amendments that are going to be moved by Mr. Raghunatha Reddy and Venkatappa those fears will be put an end to and it will satisfy a large section of the population.

SHRI N. M. LINGAM: Mr. Vice-Chairman, I rise to give my general support to the Bill before the House. So much has been said by the various sections of this House that it would not be proper for me to traverse the ground already covered but I feel impelled to give my reaction as a Member hailing from the South for the benefit of this hon House and for the consideration of the Home Minister

The House has to realise in the first place that we are agreed on one basic fact, namely, that Hindi should be the official language of the Union. We are also agreed that this decision which the Constituent Assembly wisely made is not because of the excellence of the Hindi language but because if there is any language in the country which has a chance of becoming the official language, the common language, in whole of India, it is Hindi. So loyally tried to carry out that decision of the Constituent Assembly and enshrined in our Constitution. The only difference to my mind is how to phase the tempo of the change-over to Hindi. That is the principal question agitating the minds of the various sections in this matter. That is the central idea facing the country and facing this House as to how to phase the tempo of the change-over. The Constitutionmakers prescribed a period of 15 years but then there was nothing sacrosanct about it. It was as a compromise that 15 years was prescribed because they were not confronted with the reality of an immediate issue. They thought the question could be more dispassionately and in the circumstances then obtaining considered in 1965 and row here we have an opportunity to see what the position of Hindi is visa-vis the state of the country and its preparedness to adopt Hindi as the sole official language.

Having agreed on this basic issue, I want to make a few observations in regard to the position of English. Some have said that English is foreign. it is denationalising and that we should not have it and we should discard it as early as possible but it is forgotten that English has contributed a great deal. The positive side of English is forgotten by many speakers. English has unified the country and it is bound to play a very important role in the future of the country. I beg to submit in all humility that it is the link between the past and the present and also the future. It is the link between the ancient and the modern. It is the link between the East and the West. It is the link between religion 176 RS-7.

and sciences. Such a vital link in a world fast shrinking by the development of technology is a great gift made to us by history. We cannot afford to discard it unceremoniously. English has conferred inestimable benefit for the integration of the country; just as looked at in the long perspective of history the British rule itself in India is a great blessing, catalytic agent, we have to English as a gift given to Indians for the propagation India's of thought. It is not only for absorbing knowledge from the outside world and for enriching our life in all respects but also for influencing the world by Indian thought we want this vehicle of expression. So English has to remain whether it is the official language or not. We do not know how long it will remain as the official language but English has to have a very significant place in the country. We will discard it only at our peril.

With regard to Hindi, I do not see why Hindi could develop only if it is made the official language. We are passing through a period of renaissance and every language, regional language is developing. So Hindi could develop. If the people who advocate India had only bestowed some part of their valuable time in the development of Hindi, the language could be much better than what it is today. It has been said that the contribution of Hindi to modern literature is Tulsidas Ramayan and the all India railway time-table. something better could have been done, if these protagonists of Hindi instead of concentrating on making Hindi as the official language, had bestowed their time and energy on the development of the language itself with the aid which the Government is so liberally giving. Sir, Hindi is learnt in South India. There is no in South India as resistance at all many speakers have pointed out. Here I am standing and declaring before the House that my own children learn not the regional language but they learn Hindi. This I am citing as

[Shri N. M. Lingam.] an example of the spirit in which people in the South are taking to There is absolutely no resis-Hindi. We are convinced that for national integration a link language is necessary, official language is necessary but we want only one condition that there should be not the suggestion of imposition of this language in the South, there should not be any attempt to exploit the language because some parts of India happen to have it as the mother-tongue. Give it every chance to grow. Let the nonofficials develop it and it will develop. It is one day becoming the sole official language of India. In these circumstances, here is no difference of opinion. On the whole the debate has endorsed the policy of the Government. About the assurances, am not greatly worried. After all, it is the good sense and statesmanship of the Government that will show whether the fears of the Southerners will be allayed or not. You may even amend the Constitution as my hon, friend, Mr. Annadurai, has stated but nothing prevents another Government even to change the amendment itself. So, ultimately, it is a question of Government's action. Government's good sense and we hope and trust that the Government will implement assurances in full because no Government can dare ignore the views of the House and no Government can dare go against the spirit of the times. spirit of the time will dictate the policies of the Government and the policy of the House.

With that hope, Sir, I conclude my speech and I give my support to the Bill.

VENKATESWARA RAO SHRI N. Mr. Vice-Chair-(Andhra Pradesh): man, I rise to support the Bill but after hearing the speeches of some of my Hindi friends I feel that my support should be somewhat qualified. Hindi is not a classical language like Sanskrit; nor is it an ancient language like Tamil nor a sweet language like Telugu. It is not as well developed Still, the non-Hindias Bengali.

speaking people have generally agreed that it should be the official language for the purposes of Central administration. The Hindi-speaking people in their love for their own language are not, however, able to appreciate the and magnanimity with generosity which the other people who have better languages have come forward without hesitation to accept Hindi as a link language. We in the South had our first apprehensions about the intentions of the protagonists of Hindi when they raised a hue and cry against the retention of the Arabic numerals. Obviously, they do not know that most of the Indian languages have their own numerals. We in Telugu have, for instance, our own numerals. not the same as Nagari numerals nor are they the same as the Arabic numerals. Still, we have gladly agreed to the Arabic numerals and it came to all of ue in the South as a great shock that the Hindi-speaking people would not willingly accept even Arabic numerals which are today the international numerals. Now again, Sir, their insistence that Hindi should be adopted forthwith as the sole official language also shows that they are not able to appreciate either the feelings or the difficulties of the non-Hindi-speaking people.

Hindi, as our hon. Home Minister was telling us the other day, when he was moving the motion, might during the developed rapidly fifteen or sixteen years. While admitting that he is a better authority to speak about Hindi, I venture to say, Sir, that perhaps it is not developing on proper lines. For instance, there determined is an attempt, a verv attempt, to eschew from Hindi Urdu, Arabic and Persian words and to Sanskritise it as much as possible This is a development that is not conducive to the development of Hindi or for the matter of that, any language. I happened to see some time back a glossary of administrative, legal and other terms published by the Central Government and I was amazed to find that even common words that generally understood not only by the

people in the Hindi-speaking areas but even in non-Hindi-speaking States are sought to be replaced by very difficult, ugly and unmouthful words. I understand, Sir. that the office of the Executive Engineer (Special Works) is called in Uttar Pradesh, Adhishasi Abhiyanta (Vishesha Karma) Karyalaya. The Inspector of Schools is called the Shiksha Nirikshak. Like this, all sorts of strange words are being And there seems to be no coined. unity in this matter even amongst the Hindi-speaking States For example, an engineer, I understand, is named Abhiyanta in Uttar Pradesh while he is called Tantri in Madhya Pradesh. Madhya Pradesh seems to be very fond of this word Tantri. According to my information wireless is called Vidanthu. Basically, of course, this comage is correct but in a large part of the country this word Vidanthu immediately suggests a widow. So, lots and lots of these ugly words are being coined and an attempt is being made to foist them on the country. Prime Minister pointed out this morning, the comage of such artificial, stilted words would not help the development of any language. So, I feel, Sir, that in the interests not only of Hindi but of all other national languages. we would do well to follow the method adopted by Japan. There they have adopted wholesale all scientific, technical and other terms from the Western world. This is a suggestion which has been recently endorsed by that great scholar, Prof Kane I feel, Sir, that we too would do well to adopt all international words wholesale without making any attempt to translate them or find substitutes for them. would be more helpful indeed. It is very difficult, almost impossible, to translate from one language into an. have naturally other, words that sprung up in a particular country, in a particular climate, to meet a particular need. Take our own Dharma. Is it possible to translate it into English? Dharma can mean religion; dharma can mean law; dharma can mean duty; dharma can mean nature; dharma can mean righteousdharma can mean charity. ness;

Which English term can bring out all connotations of this word developed in India, by Indian thought and Like difficulties arise when we attempt to translate into our languages foreign words developed in foreign climate by a foreign culture. So, we would do well for keeping in touch with modern thought modern developments to borrow modern scientific and technical nomen-That will solve clatures wholesale. many of our present difficulties. We have adopted our administrative system from the West; we have adopted our parliamentary system 'from the West; we have adopted so many other things from the West, Why should we fight shy of adopting Western nomenclature? Such a wise step would not only help the development of our languages but it would also solve many of our other problems which for the time being appear to be tough. I, therefore, request the hon Home Minister to consider this suggestion very seriously. I thank you very much, Sir, for allowing me to speak briefly even at this late hour.

Bill, 1963

VICE-CHAIRMAN AKBAR ALI KHAN): Mr. Murahari.

NIREN GHOSH: Sir. House was to sit only till 6.30 P.M.

VICE-CHAIRMAN (Shri THE AKBAR ALI KHAN): I think this is the last speaker. We can sit for five minutes more.

SHRI NIREN GHOSH: He can speak on Monday.

(SHRI VICE-CHAIRMAN THE AKBAR ALI KHAN): I have called him.

श्रो गौड़े मुराहरि : उप सभाध्यक्ष जी, हमारे सामने यह भाषा के बारे में जो विधेयक प्रस्तृत है उस पर मैं सिर्फ पाच या दस मिनट में ग्रपनी बात कहना चाहता हूं। मेरी मातृभाषा तेलग है ग्रौर मैं तामिल ग्रौर तेलगू हिन्दी की बनिस्बत ज्यादा ग्रच्छी बोल सकता हूं। मैं भारत की ग्रौर भी छ: सात भाषाग्रों में बोल सकता ह, बगला में बोल सकता हूं और कुछ हद तक मैं मलयालम, कन्नड़ श्रीर दूसरी

Official Languages

भाषात्रों में बोल सकता हूं ग्रौर मुझे कभी यह महसूस नहीं होता है कि हिन्दी कोई ग़ैर भाषा है या हिन्दी अंग्रेजी से या अंग्रेजी से नजदीक है या श्रंग्रेज़ी हम ज्यादा समझ सकते हैं। हम दक्षिण ग्रौर उत्तर की बात करते हैं। दक्षिण में किसकी बात करते हैं ? मैं यह पूछना चाहता हं कि दक्षिण में जो ग्रंग्रेजी पढे लिखे मध्यम **वर्ग ग्रौर** छोटे वर्ग के लोग हैं ग्रौर ग्राम लोग हैं वे क्या चाहते हैं। ग्रगर ग्राप वहां चलें तो पता चलेगा कि म्राम जनता को इससे मतलब नहीं है कि ग्रंग्रेजी हो या हिन्दी हो। वे तो तामिल में या तेलगु में जो भी उनकी भाषा है, श्रपनी भाषा चाहते हैं। जब देश भर की भाषा की बात होती है तो फिर हिन्दी के सिवाय भौर कौन भाषा हो सकती है। मैं इस चीज के लिये भी तैयार हं कि अगर हिन्दी कुछ लोग नहीं चाहते हैं तो ठीक है वहां हिन्दी न रहे लेकिन कम से कम उन प्रदेशों में तो हिन्दी हो जानी चाहिये, केन्द्र के साथ व्यवहार के लिये, जिन प्रदेशों में हिन्दी बोली जाती है। ग्रगर दूसरी भाषा वाले ऋपनी भाषा में व्यवहार चलाना चाहते हैं तो उनको इसकी छट होनी चाहिये। मैं तो यह भी कह देना चाहता हूं श्रौर पूरी जिम्मेवारी के साथ कहना चाहता हूं कि अगर श्री अण्णाद्रै श्रीर पंडित जवाहर-लाल नेहरू एक साथ बैठ जायं ग्रीर इस मसले का कोई हल निकालें तो मैं उसको मानने के लिये तैयार हं बनिस्वत इसके कि श्रंग्रेजी फौरन हटे। हम ग्राश्वासन देना चाहते हैं कि सोशलिस्ट पार्टी श्रीर डा० राम मनोहर लोहिया जिनको चारों तरफ से गाली दी जाती है, वे इस बात के लिये तैयार हैं कि श्री ग्रण्णाद्ररै ग्रौर पंडित जवाहरलाल नेहरू मिल बैठ कर इसका हल निकालें बनिस्वत इसके कि श्चंग्रेज़ी फौरन खत्म हो।

सोशलिस्ट पार्टी की इस मसले पर जो राय है वह भी मैं श्रापके सामने रखना चाहता 🛭 । हम यह चाहते हैं कि हिन्द्स्तान में एक

भाषा हिन्दी हो केन्द्र के लिये ग्रौर हर एक प्रदेश में ग्रपनी ग्रपनी भाषा में काम चलाया जाय लेकिन ग्रगर किसी ग्रहिन्दी भाषी प्रदेश में कोई इस बारे में ग्रसंतोष है तो उनके लिये कुछ संरक्षण दिया जा सकता है, उनको नौकरियों में संरक्षण दिया जा सकता है । दस साल तक ग्राप हिन्दी भाषाभाषियों को कोई नौकरियां न दीजिए, ग़ैर हिन्दी वाले इलाकों को दस साल तक सभी नौकरियां दी जायं। अगर यह मान्य नहीं है तो उनको जनसंख्या के ग्राधार पर संरक्षण दीजिए हमेशा के लिये। जितनी जिसकी जनसंख्या है उसके श्रनुसार ब्राप संरक्षण दीष्किए । यह भी ब्रगर मान्य न**हीं** है तो फिर हम कहते हैं कि मल्टी-लिंगुग्रल सेन्टर हो जिसमें हर एक भाषा प्रकट की जाय, उसमें कोई कठिनाई नहीं होगी। बहुत से देश में यह हुग्रा है, स्विटजरलैण्ड में हुन्रा है। हमारे देश में कौन सी मुसीबत न्ना पड़ी है । ग्रसल में यहां के मुट्ठी भर लोगों ने, जो पढ़े लिखे शिक्षित लोग हैं, जिनके हाथ में सरकारी कामकाज की बागडोर है, जो शासन में बैठे हैं स्रौर जिनके हाथ में शक्ति की बागडोर है, वे उसको छोड़ना नहीं चाहते, वे नहीं चाहते कि ग्राम जनता को शक्ति मिले क्योंकि ग्रगर जनता का राज हिन्दुस्तान में कायम होना है तो जनता के द्वारा काम होना चाहिये। लेकिन ये नहीं चाहते हैं इसलिये यह षडयंत्र चलाया है। मेरे लिये श्री ग्रण्णादुरै ग्रौर श्री जवाहरलाल नेहरू एक सरीखे हैं। ग्रण्णादुरै साफ बात बोलते हैं लेकिन पं० जवाहरलाल नेहरू नीति चलाते हैं ग्रौर उसका फल यह होता है कि वही होता है जो ग्रण्णाद्रै चाहते हैं।

VICE-CHAIRMAN AKBAR ALI KHAN): Why not you suggest to Dr. Ram Manohar Lohia and Mr. Annadurai to sit together and settle the matter?

SHRI G. MURAHARI: He is prepared to settle it if Pandit Jawaharlal Nehru is prepared to accept it.

ग्रगर हिन्दुस्तान के भविष्य को बनाना है तो फिर ग्राप इस तरह की चीज मत कीजिए कि जो ग्राने वाली पोढ़ी के लिये हमेशा के लिये बाधक बन जाय। श्री राजगोपालाचारी बहुत कहते फिरते रहते हैं कि ग्रंग्रेज़ी के हक़ में ग्रौर हिन्दी के खिलाफ बोलो। ग्रभी दाम साहब हैं उनका लिखा हुग्रा कुछ पढ़ा था। लेकिन एक चीज जो साफ साफ कही गई है सको मैं ग्रापके सामने पढ़ देना चाहता हं:

"It is not possible or desirable to impose English for our sake on all and weaken the people's control over their representatives all over India . . . In educational matters, if we wish to avoid waste of energy and penalisation of a whole generation, we must anticipate things by a few years . . . No less important than political reasons, the cultural unity of India demands the knowledge of a common spoken language. The South will be a dead branch of the tree, if not in living daily contact with the larger India and here too we cannot rest on the

English medium which is bound to recede into the international background as India advances towards its goal."

यह सब कौन लिखते हैं? श्री राजगोपालाचारी।
आज उनकी पूरी राजनीति बदल गई है
और वे दूसरे तरीके चलाते फिराते है।
(Time bell rings.) इसलिये मैं ग्राप
लोगों से यही ग्रपील करूंगा कि यह विधेयक
बिल्कुल ग़ैर-कानूनी भी है श्रीर हिन्दुस्तान के
भविष्य के लिये इतना घातक है कि इसको
ग्रगर पास करेंगे तो फिर भविष्य ग्रापको माफ
नहीं करेगा!

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The Home Minister will speak on Monday at 11.00 A.M.

The House stands adjourned till 11.00 A.M. on Monday.

The House then adjourned at thirtynine minutes past six of the clock till eleven of the clock on Monday, the 6th May 1963.